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CONTENTS

	<u>PAGES</u>
I KERALA NEWS	- 1-18
II NATIONAL NEWS	- 19-39
III NEWS FROM OTHER STATES AND UNION TERRITORIES	- 40-59
IV INTERNATIONAL NEWS	- 60-78

ABBREVIATIONS USED

ദി.	-	ദീപിക
മാ.	-	മാതൃഭൂമി
എ.	-	എക്സ്പ്രസ്സ്
കേ.കൗ.	-	കേരളകൗമുദി
ദേ.	-	ദേശാഭിമാനി
മ.മ.	-	മലയാള മനോരമ
മാധ്യ.	-	മാധ്യമം
മം.	-	മംഗളം
ജന്മ.	-	ജന്മഭൂമി
ച.	-	ചന്ദ്രിക
B.T.	-	Business Times
H.	-	The Hindu
P.	-	The Pioneer
N.I.E	-	The New Indian Express
I.E.	-	The Indian Express
T.O.I.	-	The Times of India
F.E.	-	Financial Express
E.T.	-	The Economic Times
S.	-	The Statesman
T.	-	The Telegraph

സംസ്ഥാനവാർത്തകൾ

ബാങ്കിങ് സമയം ഏകീകരിച്ചു; 10 മുതൽ നാല് വരെ

സംസ്ഥാനത്തെ പൊതുമേഖലാ ബാങ്കുകളുടെ ബാങ്കിങ് സമയം ഏകീകരിച്ചു. എല്ലാ ബാങ്ക് ശാഖകളുടെയും ബാങ്കിങ് പ്രവർത്തന സമയം രാവിലെ 10 മുതൽ വൈകിട്ട് നാലുവരെയായിരിക്കും. ചൊവ്വാഴ്ച പുതിയ സമയക്രമം പ്രാബല്യത്തിൽ വരും. പകൽ രണ്ടു മുതൽ അര മണിക്കൂർ ഇടവേളയുണ്ടാകും. പ്രഭാത-സായാഹ്ന ശാഖകൾ അടക്കം പ്രത്യേക സമയക്രമം നിശ്ചയിച്ചിട്ടുള്ള ശാഖകൾക്ക് ഈ തീരുമാനം ബാധകമല്ല. ഇന്ത്യൻ ബാങ്ക് അസോസിയേഷന്റെ 'ഇംഗ്ലീഷ് പദ്ധതി' (എൻഹാൻസ്ഡ് അക്സസ് ആൻഡ് സർവീസ് എക്സലൻസ്) യുടെ ഭാഗമായാണ് ബാങ്കിങ് സമയ ഏകീകരണം നടപ്പാക്കിയത്. ജില്ലാതല ലീഡ് ബാങ്ക് മാനേജർമാരുടെയും, കൺസൾട്ടേറ്റീവ് കമ്മിറ്റികളുടെയും അഭിപ്രായം ആരാഞ്ഞശേഷം സംസ്ഥാനതല ബാങ്കേഴ്സ് സമിതിയുടെ സുപ്രീയറിസ് കമ്മിറ്റിയാണ് സമയ എകീകരണം തീരുമാനിച്ചത്.

(ദേ.,01/10)

സ്കൂൾ വിദ്യാഭ്യാസ ഗുണനിലവാര സൂചികയിൽ കേരളം വീണ്ടും ഒന്നാമത്

വിദ്യാഭ്യാസ മേഖലയിൽ ദേശീയ തലത്തിൽ കേരളം വീണ്ടും ഒന്നാമത്. രാജ്യത്തെ സ്കൂൾ വിദ്യാഭ്യാസ ഗുണനിലവാരം വിലയിരുത്തുന്ന സ്കൂൾ എഡ്യൂക്കേഷൻ ക്വാളിറ്റി ഇൻഡക്സ് 2019-ലാണ് കേരളം ഒന്നാമതെത്തിയത്. ഭരണമികവ്, അടിസ്ഥാന സൗകര്യങ്ങൾ, പഠനനിലവാരം തുടങ്ങി 44 മാനകങ്ങൾ പരിശോധിച്ചാണ് പട്ടിക തയ്യാറാക്കിയത്.കഴിഞ്ഞ തവണയും പട്ടികയിൽ കേരളം ഒന്നാമതെത്തിയിരുന്നു. അന്ന് സ്കോർ 77.64 ആയിരുന്നു. എന്നാൽ 82.17 സ്കോർ നേടിയാണ് കേരളം ഇപ്രാവശ്യം ഒന്നാം സ്ഥാനം നേടിയത്. തമിഴ് നാട് (73.35), ഹരിയാന (69.54) എന്നിവയാണ് തൊട്ടുപിന്നിൽ. സ്കൂൾ വിദ്യാഭ്യാസത്തിനായി സംസ്ഥാനങ്ങൾ സ്വീകരിച്ചിരിക്കുന്ന രീതികളുടെ നല്ലതും മോശവുമായ വശങ്ങൾ തിരിച്ചറിയാനും അതുവഴി പുതിയ നിർദ്ദേശങ്ങൾ നൽകാനുമാണ് നീതി ആയോഗ് SEQI തയ്യാറാക്കുന്നത്.

(ദേ.,01/10)

പ്രളയം തടയാൻ പുതിയ ആറ് ഡാമുകൾ; അട്ടപ്പാടിയിൽ 458 കോടിയുടെ ജലപദ്ധതി

വെള്ളപ്പൊക്കം നിയന്ത്രിക്കാൻ കൂടുതൽ ഡാമുകൾ നിർമ്മിക്കാൻ ജലസേചന വകുപ്പ്. അച്ചൻകോവിൽ, പമ്പ, പെരിയാർ നദികളിലാണ് പുതിയ ഡാമുകൾ നിർമ്മിക്കുക. ആദ്യഘട്ടത്തിൽ 5 സ്ഥലം കണ്ടെത്തി. കൂടുതൽ കണ്ടെത്താനുള്ള പഠനം പുരോഗമിക്കുന്നു.കഴിഞ്ഞവർഷവും ഈ വർഷവുമുണ്ടായ പ്രളയങ്ങളുടെ പശ്ചാത്തലത്തിലാണ് ഡാമുകൾ സ്ഥാപിക്കുന്നതിന്റെ സാധ്യത ആരായാൻ ജലവകുപ്പ് തീരുമാനിച്ചത്.അട്ടപ്പാടിയിൽ പുതിയ ഡാം നിർമ്മിക്കാനും വൻകിട ജലസേചന പദ്ധതി നടപ്പിലാക്കാനും ജലസേചന വകുപ്പ് ഒരുങ്ങുന്നു.458 കോടിയുടെ വിശദമായ പദ്ധതി രേഖ തയ്യാറായി. അഗളി - ഷോളയാർ പഞ്ചായത്തുകളെ ബന്ധിപ്പിച്ച് കോൺക്രീറ്റ് അണക്കെട്ടാണ് വിഭാവനം ചെയ്തിട്ടുള്ളത്.

(മ.മ.,02/10)

അവധിയെടുക്കാം, ഓൺലൈൻ ആയി

സംസ്ഥാന സർക്കാർ ജീവനക്കാർക്ക് ഇനി കമ്പ്യൂട്ടറോ മൊബൈൽ ഫോണോ ഉപയോഗിച്ച് ഓൺലൈൻ ആയി അവധിക്ക് അപേക്ഷിക്കാം. ശമ്പള വിതരണ സോഫ്റ്റ്‌വെയറായ സ്റ്റാർക് വഴി അപേക്ഷ സമർപ്പിക്കുന്നതിനുള്ള സൗകര്യം ഇന്നലെ നിലവിൽ വന്നു. ധന, ട്രഷറി വകുപ്പുകളിലെ ജീവനക്കാർക്കാണ് ഇപ്പോൾ ഈ സൗകര്യം. രണ്ടു മാസത്തിനകം എല്ലാ വകുപ്പുകളിലെയും ജീവനക്കാർക്കു ലഭിക്കും. ഫോം പൂരിപ്പിച്ചു രേഖാമൂലം മേലധികാരിക്ക് അപേക്ഷ നൽകി അവധിയെടുക്കുകയാണ് ഇപ്പോഴത്തെ രീതി. മേലുദ്യോഗസ്ഥൻ ഇവ ഓൺലൈനായിത്തന്നെ അംഗീകരിക്കുകയോ തള്ളുകയോ ചെയ്യും.

(മ.മ.,02/10)

ഭരണ സംവിധാനത്തിന്റെ പ്രാമാണിക രേഖയായ റൂൾസ് ഓഫ് ബിസിനസ് ഭേദഗതി ചെയ്യുന്നു

സംസ്ഥാന ഭരണത്തിലെ റൂൾസ് ഓഫ് ബിസിനസ് ഭേദഗതി ചെയ്യാൻ സർക്കാർ തീരുമാനിച്ചു. ഭേദഗതി നിർദ്ദേശം നൽകാൻ രൂപവത്കരിച്ച സെക്രട്ടറി തല ഉപസമിതി മുഖ്യമന്ത്രിക്ക് കരട് റിപ്പോർട്ട് നൽകി. വകുപ്പുകൾക്ക് കൂടുതൽ സ്വാതന്ത്ര്യം അനുവദിക്കുന്നതും വകുപ്പ് സെക്രട്ടറിമാരുടെ അധികാരം വിപുലീകരിക്കുന്നതുമാണ് പ്രധാന ഭേദഗതി നിർദ്ദേശങ്ങൾ. സംസ്ഥാനത്തെ ഭരണ സംവിധാനത്തിന്റെ പ്രാമാണിക രേഖയാണ് റൂൾസ് ഓഫ് ബിസിനസ്. മുഖ്യമന്ത്രിയുടെയും മന്ത്രിമാരുടെയും അധികാരങ്ങളെന്തൊക്കെ, വകുപ്പ് സെക്രട്ടറിമാർക്ക് ഏതെല്ലാം കാര്യങ്ങളിൽ ഒറ്റക്ക് തീരുമാനമെടുക്കാം, ഏതൊക്കെ ഫയൽ കാണാം, ഏതൊക്കെ ഫയൽ ധനകാര്യ വകുപ്പിനയക്കാം എന്നിവയെല്ലാം റൂൾസ് ഓഫ് ബിസിനസ്സിന്റെ ഭാഗമാണ്.

(മാ.,03/10)

ജനകീയാസൂത്രണത്തെപ്പറ്റി പഠിക്കാൻ സർക്കാർ

ജനകീയാസൂത്രണ പദ്ധതി നടപ്പാക്കിയതിന്റെ 23-ാം വർഷം കേരളത്തിനുണ്ടായ മാറ്റങ്ങളുടെ കണക്കെടുക്കാൻ സർക്കാർ. ഒമ്പതാം പഞ്ചവത്സര പദ്ധതിയിൽപ്പെടുത്തി 1996 ൽ തുടങ്ങിയ ജനകീയാസൂത്രണത്തിലൂടെ താഴേത്തട്ടിലും സംസ്ഥാനത്തിന് മൊത്തമായും ഉണ്ടായ വികസനത്തിന്റെ വിപുലമായ സർവ്വേയ്ക്കാണ് നടത്തുന്നത്.ഭാവിവികസനത്തിന് ' ഇന്നത്തെ കേരളം' എന്തെന്നു പഠിക്കണമെന്ന ആസൂത്രണ ബോർഡിന്റെ ശുപാർശ സംസ്ഥാന സർക്കാർ നേരത്തേ അംഗീകരിച്ചിരുന്നു. കേരളം അടിസ്ഥാന സൗകര്യത്തിലും മറ്റു മേഖലകളിലും എവിടെ നിൽക്കുന്നുവെന്നതിന് യഥാർത്ഥ വിവരം സർവ്വേയിൽ ശേഖരിക്കും.

(മ.മ.,03/10)

പേമാരിയും ഉരുൾപൊട്ടലും : പട്ടികവർഗ കുടുംബങ്ങൾക്ക് പ്രത്യേക പാക്കേജ്

പേമാരിയിലും ഉരുൾപൊട്ടലിലും വീട് തകർന്ന പട്ടികവർഗ വിഭാഗത്തെ പുനരധിവസിപ്പിക്കാൻ സർക്കാരിന്റെ പ്രത്യേക പാക്കേജ്. പാക്കേജ് പ്രകാരം ഭൂമി കണ്ടെത്തി വീട് നിർമ്മിച്ചു നൽകും. ഉപജീവന മാർഗവും ഉറപ്പാക്കും. കഴിഞ്ഞ പ്രളയത്തിൽ പൂർണ്ണമായും വീട് തകർന്ന പട്ടികവർഗ വിഭാഗങ്ങൾക്കുള്ള സഹായം ആറുലക്ഷമാക്കിയിരുന്നു. ഈ തുക പേമാരിയിലും ഉരുൾപൊട്ടലിലും വീട് നഷ്ടപ്പെട്ട കുടുംബങ്ങൾക്ക് നൽകും.ഉരുൾപൊട്ടലിൽ വയനാടുൾപ്പെടെ ഒട്ടേറെ മേഖലകളിൽ പട്ടികവർഗ കുടുംബത്തിന് നാശനഷ്ടങ്ങളുണ്ടായി. ഈ പശ്ചാത്തലത്തിലാണ് ഇവർക്ക് പ്രത്യേക പുനരധിവാസ പാക്കേജ് നടപ്പാക്കുന്നത്.

(ഭേ.,04/10)

എസ്. മണികുമാർ കേരള ഹൈക്കോടതി ചീഫ് ജസ്റ്റിസ്

മദ്രാസ് ഹൈക്കോടതിയിലെ ജസ്റ്റിസ് എസ്. മണികുമാറിനെ കേരള ഹൈക്കോടതി ചീഫ് ജസ്റ്റിസായി രാഷ്ട്രപതി നിയമിച്ചു. ചീഫ് ജസ്റ്റിസ് ഹൃഷികേശ് റോയ് സുപ്രീം കോടതി ജഡ്ജിയായതിനാലുള്ള ഒഴിവിലാണ് നിയമനം. മധ്യപ്രദേശിലെ ആക്ടിങ് ചീഫ് ജസ്റ്റിസ് രവിശങ്കർ ഝായെ പഞ്ചാബ് - ഹരിയാന ഹൈക്കോടതിയിലും ബോംബെ ഹൈക്കോടതിയിലെ ജസ്റ്റിസ് ഇന്ദ്രജിത് മഹന്തിയെ രാജസ്ഥാനിലും കർണാടകയിലെ ജസ്റ്റിസ് എൽ. നാരായണ സ്വാമിയെ ഹിമാചൽപ്രദേശിലും ഗുവാഹത്തി ആക്ടിങ് ചീഫ് ജസ്റ്റിസ് അരൂപ് കുമാർ ഗോസ്വാമിയെ സിക്കിമിലും ജസ്റ്റിസ് അജയ് ലാംബയെ ഗുവാഹത്തിയിലും മധ്യപ്രദേശിലെ ജസ്റ്റിസ് ജെ.കെ. മഹേശ്വരിയെ ആന്ധ്രപ്രദേശിലും ചീഫ് ജസ്റ്റിസുമാരാക്കി.

(മ.മ.,04/10)

കോഫി ഹൗസുകളിൽ 'റാണി'മാരെത്തി; ഇനി ഒന്നര വർഷം പരിശീലനം

ആറു പതിറ്റാണ്ടിലേറെ കാലത്തെ ചരിത്രം തിരുത്തി ഇന്ത്യൻ കോഫി ഹൗസിൽ ' റാണി' മാർ വിരുന്നു വിളമ്പും. രാജകീയ വേഷത്തിൽ കണ്ടു പരിചയിച്ച പുരുഷ ജീവനക്കാരുടെ നിരയിലേക്ക് ഇന്നലെ സ്ത്രീകളും വന്നെത്തി. തൃശൂർ തൊഴിലാളി സഹകരണ സംഘത്തിന്റെ കീഴിലുള്ള സംസ്ഥാനത്തെ 4 ഇന്ത്യൻ കോഫി ഹൗസ് ശാഖകളിലാണ് 7 വനിതകൾ ജോലിയിൽ പ്രവേശിച്ചത്. ചാലക്കുടി, കൊട്ടാരക്കര, ചേർത്തല, തിരുവനന്തപുരത്തെ എംഎൽഎ ഹോസ്റ്റൽ എന്നീ ശാഖകളിൽ ഇവർ ജീവനക്കാരായി ചുമതലയേറ്റു. ഒന്നര വർഷത്തെ പരിശീലനത്തിനു ശേഷം ഇവർക്ക് അനുയോജ്യമായ തസ്തികയിൽ തുടരാം. ഇളം നീലയും കടും നീലയും നിറങ്ങളുള്ള യൂണിഫോമാണ് ആദ്യഘട്ടത്തിൽ.

(മ.മ.,04/10)

ഇ-നെസ്റ്റ് പദ്ധതി: കുടുംബശ്രീയും ഇനി ഹൈടെക്

കുടുംബാംഗങ്ങളുടെ എല്ലാ വിവരങ്ങളും ഇനി മുതൽ വിരൽത്തുമ്പിൽ. കുടുംബങ്ങളുടെയും കുടുംബാംഗങ്ങളുടേയും സർവതല സ്പർശിയായ വിവരങ്ങൾ ജിയോ ടാഗ് വഴി ശേഖരിക്കുന്ന ' ഇ- നെസ്റ്റ് പദ്ധതി' സംസ്ഥാന തല ഉദ്ഘാടനം തെളുകത്ത് മന്ത്രി എ. സി. മൊയ്തീൻ നിർവഹിച്ചു. സംസ്ഥാനത്തെ 43 ലക്ഷം കുടുംബശ്രീ അയൽക്കൂട്ട കുടുംബാംഗങ്ങളുടെ വിവരങ്ങളാണ് ശേഖരിക്കുന്നത്. കുടുംബത്തെ പ്രതിനിധീകരിച്ച് ഒരു വനിതയ്ക്കാണ് കുടുംബശ്രീയിൽ അംഗത്വമുള്ളത്. കാലത്തിന്റെ വെല്ലുവിളികളെയും പ്രശ്നങ്ങളേയും അഭിമുഖീകരിക്കുന്നതിന് കുടുംബശ്രീയെ പ്രാപ്തമാക്കുകയാണ് മറ്റൊരു ലക്ഷ്യം. എല്ലാ കുടുംബശ്രീ കുടുംബങ്ങളുടെയും വിവരശേഖരണം ഭാവി പരിപാടികളുടെ സംഘാടനത്തിനും പദ്ധതി തയ്യാറാക്കലിനും ഇത് വേഗം പകരും.

(ദേ.,05/10)

ലോക കേരളകേന്ദ്രം സ്ഥാപിക്കും, എംബസികളിൽ കൂടുതൽ മലയാളി ഉദ്യോഗസ്ഥരെ നിയമിക്കും - മുഖ്യമന്ത്രി

പ്രവാസിയും കേരളവുമായുള്ള ബന്ധം ഊട്ടിയുറപ്പിക്കാൻ ലോക കേരളകേന്ദ്രം സ്ഥാപിക്കുമെന്ന് മുഖ്യമന്ത്രി പിണറായി വിജയൻ പറഞ്ഞു. നോർക്കയുടെ പ്രവാസി തിരിച്ചറിയൽ കാർഡ് ഉടമകൾക്കും കുടുംബാംഗങ്ങൾക്കും ഒമാൻ എയർവെയ്സിൽ യാത്രക്കുളിയുടെ ഏഴ് ശതമാനം ഇളവ് ലഭിക്കും. കൂടുതൽ വിമാന കമ്പനികളിൽനിന്ന് ഇളവ് ലഭ്യമാക്കാൻ ശ്രമിക്കും. ദുബായ് ഇന്ത്യൻ അക്കാദമി സ്മളിൽ പ്രവാസി

മലയാളികളുമായുള്ള കൂടിക്കാഴ്ചയിൽ സംസാരിക്കുകയായിരുന്നു മുഖ്യമന്ത്രി. വിശേഷാവസരങ്ങൾ പ്രത്യേകം അടയാളപ്പെടുത്തി, അക്കാലയളവിൽ ഗൾഫ് മേഖലയിൽ വിമാനങ്ങൾ അനുവദിക്കാമെന്ന് കേന്ദ്ര സിവിൽ വ്യോമയാനമന്ത്രി കഴിഞ്ഞ ദിവസം ഉറപ്പുനൽകി.

(ഭേ.,05/10)

ശ്രീചിത്ര ഇനി മെഡിക്കൽ ഡിവൈസ് ടെസ്റ്റിങ് ലബോറട്ടറി

വൈദ്യശാസ്ത്ര ഉപകരണങ്ങളുടെ മൂല്യനിർണ്ണയം, പരിശോധന എന്നിവ നടത്താനുള്ള അംഗീകാരം ശ്രീചിത്ര തിരുനാൾ ഇൻസ്റ്റിറ്റ്യൂട്ട് ഫോർ മെഡിക്കൽ സയൻസസ് ആൻഡ് ടെക്നോളജിക്ക് ലഭിച്ചു. കേന്ദ്ര ആരോഗ്യ- - കുടുംബക്ഷേമ മന്ത്രാലയത്തിന് കീഴിലുള്ള സെൻട്രൽ ഡ്രഗ്സ് സ്റ്റാൻഡേർഡ് കൺട്രോൾ ഓർഗനൈസേഷനാണ് (സിഡിഎസ്സിഐ) അംഗീകാരം നൽകിയത്. കാർഡിയോ വാസ്കുലാർ, ന്യൂറോപ്രോസ്തസിസ് ഉപകരണങ്ങൾ, ഓർത്തോപീഡിക്, ഡെന്റൽ ഇംപ്ലാന്റുകൾ, മറ്റ് വൈദ്യശാസ്ത്ര ഉപകരണങ്ങൾ എന്നിവയുടെ മൂല്യനിർണ്ണയത്തിനാണ് അംഗീകാരം. വൈദ്യശാസ്ത്ര ഉപകരണങ്ങളുടെ പരിശോധന, ഉപയോഗം എന്നിവയുമായി ബന്ധപ്പെട്ട നിയമങ്ങൾ 2005 നശേഷമാണ് രാജ്യത്ത് നിലവിൽ വന്നത്. 2018 ജനുവരിയിൽ ഇതുമായി ബന്ധപ്പെട്ട പുതിയ ചട്ടങ്ങൾ പ്രാബല്യത്തിൽ വന്നു. ഇതനുസരിച്ച് നിയമങ്ങൾ പാലിക്കുന്നുണ്ടെന്ന് സിഡിഎസ്സിഐയാണ് പരിശോധിക്കുന്നത്.

(ഭേ.,06/10)

തിരയങ്ങാ, ഇനി ഫയൽ ട്രാക്ക് ചെയ്യാം

ഡിജിറ്റൽ സാങ്കേതിക വിദ്യയുടെ കരുത്തിൽ നഗരസഭ സ്കാൻ ചെയ്യാം. ഇനി അപേക്ഷ ഇന്നിയ ഫയലിനു പിന്നാലെ ജനത്തിന് ഓടേണ്ടിവരില്ല. പകരം ഫയൽ എപ്പോൾ എവിടെയെത്തിയെന്ന് കമ്പ്യൂട്ടറിൽ ട്രാക്ക് ചെയ്യാം. ഇതിലൂടെ കൂടുതൽ സുതാര്യവും കാര്യക്ഷമവുമായ ജനകീയ ഭരണമാണ് നഗരസഭ ലക്ഷ്യമിടുന്നത്. രേഖകൾ ഓൺലൈനിൽ സമർപ്പിച്ചാൽ ഓഫീസിലെത്താതെ അപേക്ഷകർക്കു തന്നെ സർട്ടിഫിക്കറ്റ് ഡൗൺലോഡ് ചെയ്ത് ഇനിയെടുക്കാം. നഗരസഭ ടൗൺഹാൾ ബുക്കിങ്, വ്യാപാര സ്ഥാപനങ്ങളുടെ ലൈസൻസ് പുതുക്കൽ എന്നിവയും ഓൺലൈനാക്കും. ലൈസൻസ് പുതുക്കൽ ഇനി അഞ്ചു വർഷത്തിലൊരിക്കലാണ് നടത്തുക. ആവശ്യങ്ങൾക്ക് എത്തുന്നവർക്കായി ഏർപ്പെടുത്തുന്ന ഏകജാലക സംവിധാനം ഉടൻ നിലവിൽ വരും. അഞ്ച് സോണൽ ഓഫീസുകളെയും നഗരസഭാ ഹെഡ് ഓഫീസിലെ പ്രധാന സെർവറുമായി ബന്ധപ്പെടുത്തും.

(ഭേ.,06/10)

രാമൻകുളം കുടിവെള്ള പദ്ധതി യാഥാർത്ഥ്യമാകുന്നു

രാമൻകുളം കുടിവെള്ളപദ്ധതി യാഥാർത്ഥ്യമാകുന്നു. നാട്ടിക ഫർക്ക ശുദ്ധജലവിതരണ പദ്ധതിയിൽ ഉൾപ്പെടുത്തിയാണ് പദ്ധതി. എടുത്തിരുന്ന പഞ്ചായത്തിലെ 4, 5, 6, 14 വാർഡുകളിൽ രൂക്ഷമായ കുടിവെള്ളക്ഷാമമാണ് നേരിടുന്നത്. ഇതിൽ 5, 6 വാർഡുകളിലേക്കാണ് ആദ്യം കുടിവെള്ളം എത്തുക. വിജയകരമായാൽ മറ്റ് രണ്ടു വാർഡുകളിലേക്കും പദ്ധതി വ്യാപിപ്പിക്കും. ചെന്ത്രാപ്പിന്നി അലുവത്തേരുവിലെ രാമൻകുളത്തിൽ 3.6 മീറ്റർ വ്യാസമുള്ള കിണർ പമ്പ് ഹൗസ്, പ്രഷർ ഫിൽറ്റർ, മോട്ടോർ, പമ്പ് സെറ്റ് എന്നിവ സ്ഥാപിച്ച് കുടിവെള്ളം എത്തിക്കാനാണ് പദ്ധതി. എട്ട് ഇടങ്ങളിൽ പൊതു ടാപ്പുകൾ സ്ഥാപിച്ച് 20,000 ലിറ്റർ വെള്ളം പമ്പ് ചെയ്യും.

(ഭേ.,07/10)

തദ്ദേശഭരണ സ്ഥാപനങ്ങൾ ഇനി ഹരിതദ്വീപുകളുടെ 'നിരീക്ഷണ'ത്തിൽ

ഇടുക്കി ജില്ലയിലെ തദ്ദേശസ്വയംഭരണ സ്ഥാപനങ്ങൾക്ക് കീഴിൽ ജലസംരക്ഷണം, മാലിന്യ സംസ്കരണം, കൃഷി എന്നീ മേഖലകളിൽ കൈവരിച്ച നേട്ടങ്ങൾ 'ഹരിതദ്വീപ്'യെന്ന ഹരിതകേരളത്തിന്റെ ഓൺലൈൻ മോണിറ്ററിങ് സംവിധാനത്തിൽ ഉൾപ്പെടുത്തുന്നു. ജലസമ്പത്തും കാർഷികമേഖലയിലെ വൈവിധ്യങ്ങളും വളർച്ചയും ശുചിത്വപരിപാലനത്തിൽ കൈവരിച്ച നേട്ടങ്ങളുമാണ് ഹരിതദ്വീപിയിൽ ഇടംനേടുക. ഈ മേഖലയെ സംബന്ധിച്ച പൊതുവിവരങ്ങളെല്ലാം എല്ലാവർക്കും വിരൽത്തുമ്പിൽ ലഭ്യമാകും. കൂടാതെ, ഈ രംഗത്തെ വളർച്ചയും വികാസവും അപ്പപ്പോൾ കൂട്ടിച്ചേർക്കാനും കാലികമാക്കാനും ഈ മൊബൈൽ-വെബ് ആപ്ലിക്കേഷനിലൂടെ സാധിക്കും. മൊബൈൽ ആപ്ലിക്കേഷനും വെബ് ആപ്ലിക്കേഷനും ഉൾപ്പെടുന്ന ഇ മോണിറ്ററിങ് സംവിധാനമാണ് ഹരിതദ്വീപ്. താഴേത്തട്ടിലുള്ള തദ്ദേശഭരണ സ്ഥാപനങ്ങൾ മുതൽ സംസ്ഥാനതലം വരെയുള്ളവയെ കോർത്തിണക്കിയ സംവിധാനമാണിത്.

(ഭേ.,07/10)

ശിശു പോഷകാഹാരം: കേരളം മുന്നിൽ ; ദേശീയ ശരാശരി 6.4 ശതമാനം കേരളത്തിൽ 32.6 ശതമാനം

രണ്ടുവയസിൽ താഴെയുള്ള കുഞ്ഞുങ്ങൾക്ക് പോഷകാഹാരം ഉറപ്പാക്കുന്നതിൽ കേരളം മുന്നിൽ. രാജ്യത്ത് ഈ പ്രായപരിധിയിലുള്ള കുഞ്ഞുങ്ങളിൽ 6.4 ശതമാനം പേർക്ക് മാത്രമാണ് മതിയായ പോഷകാഹാരം കിട്ടുന്നതെന്ന് ദേശീയ സമഗ്ര പോഷകാഹാര സർവ്വേ. കേരളത്തിൽ ഇത് 32.6 ശതമാനമാണ്. ആറു ലക്ഷം ജനസംഖ്യയുള്ള സിക്കിമാണ് ഒന്നാം സ്ഥാനത്ത് - 35.9 ശതമാനം. ആന്ധ്രപ്രദേശ് (-1.3), മഹാരാഷ്ട്ര(-2.2), മിസോറം (-2.8) എന്നിവയാണ് ഏറ്റവും പിന്നിൽ. 2016- 18 ൽ-19 വയസ്സുവരെയുള്ള 1,20,000 കുട്ടികളിൽ ചണ്ഡീഗഢ് മെഡിക്കൽ പിജി ഇൻസ്റ്റിറ്റ്യൂട്ട്, ന്യൂഡൽഹി കലാവതി സരൺ ആശുപത്രി എന്നിവയുടെ സഹായത്തോടെ യൂണിസെഫാണ് പഠനം നടത്തിയത്.

(ഭേ.,09/10)

സ്റ്റാർട്ടപ്പ് കുതിപ്പിൽ കേരളം ; 9 മാസം 311 കോടി നിക്ഷേപം; ബഹ്റൈനിലും അവസരം

സംസ്ഥാനത്തിന്റെ വികസനസാധ്യതകൾക്ക് ഊർജം പകർന്ന് സ്റ്റാർട്ടപ്പുകളുടെ എണ്ണത്തിലും നിക്ഷേപത്തിലും വൻ കുതിപ്പ്. ഈവർഷം ആദ്യ ഒമ്പതു മാസത്തിൽ കേരളം ആസ്ഥാനമായ സ്റ്റാർട്ടപ്പുകൾ എത്തിച്ചത് 311 കോടി രൂപയുടെ നിക്ഷേപം. മുന്തൂറോളം പുതിയവ ഉൾപ്പെടെ സ്റ്റാർട്ടപ്പുകളുടെ എണ്ണം 2200 കടന്നതായി കേരള സ്റ്റാർട്ടപ്പ് മിഷൻ (കെഎസ്യുഎം) വേണ്ടി ടൈ കേരളയും ഇൻക് 42 ഉം ചേർന്ന് തയ്യാറാക്കിയ ' സ്റ്റാർട്ടപ്പ് ഇക്കോസിസ്റ്റം- 2019' റിപ്പോർട്ട് പറയുന്നു. 2018 വരെ സ്റ്റാർട്ടപ്പുകളുടെ വളർച്ച 17 ശതമാനമായിരുന്നു. ഒമ്പതു മാസത്തിനിടെ 35 ശതമാനമായി ഉയർന്നു. സ്റ്റാർട്ടപ്പുകളിൽ 36 ശതമാനം എറണാകുളത്തും 23 ശതമാനം തിരുവനന്തപുരത്തുമാണ്. നിക്ഷേപം എത്തിക്കുന്നതിൽ മറ്റു പല മേഖലകളെയും ഇവ കടത്തിവെട്ടി. 602 കോടി രൂപയാണ് കേരളത്തിലെ നിക്ഷേപം. സംസ്ഥാനത്തെ 75 ശതമാനം സ്റ്റാർട്ടപ്പുകളും ഉല്പന്ന നിർമ്മാണമേഖലയിലാണ്. ബാക്കി സേവനമേഖലയിലും. ഒറ്റ സംരംഭകനിൽ ആരംഭിച്ച 39 ശതമാനവും രണ്ട് സ്ഥാപകരുള്ള 41 ശതമാനവും സ്റ്റാർട്ടപ്പുകളുണ്ട്.

(ഭേ.,09/10)

പൊലീസ് സംവിധാനം ഒരുങ്ങി: മോഷണം തൽസമയം കാണാം

മോഷണശ്രമം തൽസമയം കണ്ടെത്താൻ രാജ്യത്ത് ആദ്യമായി സെൻട്രൽ ഇൻട്രഷൻ മോണിറ്ററിങ് സിസ്റ്റം (സിഐഎംഎസ്) കേരളത്തിൽ നടപ്പാക്കുന്നു. സിഐഎംഎസ് സജ്ജമാക്കിയ സ്ഥാപനങ്ങളിൽ എവിടെ മോഷണശ്രമം നടന്നാലും 3 മുതൽ 7 വരെ സെക്കൻഡിനകം പൊലീസ് ആസ്ഥാനത്തെ കൺട്രോൾ റൂമിൽ മുന്നറിയിപ്പും വിഡിയോ ദൃശ്യവും ലഭിക്കുന്ന സംവിധാനമാണിത്. ബാങ്ക്, വ്യാപാര സ്ഥാപനങ്ങൾ, ജില്ലാറികൾ, വീടുകൾ, എടിഎമ്മുകൾ എന്നിങ്ങനെ എവിടെയും ഈ സംവിധാനം ഏർപ്പെടുത്താം. ഈ സംവിധാനമുള്ള സ്ഥലങ്ങളിൽ ആരെങ്കിലും അതിക്രമിച്ചു കടന്നാൽ നിരീക്ഷണ ക്യാമറകളും സെൻസറുകളും ഉടൻ പ്രവർത്തിക്കും. അവിടെയുള്ള കൺട്രോൾ പാനൽ വഴിയാണു ദൃശ്യങ്ങൾ പൊലീസ് ആസ്ഥാനത്ത് എത്തുന്നത്. തുടർന്നു ബന്ധപ്പെട്ട ജില്ലയിലെ പ്രാദേശിക കൺട്രോൾ റൂമിലും പൊലീസ് സ്റ്റേഷനിലും സംഭവം നടക്കുന്ന സ്ഥലത്തിന്റെ റൂട്ട് മാപ്പും ഫോൺ നമ്പർ അടക്കമുള്ള വിവരവും കൈമാറും. കെൽടോണമായി സഹകരിച്ചാണ് പദ്ധതി നടപ്പാക്കുന്നത്. രാജ്യത്ത് ആദ്യമായാണ് സിഐഎംഎസ് ഏർപ്പെടുത്തുന്നത്.

(മ.മ.,10/10)

6 ഡാമുകൾ നിർമ്മിക്കാൻ ജലസേചന വകുപ്പ് പദ്ധതി

സംസ്ഥാനത്ത് പെരിയാർ, ചാലിയാർ പുഴകളിൽ രണ്ടു വീതവും ചാലക്കുടിപ്പുഴയിലും പമ്പ-അച്ചൻകോവിലിലെ ഇരട്ട കല്ലാറിൽ ഒന്നു വീതവുമായി ആകെ 6 ഡാമുകൾ നിർമ്മിക്കാനുള്ള പദ്ധതി ജലസേചന വകുപ്പ് തയ്യാറാക്കി. എമർജൻസി ആക്ഷൻ പ്ലാൻ പ്രകാരം 14 ഡാമുകളിലെ നിർമ്മാണത്തിനു വകുപ്പ് നൽകിയ ശുപാർശയിൽ 12 എണ്ണം കേന്ദ്ര ജല കമ്മീഷൻ അംഗീകരിച്ചു. ഡാം ഓപ്പറേഷൻസ് ആൻഡ് മെയിന്റനൻസ് മാനുവൽ പ്രകാരം നൽകിയ 15 ശുപാർശകളിൽ രണ്ടെണ്ണവും കമ്മീഷൻ അംഗീകരിച്ചതായി മന്ത്രി കെ.കൃഷ്ണൻകുട്ടി അറിയിച്ചു.

(മ.മ.,10/10)

സർക്കാരിന്റെ ഇൻഷുറൻസ് പദ്ധതികളിൽ ചികിത്സാ നിരക്കുകൾ മാറ്റം; പരിരക്ഷ കൂട്ടം

സാധാരണക്കാർക്കുള്ള കാരുണ്യ ആരോഗ്യ സുരക്ഷാ പദ്ധതിയിലും (കാസ്) സർക്കാർ ജീവനക്കാർക്കും പെൻഷൻകാർക്കുമുള്ള ആരോഗ്യ ഇൻഷുറൻസിലും (മെഡിസെപ്) ചികിത്സാ നിരക്കുകൾ പരിഷ്കരിക്കും. രണ്ടു പദ്ധതിയിലും സ്വകാര്യ ആശുപത്രികളുടെ പങ്കാളിത്തം വർദ്ധിപ്പിക്കാനാണിത്. നിരക്ക് കുറവാണെന്ന പേരിൽ ഒട്ടേറെ സ്വകാര്യ ആശുപത്രികൾ വിട്ടുനിന്നതിനാൽ, റിലയൻസ് ജനറൽ ഇൻഷുറൻസിനു നൽകിയ മെഡിസെപ് കരാർ റദ്ദാക്കേണ്ടിവന്നിരുന്നു. മെഡിസെപ്പിൽ ചേർന്നത് 112 സ്വകാര്യ ആശുപത്രികൾ മാത്രമാണ്; കാസ്സിലാകട്ടെ സർക്കാർ ആശുപത്രികൾ മാത്രവും. കേന്ദ്രസർക്കാരിന്റെ ആരോഗ്യ ഇൻഷുറൻസ് പദ്ധതിയായ ആയുഷ്മാൻ ഭാരതിന്റെ ചികിത്സാ പാക്കേജുകൾ പരിഷ്കരിച്ചിട്ടുണ്ട്. കേന്ദ്രം 554 പാക്കേജുകൾ ഒഴിവാക്കുകയും 237 എണ്ണം പുതുതായി ഉൾപ്പെടുത്തുകയും ചെയ്തു. ഒപ്പം 270 പാക്കേജുകളുടെ നിരക്കു വർദ്ധിപ്പിച്ചു. കാസ്സിനു ചെലവാകുന്ന 700 കോടി രൂപയിൽ 130 കോടി രൂപ കേന്ദ്രം നൽകുന്നതാണ്.

(മ.മ.,11/10)

ലോകകേരള സഭ രണ്ടാം സമ്മേളനം ജനുവരി 2,3 തീയതികളിൽ

ലോകകേരള സഭയുടെ രണ്ടാം സമ്മേളനം അടുത്ത ജനുവരി 2,3 തീയതികളിൽ നിയമസഭാ കോംപ്ലക്സിൽ ചേരും. മുഖ്യമന്ത്രി പിണറായി വിജയന്റെ സാന്നിധ്യത്തിൽ സംഘാടക സമിതിയോഗം പരിപാടിയുടെ വിജയത്തിന് വിവിധ ഉപസമിതികൾ രൂപീകരിച്ചു.

(മ.മ.,11/10)

നദികളിൽ അടിഞ്ഞ മണൽ നീക്കാൻ നടപടി

മഹാപ്രളയത്തിലും ഈ വർഷത്തെ കനത്ത മഴയിലും നദികളിൽ അടിഞ്ഞുകൂടിയ മണലും എക്കൽ മണ്ണും നീക്കം ചെയ്യുന്നതിനു സമയബന്ധിതമായി നടപടി സ്വീകരിക്കാൻ മുഖ്യമന്ത്രി പിണറായി വിജയന്റെ അധ്യക്ഷതയിൽ ചേർന്ന ഉന്നതതല യോഗം തീരുമാനിച്ചു. മണൽ നീക്കുന്നതു സംബന്ധിച്ച നടപടികൾക്കായി ചീഫ് സെക്രട്ടറി ടോം ജോസിന്റെ നേതൃത്വത്തിൽ സമിതി രൂപീകരിക്കും. പ്രളയകാലത്ത് അടിഞ്ഞു കൂടിയ അധിക മണലും എക്കലും അടിയന്തരമായി നീക്കുന്നതിനു ദുരന്തനിവാരണ നിയമപ്രകാരം കലക്ടർമാർക്ക് അധികാരമുണ്ട്. ഈ അധികാരമുപയോഗിച്ചു തദ്ദേശസ്ഥാപനങ്ങളുടെ പങ്കാളിത്തത്തോടെ മണൽ നീക്കണമെന്നു മുഖ്യമന്ത്രി നിർദ്ദേശിച്ചു. തദ്ദേശഭരണ, ജലവിഭവ വകുപ്പുകളും ഹരിതകേരള മിഷനും യോജിച്ച് നവംബർ മുതൽ ഈ പ്രവൃത്തി ആരംഭിക്കണം.

(മ.മ.,12/10)

ഓഖി: മരിച്ചവരുടെ വായ്പകൾ സർക്കാർ എഴുതിത്തള്ളും

ഓഖി ചുഴലിക്കാറ്റ് ദുരന്തത്തിൽ മരിച്ചവരുടെയും കാണാതായവരുടെയും വായ്പകളെല്ലാം എഴുതിത്തള്ളാൻ സർക്കാർ തീരുമാനിച്ചു. സ്വർണ്ണപ്പണയ വായ്പകൾ ഒഴികെയുള്ള വായ്പകളാണ് എഴുതിത്തള്ളുക. തിരിച്ചടയ്ക്കാനുള്ള മുതലിന്റെ 60% തുക മുഖ്യമന്ത്രിയുടെ ദുരിതാശ്വാസ നിധിയിൽ നിന്നു ബാങ്കുകൾക്കു കൈമാറും. ബാക്കി തുക ബാങ്കുകൾ സ്വയം എഴുതിത്തള്ളുകയും പലിശയും പിഴപ്പലിശയും വേണ്ടെന്നു വയ്ക്കുകയും വേണം. ഓഖി ചുഴലിക്കാറ്റ് ആരംഭിച്ച ദിവസമായ 2017 നവംബർ 29 ന് തിരിച്ചടയാൻ ബാക്കിയുള്ള മുതൽ തുകയാണ് എഴുതിത്തള്ളുക.

(മ.മ.,12/10)

അണക്കെട്ടുകളിലെ ജലനിരപ്പ് ഉയർന്നു; 73%

സംസ്ഥാനത്ത് കെഎസ്ഇബി അണക്കെട്ടുകളിലെ ജലനിരപ്പ് 73 ശതമാനമായി ഉയർന്നു. പ്രതീക്ഷിച്ചതിലും 13 ശതമാനം അധിക മഴ ലഭിച്ചതിനാലാണ് അണക്കെട്ടുകളിൽ ജലനിരപ്പ് ഉയർന്നത്. അണക്കെട്ടിലേക്കുള്ള നീരൊഴുക്ക് തുടരുന്നുണ്ട്. തുലാവർഷം ശക്തമായാൽ അണക്കെട്ടുകളിൽ കഴിഞ്ഞ പ്രളയകാലത്തെക്കാൾ വെള്ളം എത്തുമെന്ന പ്രതീക്ഷയിലാണ് കെഎസ്ഇബി. ഇടുക്കി അണക്കെട്ടിലെ ജലനിരപ്പ് 0.28 അടി ഉയർന്ന് 2376.26 അടിയിലെത്തി. സമുദ്രനിരപ്പിൽ നിന്നുള്ള ഉയരമാണിത്. അണക്കെട്ടിൽ 70 ശതമാനം വെള്ളമുണ്ട്. കഴിഞ്ഞ വർഷം ഇതേദിവസം സംഭരണിയിൽ 2387.42 അടി വെള്ളം ഉണ്ടായിരുന്നു.

(മ.മ.,13/10)

വാഹൻ സോഫ്റ്റ്‌വെയർ: ആദ്യഘട്ടം പൂർത്തിയായി

സംസ്ഥാനത്തെ വാഹനങ്ങളുടെ വിവരങ്ങൾ വാഹൻ സോഫ്റ്റ്‌വെയറിലേക്ക് അപ്‌ലോഡ് ചെയ്യുന്ന ജോലിയുടെ ആദ്യഘട്ടം പൂർത്തിയായി. വിവിധ സീരിസുകളിലായി 1 മുതൽ 500 വരെയുള്ള റജിസ്ട്രേഷൻ നമ്പറുകളിലുള്ള വാഹനങ്ങളുടെ വിവരങ്ങളാണ് 'വാഹനി' ലേക്കു മാറ്റിയത്. ഈ വാഹനങ്ങളുടെ നികതീയും മറ്റു ഫീസും ഇനി പരിവാഹൻ വെബ്സൈറ്റ് <https://parivahan.gov.in> വഴി അടയ്ക്കാം. ഈ വാഹനങ്ങളുമായി ബന്ധപ്പെട്ട മറ്റു സേവനങ്ങൾക്കും ഈ വെബ്സൈറ്റ് ഉപയോഗിക്കാം. എല്ലാ സംസ്ഥാനങ്ങളിലും മോട്ടർ വാഹന സേവനങ്ങൾ ജനങ്ങളിലേക്ക് എത്തിക്കുന്നതിന് ഐടി അധിഷ്ഠിതമായി രൂപകൽപന ചെയ്തിട്ടുള്ള സോഫ്റ്റ്‌വെയറാണ് വാഹൻ.

(മ.മ.,13/10)

മറിയം ത്രേസ്യ ഇനി വിശുദ്ധ

സങ്കീർത്തനങ്ങളും സ്തുതിഗീതങ്ങളും അലയടിച്ച വത്തിക്കാണിലെ സെന്റ് പീറ്റേഴ്സ് ചത്വരത്തിൽ മദർ മറിയം ത്രേസ്യ ഉൾപ്പെടെ അഞ്ചുപേരെ ഫ്രാൻസിസ് മാർപാപ്പ വിശുദ്ധരായി പ്രഖ്യാപിച്ചു. ദേശ, ഭാഷാ അതിരുകളില്ലാതെ ഒഴുകിയെത്തിയവർ ചടങ്ങിന് സാക്ഷികളായി. ഹോളിഫാമിലി സന്യാസിനി സമൂഹ സ്ഥാപകയും കുടുംബങ്ങളുടെ മധ്യസ്ഥയുമാണ് മദർ മറിയം ത്രേസ്യ. തൃശൂർ ജില്ലയിൽനിന്ന് മദർ ഏവുപ്രാസ്യമ്മയ്ക്ക് പുറമെയാണ് മറിയം ത്രേസ്യയും വിശുദ്ധയാകുന്നത്. വത്തിക്കാൻ ചത്വരത്തിലും രാജവീഥികളിലും തിങ്ങിനിറഞ്ഞ രണ്ടുലക്ഷത്തിൽപ്പരം പേരുടെ സാന്നിധ്യത്തിലായിരുന്നു പ്രഖ്യാപനം. മദർ മറിയം ത്രേസ്യയെ കൂടാതെ കർദ്ദിനാൾ ജോൺ ഹെൻറി ന്യൂമാൻ (ഇംഗ്ലണ്ട്), സിസ്റ്റർ ജ്യൂസെപ്പിന വന്നിനി (ഇറ്റലി), സിസ്റ്റർ ഡ്യൂൾസ് ലോപ്പസ് പോന്തസ് (ബ്രസീൽ), സിസ്റ്റർ മാർഗ്രറ്റ് ബേയ്സ് (സ്വിറ്റ്സർലൻഡ്) എന്നിവരും വിശുദ്ധ പദവിയിലേക്ക് ഉയർന്നു.

(ദേ.,14/10)

സീറോ വേസ്റ്റ് സിറ്റി: തിരുവനന്തപുരം നഗരസഭയ്ക്ക് അന്താരാഷ്ട്ര പുരസ്കാരം

സീറോ വേസ്റ്റ് സിറ്റിസ് ഇന്റർനാഷണൽ കോൺഫെറൻസിൽ തിരുവനന്തപുരം നഗരത്തിന് അംഗീകാരം . ഒക്ടോബർ 14 ന് മലേഷ്യയിലെ പെനാംഗിൽ വെച്ചു നടക്കുന്ന അന്താരാഷ്ട്ര സമ്മേളനത്തിൽ ഇൻഡോനേഷ്യ, ഫിലിപ്പൈൻസ്, മലേഷ്യ, ഇന്ത്യ എന്നിവിടങ്ങളിൽ നിന്നുള്ള എട്ടു നഗരങ്ങളിലൊന്നായാണ് തിരുവനന്തപുരവും സ്ഥാനം പിടിച്ചിരിക്കുന്നത്. നഗരസഭാ ഹെൽത്ത് സ്റ്റാൻഡിംഗ് കമ്മിറ്റി ചെയർമാൻ കെ.ശ്രീകുമാർ പെനാംഗിൽ നടക്കുന്ന പരിപാടിയിൽ പങ്കെടുത്ത് തിരുവനന്തപുരം നഗരത്തിനുവേണ്ടി ആദരവ് ഏറ്റുവാങ്ങും. ഏഷ്യാ-പസഫിക് മേഖലയിലുള്ള വിവിധ രാജ്യങ്ങളിൽ സീറോ വേസ്റ്റ് ആശയങ്ങളിലൂന്നി നഗരമാലിന്യ സംസ്കരണ പദ്ധതികൾ നടപ്പാക്കുന്ന നഗരങ്ങളുടെ കൂട്ടായ്മയാണ് ഇന്റർ നാഷണൽ സീറോ വേസ്റ്റ് സിറ്റിസ്.

(ദേ.,14/10)

പൊതു വാഹനങ്ങളിൽ ഡാഷ് ക്യാമറ സ്ഥാപിക്കണമെന്ന് ഹൈക്കോടതി

അപകടങ്ങളുടെ കാരണം കണ്ടെത്താൻ പൊതു ഗതാഗത വാഹനങ്ങളിൽ ഡാഷ് ക്യാമറ സ്ഥാപിക്കേണ്ട സമയം അതിക്രമിച്ചതായി ഹൈക്കോടതി. ഡാഷ് ക്യാമറ ഉണ്ടെങ്കിൽ വാഹനാപകടങ്ങളുടെ ഉത്തരവാദികൾക്കു രക്ഷപ്പെടാനാകില്ല. പൊതു ഗതാഗത വാഹനങ്ങൾ ഓടിക്കുന്നവരെ ശരിയായി നിരീക്ഷിക്കാനുള്ള സംവിധാനം നിലവിലില്ല. 5,000 രൂപയിൽ താഴെ വിലയുള്ള ക്യാമറയിൽ ആഴ്ചകളോളം ദൃശ്യങ്ങൾ സൂക്ഷിക്കാനാകും. അന്വേഷണ ഉദ്യോഗസ്ഥരുടെ പിടിപ്പുകേടും നൂതന സാങ്കേതിക വിദ്യ ഉപയോഗിക്കാത്തതും പഴഞ്ചൻ അന്വേഷണ രീതികളും സാക്ഷികളുടെ നിസ്സഹകരണവും മൂലം മിക്ക വാഹനാപകട കേസുകളിലും പ്രതികൾ രക്ഷപ്പെടുന്നുണ്ടെന്ന് കോടതി ചൂണ്ടിക്കാട്ടി. പൊതു വാഹനങ്ങളിൽ ഡാഷ് ക്യാമറ ഉപയോഗിച്ചാൽ അപകടത്തിന്റെ കൃത്യമായ കാരണവും ഉത്തരവാദിത്തം ആർക്കെന്നും അറിയാം.

(മ.മ.,15/10)

വാഹന പരിശോധന : പിഴപ്പിരിവ് നിർത്തി

നിയമം ലംഘിച്ച് വാഹനമോടിക്കുന്നവരിൽ നിന്ന് പിഴ ഈടാക്കുന്നത് പൊലീസ് താൽക്കാലികമായി നിർത്തി. നിലവിൽ കോടതിയിലേക്കുള്ള ചെക്ക് റിപ്പോർട്ട് മാത്രമാണ് നൽകുന്നത്. ഇതിൽ കുറ്റകൃത്യവുമായി ബന്ധപ്പെട്ട് വകുപ്പ് മാത്രമേ രേഖപ്പെടുത്തൂ. കേന്ദ്ര മോട്ടോർ വാഹന നിയമ ഭേദഗതിയുടെ ഭാഗമായി കുത്തനെ കൂട്ടിയ പിഴ നിരക്ക് കുറയ്ക്കുന്നതിൽ തീരുമാനം വരുംവരെ ഈ നില തുടരും.നിലവിൽ വാഹന പരിശോധന കർശനമായി തുടരുന്നുണ്ട്. എന്നാൽ പിഴത്തുക നേരിട്ട് പിരിക്കുന്നില്ല. സാധാരണ നിലയിൽ പിഴത്തുക അപ്പോൾ തന്നെ പിരിക്കലാണ് പതിവ്. ഇതിന് രസീതും നൽകും. എന്നാൽ ഈ രസീത് നിലവിൽ എസ്എഫ്എംആർക്ക് വിതരണം ചെയ്യുന്നില്ല. കോടതിയിലേക്ക് ചെക്ക് റിപ്പോർട്ട് നൽകിയാൽ പിഴ കോടതിൽ അടയ്ക്കണം.

(ഭേ.,15/10)

പ്രളയം ബാധിച്ചത് 3.78 ലക്ഷം പേരെ

ഈ വർഷത്തെ പ്രളയം ബാധിച്ചതു സംസ്ഥാനത്തെ 3,78,888 പേരെ. 1,13,939 കുടുംബങ്ങളാണ് പ്രളയബാധിതർ.അടിയന്തര ധനസഹായമായ 10,000 രൂപ ഈ കുടുംബങ്ങളിലെ 1,02,646 പേരുടെ അക്കൗണ്ടിലേക്കു കൈമാറിയതായും സംസ്ഥാന സർക്കാരിന്റെ ദുരന്ത നിവാരണ വിഭാഗത്തിന്റെ കണക്കുകൾ വ്യക്തമാക്കുന്നു.റീബിൽഡ് കേരള ആപ്ലിക്കേഷൻ വഴി റവന്യൂ, തദ്ദേശ വകുപ്പ്, വൊളന്റിയർമാർ എന്നിവർ ഉൾപ്പെടുന്ന സംഘം 2,57,130 വീടുകളിൽ ചെന്നു പ്രളയനഷ്ടം കണക്കാക്കി. ഇവരുടെ കണക്കുപ്രകാരം 58,655 വീടുകളാണ് തകർന്നത്.ഇതിൽ 30 ശതമാനത്തിലേറെ തകർന്ന വീടുകൾ തഹസിൽദാർമാരുടെ നേതൃത്വത്തിലുള്ള സംഘം പരിശോധിച്ച കൃത്യമായ നഷ്ടം കണക്കാക്കും.

(മ.മ.,16/10)

മൂല്യനിർണയം കാര്യക്ഷമമാക്കാൻ സാങ്കേതിക സർവകലാശാല

മൂല്യനിർണയത്തിലെ പിഴവുകൾ പരിഹരിക്കാൻ അടിയന്തര നടപടികളുമായി സാങ്കേതിക സർവകലാശാല. ഫലപ്രഖ്യാപനശേഷം 20 ശതമാനത്തിലേറെ കുട്ടികൾ പുനർമൂല്യനിർണയത്തിന് അപേക്ഷിക്കുന്ന സാഹചര്യത്തിലാണിത്. ഇവരിൽ ഭൂരിഭാഗവും പുനർമൂല്യനിർണയത്തിലൂടെ വിജയിക്കുകയും ചെയ്യുന്നു. മൂല്യനിർണയത്തിലെ പിഴവാണ് കാരണമെന്ന് ആക്ഷേപം ഉയർന്നിരുന്നു.മൂല്യനിർണയം ചെയ്യുന്ന അധ്യാപകർക്ക് മാർഗരേഖകൾ നേരത്തേ ലഭ്യമാക്കും. മൂല്യനിർണയം ആരംഭിക്കുന്നതിനു മുമ്പുതന്നെ ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർമാരും പരീക്ഷാ ചെയർമാൻമാരും ഇവ പരിശോധിക്കണം. എല്ലാ വിഷയങ്ങളുടെയും മൂല്യനിർണയ മാർഗരേഖകൾ അധ്യാപകർക്ക് വ്യക്തിഗത പോർട്ടലിലും ലഭ്യമാക്കും. മൂല്യനിർണയ ക്യാമ്പുകളിൽ പങ്കാളിത്തം ഉറപ്പാക്കാൻ ഗസറ്റ് അധ്യാപകരെ ടോ അടിസ്ഥാനത്തിൽ നിയമിക്കാൻ സർക്കാരിനോട് ആവശ്യപ്പെടും. മൂല്യനിർണയം വേഗത്തിലാക്കാൻ ഓൺ സ്കീൻ മാർക്കിങ്ങ് സംവിധാനം ഏർപ്പെടുത്തുന്നത് പരിശോധിക്കും.

(ഭേ.,16/10)

ലൈസൻസ് പുതുക്കാൻ എച്ചും എട്ടും വേണ്ട: വാഹനം ഓടിച്ചുകാണിച്ചാൽ മതി

കാലാവധി കഴിഞ്ഞ ഡ്രൈവിങ് ലൈസൻസുകൾ പുതുക്കുന്നതിൽ ഇളവുമായി ഗതാഗതവകുപ്പ്. കാലാവധി കഴിഞ്ഞ് ഒരു ഒരു വർഷം കഴിഞ്ഞില്ലെങ്കിൽ തൽക്കാലം പിഴ അടയ്ക്കേണ്ടതില്ല. അഞ്ചുവർഷം

കഴിയാത്തവ പുതുക്കാൻ വീണ്ടും ടെസ്റ്റിന് വിധേയമാകണമെങ്കിലും എച്ചോ, എട്ടോ എടുക്കേണ്ടതില്ലെന്നും മോട്ടോർ വാഹനവകുപ്പ് ഇറക്കിയ ഉത്തരവിൽ പറയുന്നു. കാലാവധി കഴിഞ്ഞ ഡ്രൈവിങ് ലൈസൻസ് പുതുക്കാൻ കർശന നിബന്ധനകളാണ് കേന്ദ്രമോട്ടോർ വാഹന ഭേദഗതി നിയമത്തിൽ. ഇതിനെതിരെ എതിർപ്പുയർന്നതാണ് ഇളവ് അനുവദിക്കാൻ കാരണം.കാലാവധി കഴിഞ്ഞ് ഒരു വർഷത്തിനുള്ളിൽ ലൈസൻസ് പുതുക്കിയാൽ ആയിരം രൂപ പിഴ അടയ്ക്കണമെന്നായിരുന്നു വ്യവസ്ഥ.

(മ.മ.,17/10)

സ്വകാര്യ വിദ്യാഭ്യാസ സ്ഥാപനങ്ങളിലെ ജീവനക്കാർക്കും ഇനി പ്രസവ അവധി ആനുകൂല്യം

സംസ്ഥാനത്തെ അൺ എയ്ഡഡ് മേഖലയയിലടക്കമുള്ള സ്വകാര്യ വിദ്യാഭ്യാസ സ്ഥാപനങ്ങളിലെ അധ്യാപകർ ഉൾപ്പെടെയുള്ള ജീവനക്കാരെ മെറ്റേണിറ്റി ബെനഫിറ്റ് നിയമത്തിന്റെ പരിധിയിൽ ഉൾപ്പെടുത്താനുള്ള കേരള സർക്കാരിന്റെ തീരുമാനത്തിന് കേന്ദ്ര സർക്കാർ അംഗീകാരം നൽകി. രാജ്യത്ത് ആദ്യമാണ് മെറ്റേണിറ്റി ബെനഫിറ്റ് നിയമത്തിന്റെ പരിധിയിൽ അൺ എയ്ഡഡ് സ്കൂൾ അധ്യാപകരെ ഉൾപ്പെടുത്തിക്കൊണ്ട് ഒരു സർക്കാർ തീരുമാനമെടുക്കുന്നത്.മെറ്റേണിറ്റി ബെനഫിറ്റ് നിയമത്തിന്റെ പരിരക്ഷ ലഭിക്കുന്ന ജീവനക്കാർക്ക് 26 ആഴ്ച (ആറു മാസം) ശമ്പളത്തോടെയുള്ള അവധിയാണ് അനുവദിക്കുന്നത്. കൂടാതെ ചികിത്സാ ആവശ്യങ്ങൾക്കായി തൊഴിലുടമ 1000 രൂപ അനുവദിക്കുകയും ചെയ്യും. നിയമത്തിൽ പരിധിയിൽ ഉൾപ്പെടുന്നതോടെ ഈ ആനുകൂല്യങ്ങളെല്ലാം സ്വകാര്യ വിദ്യാഭ്യാസ മേഖലയിലും ലഭ്യമാകും.

(മ.മ.,17/10)

കെ.ഫോൺ പദ്ധതി അന്തിമ ഘട്ടത്തിലേക്ക്; 20 ലക്ഷം വീട്ടിൽ സൗജന്യ ഇന്റർനെറ്റ്

സംസ്ഥാനത്ത് 20 ലക്ഷം വീടുകളിൽ സൗജന്യ അതിവേഗ ഇന്റർനെറ്റ് ലഭ്യമാക്കാൻ സർക്കാർ ആവിഷ്കരിച്ച കെ ഫോൺ (കേരള ഫൈബർ ഓപ്റ്റിക് നെറ്റ് വർക്ക്) പദ്ധതി അന്തിമ ഘട്ടത്തിലേക്ക്. കെ.എസ്.ഇ.ബിയുടെ ഹൈടെൻഷൻ പ്രസരണ ലൈനുകൾവഴി ഒപ്റ്റിക്കൽ ഫൈബർ കേബിൾ സ്ഥാപിക്കുന്ന ജോലി നവംബർ ആദ്യം തുടങ്ങും. പദ്ധതിയുടെ കൺട്രാക്ട് റൂം ഡിസംബറോടെ കൊച്ചിയിൽ പ്രവർത്തനം തുടങ്ങും. 1028.2 കോടി രൂപ ചെലവുവരുന്ന പദ്ധതിക്ക് കിഫ്ബി 823 കോടി രൂപ അനുവദിച്ചിരുന്നു.

(ഭേ.,18/10)

ഭിന്നശേഷിക്കാർക്ക് സ്ഥിരം സർട്ടിഫിക്കറ്റ്; ഇനി മുതൽ പുതുക്കേണ്ട

ഒരാളുടെ ഭിന്നശേഷിത്വത്തിന് കാലാന്തരത്തിൽ മാറ്റംവരാൻ സാധ്യതയില്ലെങ്കിൽ അവർക്ക് സ്ഥിരം സർട്ടിഫിക്കറ്റ് നൽകാനും ഇത്തരത്തിൽ ലഭിക്കുന്ന സർട്ടിഫിക്കറ്റ് പുതുക്കേണ്ട ആവശ്യമില്ലെന്നും ഉത്തരവിട്ടതായി മന്ത്രി കെ. കെ. ശൈലജ അറിയിച്ചു. സ്ഥിര പരിമിതിയുള്ളവർക്ക് നൽകുന്ന മെഡിക്കൽ സർട്ടിഫിക്കറ്റ് അഞ്ച് വർഷം കഴിയുമ്പോൾ പുതുക്കണമെന്ന നിബന്ധനയാണ് മാറ്റിയത്. കേന്ദ്ര സർക്കാർ പുറപ്പെടുവിച്ച മാനദണ്ഡങ്ങൾക്ക് വിധേയമായി മാത്രമെ ഡിസബിലിറ്റി സർട്ടിഫിക്കറ്റ് നൽകാൻ സാധിക്കൂ.

(മാ.,18/10)

റോഡ് അറ്റകുറ്റപ്പണിക്ക് സമയക്രമം പ്രഖ്യാപിച്ച് ഹൈക്കോടതി

സംസ്ഥാനത്തെ പിഡബ്ല്യുഡി റോഡുകളുടെ അറ്റകുറ്റപ്പണി ഡിസംബർ 31 ന് അകവും തദ്ദേശ സ്ഥാപനങ്ങളുടെ കീഴിലുള്ള റോഡുകളുടെ അറ്റകുറ്റപ്പണി ജനുവരി 31 ന് അകവും പൂർത്തിയാക്കുന്ന കാര്യം സർക്കാർ

ഉറപ്പാക്കണമെന്ന് ഹൈക്കോടതി. ഈ സമയത്തിനകം അറ്റകുറ്റപ്പണി പൂർത്തിയാക്കാൻ നിർദ്ദേശിച്ചതായി അഡ്വക്കേറ്റ് ജനറൽ സി.പി.സുധാകര പ്രസാദ് അറിയിച്ചതു ജസ്റ്റിസ് ദേവൻ രാമചന്ദ്രൻ രേഖപ്പെടുത്തി. റോഡ് അറ്റകുറ്റപ്പണിയും നിർമ്മാണവും സംബന്ധിച്ച് ഇതുൾപ്പെടെ 7 നിർദ്ദേശങ്ങൾ കോടതി നൽകി. കൊച്ചി നഗരത്തിലെ തകർന്ന റോഡുകൾ നന്നാക്കാൻ നഗരസഭയ്ക്കും പിഡബ്ല്യുഡിക്സും നിർദ്ദേശം നൽകണമെന്ന് ആവശ്യപ്പെട്ട് സബേർബൻ ട്രാവൽസ് ഉടമ സി.പി. അജിത്കുമാർ നൽകിയ ഹർജിയിലാണ് ഉത്തരവ്.

(മ.മ.,19/10)

തുലാമഴ ശക്തം; 14 ജില്ലകളിലും യെലോ അലർട്ട്

തുലാമഴ ശക്തമായതോടെ ഇന്ന് 14 ജില്ലകളിലും യെലോ അലർട്ട് പ്രഖ്യാപിച്ചു. നാളെ കാസർകോട് ഒഴികെ ജില്ലകളിൽ യെലോ അലർട്ടുണ്ട്. 21 മുതൽ മഴയുടെ ശക്തി കുറയുമെന്നാണ് സൂചന. ഉച്ചയ്ക്ക് 2 മുതൽ രാത്രി 10 വരെ ഇടിമിന്നൽ സാധ്യതയുള്ളതിനാൽ ജാഗ്രത പാലിക്കണമെന്ന് സംസ്ഥാന ദുരന്തനിവാരണ അതോറിറ്റി മുന്നറിയിപ്പു നൽകി.

(മ.മ.,19/10)

കേരളത്തിലെ പച്ചക്കറികളിൽ കീടനാശിനി കുറവ്

കേരളത്തിൽ ഉൽപാദിപ്പിക്കുന്ന പച്ചക്കറികളിലും പഴങ്ങളിലും കീടനാശിനിയുടെ തോത് കുറവ്. പുറത്തു നിന്നെത്തുന്നതിൽ ജീരകം മുതൽ കോളിഫ്ലവർ വരെ സകലതിലും വിഷം. കറിവേപ്പിലയിലാകട്ടെ പത്തോളം കീടനാശിനികൾ. കൃഷി വകുപ്പും കേരള കാർഷിക സർവ്വകലാശാലയും സംയുക്തമായി തയ്യാറാക്കുന്ന പദ്ധതിയുടെ 2019-20 വർഷത്തെ അർദ്ധവാർഷിക റിപ്പോർട്ടിൽ ശ്രദ്ധേയമായ കണ്ടെത്തലുകൾ. കേരളത്തിലെ കർഷകരിൽ നിന്ന് നേരിട്ടു ശേഖരിച്ച പച്ചക്കറി സാമ്പിളുകളിൽ 20% -ത്തിൽ താഴെയാണ് രോഗകീടനാശിനി അവശിഷ്ടം. എന്നാൽ പുറത്തുനിന്നെത്തുന്നവ അത്ര സുരക്ഷിതമല്ലെന്നാണ് റിപ്പോർട്ട്. ഈ സാമ്പിളുകളിൽ അനുവദനീയമല്ലാത്ത ഒട്ടേറെ രോഗകീടനാശിനികളുടെ സാന്നിധ്യം കണ്ടെത്തി. പഴവർഗ്ഗങ്ങളിൽ പച്ചമുന്തിരിയിലാണ് ഏറെ കീടനാശിനി അവശിഷ്ടം. പുറത്തു നിന്നെത്തുന്നതിൽ പെരുംജീരകം, ജീരകം എന്നിവ അപകടകാരികളാണ്.

(മ.മ.,20/10)

ട്രഷറി നിക്ഷേപ നിരക്ക് ഉയർത്തി; സഹകരണ ബാങ്കുകൾക്ക് ഇരുട്ടടി

പ്രാഥമിക സഹകരണ ബാങ്കുകളും സംഘങ്ങളും സ്വീകരിക്കുന്ന സ്ഥിരനിക്ഷേപങ്ങൾക്കുള്ള പലിശ നിരക്ക് വെട്ടിക്കുറയ്ക്കുകയും ട്രഷറി നിക്ഷേപങ്ങളുടെ പലിശ നിരക്ക് കുത്തനെ ഉയർത്തുകയും ചെയ്തതോടെ ഇടപാടുകാർ സഹകരണ സ്ഥാപനങ്ങളെ കൈയൊഴിയുന്നു. സ്ഥിര നിക്ഷേപങ്ങൾക്ക് നൽകുന്ന ഉയർന്ന പലിശയായിരുന്നു സഹകരണ സ്ഥാപനങ്ങളിലേയ്ക്ക് ജനങ്ങളെ ആകർഷിച്ചിരുന്നത്. ട്രഷറി സ്ഥിരനിക്ഷേപത്തിന് ഒരു വർഷത്തിന് മുകളിൽ 8.5 ശതമാനവും 181 ദിവസം മുതൽ 365 ദിവസം വരെ എട്ടു ശതമാനവും 91 ദിവസം മുതൽ 180 ദിവസം വരെ 7.25 ശതമാനവും 46 ദിവസം മുതൽ 90 ദിവസം വരെ 6.5 ശതമാനവും പലിശയാണ് വാഗ്ദാനം ചെയ്യുന്നത്.

(മാ., 21/10)

വകുപ്പുകളെ നിരീക്ഷിക്കാൻ ആഭ്യന്തരപരിശോധനാവിഭാഗം വരുന്നു

ഹാജർമുതൽ കത്തിടപാടുവരെ പരിശോധിക്കുന്ന തരത്തിൽ എല്ലാ വകുപ്പുകളിലും ആഭ്യന്തരപരിശോധനാ

വിഭാഗം വരുന്നു. ഓഡിറ്റ് സംബന്ധിച്ച കാര്യങ്ങളിൽ സർക്കാർവകുപ്പുകൾ ഗുരുതരമായ വീഴ്ചയാണു വരുത്തുന്നതെന്ന് കൺട്രോളർ ആൻഡ് ഓഡിറ്റർ ജനറലിന്റെ (സി.എ.ജി.) കണ്ടെത്തലിന്റെകൂടി അടിസ്ഥാനത്തിലാണു ധനവകുപ്പ് തീരുമാനം. സി.എ.ജി.യും ആഭ്യന്തര ഓഡിറ്റിലും കണ്ടെത്തിയ ന്യൂനതകൾ 15 വർഷം കഴിഞ്ഞിട്ടും പരിഹരിക്കാത്ത വകുപ്പുകളുണ്ട്. ഇത് പരിഹരിക്കാൻ എല്ലാ വകുപ്പുകൾക്കും ബാധകമാകുന്ന, പൊതുഘടനയുള്ള ആഭ്യന്തര പരിശോധനാവിഭാഗം നിയമസഭാ പബ്ലിക് അക്കൗണ്ട്സ് കമ്മിറ്റിയും ശുപാർശ ചെയ്തിരുന്നു.

(മാ., 21/10)

വെള്ളക്കെട്ട്; കൊച്ചി നഗരസഭയെ പിരിച്ചുവിട്ടുകൂടെ- രൂക്ഷ വിമർശനവുമായി ഹൈക്കോടതി

കനത്ത മഴയെ തുടർന്നുണ്ടായ വെള്ളക്കെട്ടിന്റെ പശ്ചാത്തലത്തിൽ കൊച്ചി നഗരസഭയ്ക്കെതിരെ ഹൈക്കോടതിയുടെ രൂക്ഷ വിമർശനം. നഗരസഭ കാര്യക്ഷമമായി ഒന്നും ചെയ്യുന്നില്ലെന്നും കോടതി വിമർശിച്ചു. എന്തിനാണ് ഇങ്ങനെയൊരു നഗരസഭയെന്നും എന്തുകൊണ്ടാണ് നഗരസഭയെ സർക്കാർ പിരിച്ചുവിടാത്തതെന്നും ഹൈക്കോടതി ചോദിച്ചു. സർക്കാർ മുൻകൈയെടുത്ത് നടപടികൾ സ്വീകരിക്കണമെന്നും കോടതി നിർദ്ദേശിച്ചു. ഹൈക്കോടതി സിംഗിൾ ബെഞ്ചാണ് നഗരസഭയ്ക്കെതിരെ രൂക്ഷവിമർശനം നടത്തിയത്.കൊച്ചി നഗരമധ്യത്തിൽ കൂടി പോകുന്ന പേരണ്ടൂർ കനാൽ വൃത്തിയാക്കുന്നതുമായി ബന്ധപ്പെട്ട് നേരത്തെമുതൽ നിരവധി പരാതികളുണ്ടായിരുന്നു. ഇതുമായി ബന്ധപ്പെട്ട് ഒരു അഡ്വക്കേറ്റ് കമ്മീഷനെ കോടതി നിയോഗിച്ചിരുന്നു. കനാൽ ശുചീകരണം ഒരിക്കലും പൂർത്തിയാകുന്നില്ലെന്നായിരുന്നു കമ്മീഷന്റെ കണ്ടെത്തൽ. കനാൽ വൃത്തിയാക്കാത്തതുകൊണ്ടാണ് കൊച്ചിയിൽ വെള്ളക്കെട്ടുണ്ടാകുന്നത് എന്നായിരുന്നു കണ്ടെത്തൽ. കനാൽ വൃത്തിയാക്കുന്നതുമായി ബന്ധപ്പെട്ട കേസ് പരിഗണിക്കുവേയാണ് നഗരസഭയ്ക്കെതിരെ കോടതി വിമർശനം ഉന്നയിച്ചത്. എന്തുകൊണ്ടാണ് നഗരസഭ ഇത്തരത്തിൽ പെരുമാറുന്നതെന്ന് കോടതി പറഞ്ഞു. മുനിസിപ്പാലിറ്റിസ് ആക്ട് അനുസരിച്ച് സർക്കാരിന് വേണമെങ്കിൽ നഗരസഭയെ പിരിച്ചുവിട്ടുകൂടെയെന്നുവരെയുള്ള പരാമർശങ്ങൾ കോടതിയുടെ ഭാഗത്തുനിന്നുണ്ടായി.

(മാ., 22/10)

നിലവാരം ഉറപ്പാക്കാൻ കോളേജുകളിൽ അക്കാദമിക് ഓഡിറ്റിങ്

സാങ്കേതിക സർവകലാശാലയ്ക്ക് കീഴിലെ കോളേജുകളുടെ നിലവാരം ഉറപ്പാക്കാൻ അക്കാദമിക് ഓഡിറ്റിങ്. എൻജിനീയറിങ് കോളേജുകളിലെ സാങ്കേതിക സംവിധാനങ്ങളുടെയും അധ്യാപന രീതികളുടെയും നിലവാരം ഉറപ്പാക്കാനായാണ് ഓഡിറ്റിങ്. 142 എൻജിനീയറിങ് കോളേജുകളിലും നവംബർ 11 നകം ഓഡിറ്റിങ് പൂർത്തിയാക്കാനാണ് സർവകലാശാല തീരുമാനിച്ചിരിക്കുന്നത്. പത്തുവർഷം സർവീസുള്ള 116 അധ്യാപകരെയാണ് ഓഡിറ്റിങ്ങിനായി നിയോഗിച്ചിരിക്കുന്നത്. കഴിഞ്ഞ ബി ടെക്ക് പരീക്ഷയിൽ 40 ശതമാനത്തിൽ താഴെ വിജയം കൈവരിച്ചതും മൂന്നുവർഷമായി വിദ്യാർഥി പ്രവേശനത്തിൽ പിന്നോക്കം നിൽക്കുന്നതുമായ സ്ഥാപനങ്ങളെ ആദ്യഘട്ടത്തിൽ ഓഡിറ്റ് ചെയ്യും. ഇവയിൽ രണ്ട് അധ്യാപകർ വീതമുള്ള സംഘം പരിശോധന നടത്തും. മറ്റ്കോളേജുകളിൽ ഒരു അധ്യാപകൻ വീതമാകും പരിശോധന നടത്തുക. ഓഡിറ്റർമാർ ഓൺലൈനായി സർവകലാശാലയ്ക്ക് റിപ്പോർട്ട് സമർപ്പിക്കും. ഇതിന് അനുബന്ധമായി പ്രിൻസിപ്പൽമാർക്കും അഭിപ്രായം രേഖപ്പെടുത്താം. ഇതുകൂടി പരിഗണിച്ചായിരിക്കും സർവകലാശാല അന്തിമ തീരുമാനം കൈക്കൊള്ളുക.

(ദേ., 22/10)

അഡ്വക്കേറ്റ് ജനറലിന് ക്യാബിനറ്റ് പദവി നൽകാൻ മന്ത്രിസഭാ തീരുമാനം

സംസ്ഥാനത്ത് ഒരു ക്യാബിനറ്റ് പദവി കൂടി. അഡ്വക്കേറ്റ് ജനറൽ സി.പി. സുധാകർ പ്രസാദിന് ക്യാബിനറ്റ് പദവി നൽകാൻ മന്ത്രിസഭായോഗം തീരുമാനിച്ചു. ഇതോടെ മന്ത്രിമാർക്കു പുറമേ ക്യാബിനറ്റ് പദവി ലഭിച്ചവരുടെ എണ്ണം അഞ്ചായി. നിയമവകുപ്പിന്റെ ശുപാർശ പരിഗണിച്ചാണ് നടപടി. രണ്ടുമാസം മുമ്പ്

ഇത്തരത്തിലുള്ള ഒരു നിർദ്ദേശം ഉയർന്നുവന്നിരുന്നു. എന്നാൽ വിവിധകോണുകളിൽനിന്നുള്ള എതിർപ്പിനെ തുടർന്ന് ഉപേക്ഷിക്കുകയായിരുന്നു. ഭരണപരിഷ്കാര കമ്മീഷൻ ചെയർമാൻ വി.എസ് അച്യുതാനന്ദൻ, മുന്നോക്ക സമുദായ കമ്മീഷൻ ചെയർമാൻ ആർ. ബാലകൃഷ്ണപിള്ള, സർക്കാർ ചീഫ് വിപ് ആർ.രാജൻ, ഡൽഹിയിലെ സംസ്ഥാന പ്രതിനിധി സമ്പത്ത് എന്നിവർക്കാണ് ക്യാബിനറ്റ് രാജ്യത്തുടനീളം. ഭരണഘടനാ പദവി വഹിക്കുന്നതിനാൽ സുധാകരപ്രസാദിന് ഇപ്പോൾത്തന്നെ സവിശേഷ അധികാരങ്ങളുണ്ട്. ഇതിനു പുറമേയാണ് എ.ജിക്ക് ക്യാബിനറ്റ് പദവി നൽകുന്നത്.

(മാ., 23/10)

അതിജീവിക പദ്ധതിക്ക് അനുമതി: 50,000 രൂപ വരെ സഹായം.

ഭർത്താവ്, കുടുംബനാഥൻ, കുടുംബനാഥ എന്നിവരുടെ അസുഖം, വിധവയും എന്നിവ കാരണം ദുരിതം അനുഭവിക്കുന്ന കുടുംബങ്ങൾക്ക് ഒറ്റത്തവണയായി പരമാവധി 50,000 രൂപവരെ നൽകുന്ന അതിജീവിക പദ്ധതിക്ക് അംഗീകാരം ലഭിച്ചു.വനിത - ശിശു വികസന വകുപ്പു തയ്യാറാക്കിയ പദ്ധതിക്കാണ് സർക്കാർ അനുമതി ലഭിച്ചതെന്നു മന്ത്രി കെ.കെ.ശൈലജ പറഞ്ഞു. കുടുംബ വാർഷിക വരുമാനം 50,000 രൂപവരെ ഉള്ളവർക്ക് അപേക്ഷിക്കാം. പ്രായപൂർത്തിയായ മക്കളുള്ള കുടുംബം സഹായത്തിന് അർഹരല്ല. സ്ത്രീകളുടെ ചുമതലയിലാകുന്ന കുടുംബങ്ങളുടെ എണ്ണം സംസ്ഥാനത്ത് വർദ്ധിച്ചുവരുന്നതായി അങ്കണവാടികൾ മുഖേന നടത്തുന്ന കുടുംബ സർവ്വേയിൽ കണ്ടെത്തിയിരുന്നു.

(മ.മ., 23/10)

വീര്യംകുറഞ്ഞ മദ്യവുമായി വീണ്ടും സർക്കാർ;

പഴങ്ങളിൽനിന്ന് വീര്യംകുറഞ്ഞ മദ്യമുണ്ടാക്കാൻ സർക്കാർ തീരുമാനം. ചക്ക, കശുമാങ്ങ, വാഴപ്പഴം എന്നിവയിൽനിന്നും കാർഷികോത്പന്നങ്ങളിൽനിന്നും വീര്യം കുറഞ്ഞ മദ്യവും വൈനമുണ്ടാക്കാനുള്ള കാർഷിക സർവകലാശാലയുടെ റിപ്പോർട്ട് മന്ത്രിസഭ അംഗീകരിച്ചു. പഴവർഗങ്ങൾ, ധാന്യങ്ങൾ എന്നിവയിൽനിന്ന് വൈനത്പാദിപ്പിക്കുന്ന യൂണിറ്റുകൾക്ക് അബ്കാരി നിയമം അനുസരിച്ച് ലൈസൻസ് നൽകും.ഇതിനായി ചട്ടങ്ങളിൽ ഭേദഗതി വരുത്തും. നിയമസഭാ സബ്ജക്ട് കമ്മിറ്റി നിർദ്ദേശത്തിന്റെ അടിസ്ഥാനത്തിലാണ് കാർഷിക സർവകലാശാല ശുപാർശകൾ സമർപ്പിച്ചത്. വീര്യംകുറഞ്ഞ മദ്യം വിപണിയിലെത്തിക്കാനുള്ള മുൻ സർക്കാരുകളുടെ നീക്കം എതിർപ്പിനെ തുടർന്ന് പിൻവലിക്കേണ്ടി വന്നിരുന്നു. എന്നാൽ ഈ തീരുമാനം വീണ്ടുമെത്തുമ്പോൾ നാടൻ നിർമ്മാണ യൂണിറ്റുകൾക്ക് അനുമതി നൽകുന്നുവെന്നതാണ് പുതു.സർക്കാർ തീരുമാനം അനുസരിച്ച് എക്സൈസ് നിയമത്തിൽ ഭേദഗതി വേണ്ടിവരും. നിലവിലെ വൈനറി റൂൾ വൻകിട വ്യാവസായിക യൂണിറ്റുകളെ ഉദ്ദേശിച്ചുള്ളവയാണ്.

(മാ., 24/10)

വാഹന നിയമ ലംഘനങ്ങൾ: പിഴത്തുക കുറച്ച് സംസ്ഥാന സർക്കാർ.

വാഹന നിയമ ലംഘനങ്ങൾക്കുള്ള പിഴത്തുക സംസ്ഥാന സർക്കാർ കുറച്ചു. ജനങ്ങളുടെ എതിർപ്പു കണക്കിലെടുത്താണ് കേന്ദ്ര മോട്ടർ വാഹന നിയമപ്രകാരം നിശ്ചയിച്ചിരുന്ന നിയമ ലംഘനങ്ങളുടെ കോമ്പൗണ്ടിങ് നിരക്ക് മന്ത്രിസഭായോഗം കുറച്ചത്. സംസ്ഥാന സർക്കാർ പുറത്തിറക്കുന്ന വിജ്ഞാപനത്തിൽപെടാത്ത മറ്റു നിയമലംഘനങ്ങൾക്ക് കേന്ദ്രം നിശ്ചയിച്ച ഉയർന്ന പിഴത്തുക നൽകണം. മദ്യപിച്ചും ലൈസൻസ് ഇല്ലാതെയും വാഹനം ഓടിച്ചാൽ കേന്ദ്രം നിശ്ചയിച്ച ഉയർന്ന പിഴ നൽകേണ്ടിവരും. മദ്യപിച്ച് വാഹനം ഓടിച്ചാൽ 6 മാസം തടവും 10,000 രൂപ പിഴയുമാണ് ശിക്ഷ. ആവർത്തിച്ചാൽ 15,000 രൂപ പിഴയും രണ്ടു വർഷം തടവും. ലൈസൻസില്ലാതെ വാഹനം ഓടിച്ചാൽ 5000 രൂപയാണ് പിഴ.

(മ.മ., 24/10)

ടി.എം.ജേക്കബ് ട്രസ്റ്റ് പുരസ്കാരം എം.ഉമ്മറിന്

കേരള കോൺഗ്രസ്സ് നേതാവും മന്ത്രിയുമായിരുന്ന ടി.എം. ജേക്കബിന്റെ സ്മരണാർത്ഥം മികച്ച നിയമസഭാ സാമാജികന് ഏർപ്പെടുത്തിയ പുരസ്കാരം മഞ്ചേരി എം.എൽ.എ. എം. ഉമ്മറിന് ഒക്ടോബർ 25 നു സമ്മാനിക്കും.

(മ.മ., 24/10)

ജയിലുകളിൽ സുരക്ഷ വർദ്ധിപ്പിക്കാൻ അഞ്ചരക്കോടി രൂപയുടെ പദ്ധതി

തടവുകാരുടെ ത്രിമാന ദേഹപരിശോധന സാധ്യമാക്കുന്ന വിവിധോദ്ദേശ്യ ഡോർ ഫ്രെയിം മെറ്റൽ ഡിറ്റക്ടർ ഉൾപ്പെടെ സംസ്ഥാനത്തെ പ്രധാന ജയിലുകളിൽ അഞ്ചരക്കോടി രൂപയുടെ സുരക്ഷാ സംവിധാനങ്ങളൊരുക്കാൻ തീരുമാനം.ശരീരത്തിൽ ഒളിപ്പിച്ച മൊബൈൽ ഫോൺ കണ്ടെത്തുന്നതിനുള്ള സെക്യൂരിറ്റി പോൾ, ഒളിപ്പിച്ച സിം കാർഡുകൾ കണ്ടെത്താനുള്ള നോൺ ലീനിയർ ജംക്ഷൻ ഡിറ്റക്ടർ എന്നിവയും സ്ഥാപിക്കും.മോണിറ്റർ ഉപയോഗിച്ച പരിശോധിക്കാൻ കഴിയുന്ന ബാഗേജ് സ്കാനർ എല്ലാ സെൻട്രൽ ജയിലുകളിലും സ്ഥാപിക്കും. ഉദ്യോഗസ്ഥരും തടവുകാരും ജയിലിനകത്ത് എത്തിക്കുന്ന മുഴുവൻ പൊതികളും ബാഗുകളും പ്രധാന കവാടത്തിൽ ഈ പരിശോധനയ്ക്കു വിധേയമാക്കും. അടുത്ത മാർച്ചിനകം പദ്ധതി നടപ്പാക്കും.

(മ.മ.,25/10)

എൽഡിഎഫിന് തകർപ്പൻ മുന്നേറ്റം; വട്ടിയൂർക്കാവും കോന്നിയും പിടിച്ചടക്കി

പാലായിലെ ചരിത്രം കുറിച്ച വിധിക്കു പിന്നാലെ സംസ്ഥാനത്ത് ഉപതെരഞ്ഞെടുപ്പ് നടന്ന അഞ്ച് സീറ്റിൽ രണ്ടെണ്ണംകൂടി പിടിച്ചെടുത്ത് എൽഡിഎഫിന് തകർപ്പൻ മുന്നേറ്റം. യുഡിഎഫിന്റെ ശക്തികേന്ദ്രമായ വട്ടിയൂർക്കാവും കോന്നിയും എൽഡിഎഫ് പിടിച്ചടക്കി. മഞ്ചേശ്വരവും എറണാകുളവും നിലനിർത്തിയ യുഡിഎഫ് എൽഡിഎഫ് സിറ്റിങ് സീറ്റായ അരൂരിൽ നേരിയ ഭൂരിപക്ഷത്തിൽ വിജയിച്ചു. ഒരു മാസത്തിനുള്ളിൽ ഉപതെരഞ്ഞെടുപ്പ് നടന്ന ആറിൽ പാലാ അടക്കം മൂന്നെണ്ണം എൽഡിഎഫ് കരസ്ഥമാക്കി. ഇതോടെ നിയമസഭയിൽ എൽഡിഎഫിന് 93 അംഗങ്ങളായി. 2016 ൽ 91 പേരാണുണ്ടായിരുന്നത്. എട്ട് വർഷംമുമ്പ് വട്ടിയൂർക്കാവ് മണ്ഡലം രൂപീകരിച്ചശേഷം എൽഡിഎഫിന്റെ ആദ്യ ജയമാണിത്. 2016 ലെ മൂന്നാം സ്ഥാനത്തുനിന്നാണ് 14,465 വോട്ടിന്റെ ഭൂരിപക്ഷത്തിൽ എൽഡിഎഫിലെ വി. കെ. പ്രശാന്ത് അഭിമാനവിജയം കുറിച്ചത്. പ്രശാന്തിന് 54,830 ഉം യുഡിഎഫിലെ കെ മോഹൻകുമാറിന് 40,365 ഉം എൻഡിഎയിലെ എസ്. സുരേഷിന് 27,453 ഉം വോട്ട് കിട്ടി.

(ഭേ., 25/10)

അതിമിതൊഴിലാളികൾക്ക് പ്രളയ ദുരന്ത ധനസഹായം : സർക്കാർ - ഉത്തരവിറങ്ങി

പ്രളയദുരന്തത്തെ തുടർന്ന് ദുരിതാശ്വാസ ക്യാമ്പുകളിൽ രജിസ്റ്റർ ചെയ്ത അതിമിതൊഴിലാളികൾക്ക് ധനസഹായം നൽകി ഉത്തരവായി. 60 രൂപ നിരക്കിൽ അറുപത് ദിവസത്തേക്ക് 3600 രൂപയാണ് ഒരാൾക്ക് നൽകുക. സംസ്ഥാന ദുരന്തപ്രതികരണ നിധിയിൽ നിന്നാണ് തുക അനുവദിച്ചത്.ദുരന്തബാധിതരായ കുടുംബങ്ങളെ നിർണയിച്ചപ്പോൾ ഒറ്റയ്ക്കും കുടുംബമായും ക്യാമ്പുകളിൽ രജിസ്റ്റർ ചെയ്ത അതിമിതൊഴിലാളികളെയും സർക്കാർ ഉൾപ്പെടുത്തിയിരുന്നു. ഇതിന്റെ ഭാഗമായാണ് ധനസഹായം നൽകിയത്.

(ഭേ., 25/10)

മുങ്ങിക്കപ്പലുകളിൽ കെൽടോണിന്റെ എക്കോസൗണ്ടർ

നാവികസേനയുടെ മുങ്ങിക്കപ്പലുകളിൽ ഉപയോഗിക്കുന്ന എക്കോസൗണ്ടറുകളുടെ രൂപകൽപ്പനയ്ക്കും നിർമ്മാണത്തിനുമുള്ള കരാർ കെൽടോണിന്. പ്രതിരോധമന്ത്രാലയത്തിന് കീഴിലുള്ള ഭാരത് ഇലക്ട്രോണിക്സ് ലിമിറ്റഡിൽനിന്ന് 5.63 കോടിയുടെ ഓർഡറാണ് ലഭിച്ചത്. ഇറക്കുമതിചെയ്യുന്ന എക്കോസൗണ്ടറുകൾക്ക് പകരമാണിത് കെൽടോൺ ഇവ നിർമ്മിക്കുന്നതോടെ രാജ്യം എക്കോസൗണ്ടർ നിർമ്മാണത്തിൽ സ്വയംപര്യാപ്ത നേടും. എക്കോസൗണ്ടർ നിർമ്മിക്കുന്ന ആദ്യ സംസ്ഥാന പൊതുമേഖലാ സ്ഥാപനമാണ് കെൽടോൺ. ശബ്ദതരംഗങ്ങൾ ഉപയോഗിച്ച് കടലിന്റെ ആഴം കണക്കാക്കുന്നതിനാണ് എക്കോസൗണ്ടർ ഉപയോഗിക്കുന്നത്. തിരുവനന്തപുരം സി-ഡാകിന്റെ സാങ്കേതിക സഹായത്തോടെയാണ് രൂപകൽപ്പന ചെയ്തത്. കെൽടോണിന്റെ കരകളും യൂണിറ്റിലുള്ള സ്പെഷ്യൽ പ്രോഡക്ട്സ് ഗ്രൂപ്പാണ് നിർമ്മാണം. പ്രതിരോധമേഖലയ്ക്ക് 30 വർഷമായി കെൽടോൺ ഇലക്ട്രോണിക്സ് ഉൽപ്പന്നങ്ങൾ നിർമ്മിച്ചു നൽകുന്നുണ്ട്. 80 കോടിയിലേറെ രൂപയുടെ ഓർഡറും നിലവിലുണ്ട്. പുതിയ ഉൽപ്പന്നങ്ങൾക്കും പദ്ധതികൾക്കുമുള്ള കരടുരേഖയും കെൽടോൺ സമർപ്പിച്ചിട്ടുണ്ട്. പ്രതിരോധ ഉൽപ്പന്നങ്ങൾ രൂപകൽപ്പന ചെയ്യാൻ കെൽടോൺ യൂണിറ്റുകളിൽ വ്യവസായവകുപ്പിന്റെ നേതൃത്വത്തിൽ ആധുനികവൽക്കരണം നടക്കുകയാണ്. കരകളും യൂണിറ്റിലും ആലപ്പുഴ അരൂർ യൂണിറ്റിലും അത്യാധുനികയന്ത്രങ്ങൾ സ്ഥാപിക്കുന്ന ജോലി അവസാനഘട്ടത്തിലാണ്.

(ഭേ., 26/10)

ആരോഗ്യമേഖലയിലെ മികവ് ; സംസ്ഥാനത്തിന് 100 കോടി സമ്മാനം

ആരോഗ്യമേഖലയിൽ കേരളം കൈവരിച്ച മികവിന് കേന്ദ്രസർക്കാരിന്റെ അഭിനന്ദനം. കേന്ദ്ര ആരോഗ്യമന്ത്രി ഹർഷ്വർധനാണ് അഭിനന്ദനം അറിയിച്ച് സംസ്ഥാന സർക്കാരിന് കത്തയച്ചത്. മികവ് പരിഗണിച്ച് കഴിഞ്ഞ വർഷത്തേക്കാൾ കൂടുതൽ ഫണ്ട് അനുവദിക്കും. നിലവിലെ ഫണ്ടിന്റെ പത്ത് ശതമാനമാണ് ഇൻസെന്റീവായി നൽകുക. ഇത് 100 കോടിയോളം രൂപ വരും. തുക ഉപയോഗിച്ച് ആരോഗ്യ പ്രവർത്തനങ്ങൾ കൂടുതൽ മെച്ചപ്പെടുത്തി അടുത്തവർഷം ഇതിലും ഉയർന്ന ആനുകൂല്യങ്ങൾ നേടണമെന്നും മന്ത്രി നിർദ്ദേശിച്ചു. സംസ്ഥാനസർക്കാർ ആരോഗ്യമേഖലയിൽ നടപ്പാക്കുന്ന വിവിധ പദ്ധതികൾക്കുള്ള അംഗീകാരമാണിതെന്ന് മന്ത്രി കെ. കെ. ശൈലജ പറഞ്ഞു. ആരോഗ്യസ്ഥാപനങ്ങളുടെയും വെൽനസ് സെന്ററുകളുടെയും നടത്തിപ്പ്, ജനസംഖ്യാധിഷ്ഠിത ജീവിതശൈലി രോഗങ്ങളുടെ സ്ഥിരപരിശോധന, ഗ്രാമീണ, നഗരപ്രദേശങ്ങളിലെ പ്രാഥമിക ആരോഗ്യ കേന്ദ്രങ്ങളുടെ പ്രവർത്തനം തുടങ്ങി വിവിധ ഘടകങ്ങൾ പരിഗണിച്ചു. എല്ലാ ജില്ലയിലും സമ്പൂർണ്ണ മാനസികാരോഗ്യ പരിപാടി നടപ്പാക്കുന്നു. ആശുപത്രികൾ രോഗീസൗഹൃദമാക്കി വരുന്നു. 170 പ്രാഥമികാരോഗ്യ കേന്ദ്രത്തെ കുടുംബാരോഗ്യ കേന്ദ്രങ്ങളാക്കി. രണ്ടാംഘട്ടത്തിൽ 504 പിഎച്ച്സികളെ തിരഞ്ഞെടുത്തു. ഇവ പൂർത്തിയാകുമ്പോൾ ആരോഗ്യമേഖലയിൽ കൂടുതൽ നേട്ടം ഉണ്ടാകുമെന്നും മന്ത്രി പറഞ്ഞു.

(ഭേ., 26/10)

300 ക്യാരികൾ നിയമവിധേയം

വന്യജീവി സങ്കേതങ്ങളുടെയും ദേശീയോദ്യാനങ്ങളുടെയും ഒരു കിലോമീറ്ററിനപ്പുറമുള്ള പ്രദേശം പരിസ്ഥിതി ലോലമല്ലെന്ന സംസ്ഥാന മന്ത്രിസഭാ തീരുമാനത്തോടെ നിയമവിധേയമാകുന്നത് 300-ലേറെ അനധികൃത ക്യാരികൾ. ദേശീയ വന്യജീവി ബോർഡിന്റെ അനുമതിയില്ലാതെയും സുപ്രീംകോടതി വിധി ലംഘിച്ചാണ് നിലവിൽ ഇവയുടെ പ്രവർത്തനം. ഇതു കോടതിയലക്ഷ്യമാണെന്നും അടച്ചുപൂട്ടണമെന്നും മുൻപ് വനം വകുപ്പ് ആവശ്യപ്പെട്ടിരുന്നു. മൈനിംഗ് ആന്റ് ജിയോളജി ഡയറക്ടർ കെ. ബിജു ഒരു മാസം മുൻപ് 57 ക്യാരികൾക്ക്

സ്റ്റോക്ക് മെമ്മോ നൽകിയെങ്കിലും പ്രവർത്തനം തുടർന്നു. ഇതിനിടെ ദൂരപരിധി വ്യവസ്ഥയിൽ വെള്ളം ചേർക്കാൻ വൻകിട ക്വാറികൾ സമ്മർദ്ദം ശക്തമാക്കിയിരുന്നു. വന്യജീവി സങ്കേതങ്ങളുടെയും ദേശീയോദ്യാനങ്ങളുടെയും പത്തു കിലോമീറ്റർ ചുറ്റളവിലാണ് ഖനനം ഉൾപ്പെടെയുള്ള വനേതര പ്രവർത്തനങ്ങൾക്ക് കേന്ദ്ര വനം-പരിസ്ഥിതി മന്ത്രാലയത്തിന്റെ വിലക്ക്.

(മ.മ.,27/10)

പൈതൃക മ്യൂസിയം വരുന്നു തലസ്ഥാനത്ത്

തലസ്ഥാനത്തിന്റെ കഥ പറയുന്ന ജില്ലാ പൈതൃക മ്യൂസിയം വരുന്നു. ശ്രീപത്മനാഭസ്വാമി ക്ഷേത്രത്തിന് സമീപത്തെ ശ്രീപാദം കൊട്ടാരത്തിലാണ് പൈതൃക മ്യൂസിയം ആരംഭിക്കുന്നത്. ജില്ലയുടെ സാംസ്കാരിക പൈതൃകവും ജീവിത ശൈലിയും മറ്റും ഉൾക്കൊള്ളുന്നതാകും മ്യൂസിയം. ശ്രീപത്മനാഭസ്വാമി ക്ഷേത്രത്തിന്റെ ചരിത്രവും പൈതൃക മ്യൂസിയത്തിൽ ഇടം പിടിക്കും. ഏഴര കോടി ചെലവിലാകും നിർമ്മാണം. സംസ്ഥാനത്തെ മ്യൂസിയങ്ങളുടെ നോഡൽ ഏജൻസിയായ കേരള മ്യൂസിയത്തിനാകും നിർമ്മാണ ചുമതല. പുരാവസ്തു വകുപ്പാണ് പൈതൃക മ്യൂസിയം ആരംഭിക്കുന്നത്. തലസ്ഥാനത്തിന്റെ സാംസ്കാരിക വികസനം, സാംസ്കാരിക പാരമ്പര്യം, സാംസ്കാരിക തനിമയോടുകൂടിയ ഉത്സവങ്ങൾ, ആഘോഷങ്ങൾ, ജീവിതശൈലി, കലാരൂപങ്ങൾ തുടങ്ങി വിദേശികൾക്കും സ്വദേശികൾക്കും തലസ്ഥാനത്തെ അറിയാനുള്ള എല്ലാ ചേരവകളും മ്യൂസിയത്തിലുണ്ടാകും.

(മ.മ.,27/10)

വ്യവസായം തുടങ്ങാൻ മുൻകൂർ അനുമതി വേണ്ട ; ബിൽ ഈ ആഴ്ച സഭയിൽ

സംസ്ഥാനത്ത് സൂക്ഷ്മ-ചെറുകിട- ഇടത്തരം (എംഎസ്എംഇ) വ്യവസായം തുടങ്ങാൻ ഇനി മുൻകൂർ അനുമതി ആവശ്യമില്ല. ഒരു സാക്ഷ്യപത്രംമാത്രം നൽകി 10 കോടി രൂപവരെ മുതൽമുടക്കുള്ള വ്യവസായം തുടങ്ങാം. വ്യവസായ സംരംഭം സ്ഥാപിക്കാനും പ്രവർത്തിപ്പിക്കാനും ആവശ്യമായ അംഗീകാരങ്ങളും പരിശോധനകളും മൂന്നുവർഷത്തിനുശേഷം പൂർത്തിയാക്കിയാൽമതി. 'കേരള സൂക്ഷ്മ- ചെറുകിട -ഇടത്തരം വ്യവസായ സ്ഥാപനങ്ങൾ സുഗമമാക്കൽ ആക്ട് 2019' എന്നാണ് പുതിയ നിയമത്തിന്റെ പേര്. നടപ്പ് നിയമസഭാ സമ്മേളനത്തിൽ ബിൽ അവതരിപ്പിക്കും.1999 ലെ ആക്ട് പ്രകാരം രൂപീകരിച്ച ജില്ലാ ബോർഡുകളാണ് വ്യവസായ അനുമതി നൽകുക. പുതിയ ആക്ട് പ്രകാരമുള്ള നോഡൽ ഏജൻസി ജില്ലാ ബോർഡാണ്. വ്യവസായം തുടങ്ങാൻ ബോർഡിന് സംരംഭകൻ സ്വയംസാക്ഷ്യപത്രം നൽകണം. സാക്ഷ്യപത്രം കൈപ്പറ്റിയ രസീത് ലഭിച്ചാലുടൻ വ്യവസായം തുടങ്ങാം. സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ് ' ചുവപ്പ് പട്ടിക'യിൽ ഉൾപ്പെടുത്തിയ വ്യവസായങ്ങൾക്ക് ഈ ആനുകൂല്യം ലഭിക്കില്ല.മൂന്നുവർഷംവരെ ഈ അംഗീകാരത്തിന് പ്രാബല്യമുണ്ടാകും. ഈ കാലാവധി പൂർത്തിയായി ആറു മാസത്തിനകം ലൈസൻസ് ഉൾപ്പെടെയുള്ള അനുമതികൾ നേടിയാൽ മതി. ഇതിനിടെ തദ്ദേശ സ്വയംഭരണ സ്ഥാപനമടക്കമുള്ള സർക്കാർ ഏജൻസികളും അതോറിറ്റികളും അനുമതിയുമായി ബന്ധപ്പെട്ട പരിശോധന സ്ഥാപനത്തിൽ നടത്തരുതെന്നും വ്യവസ്ഥയുണ്ട്.സ്വയം സാക്ഷ്യപത്രത്തിലെ നിബന്ധനകൾ സ്ഥാപനം ലംഘിച്ചാൽ അഞ്ചു ലക്ഷം രൂപയിൽ കവിയാത്ത പിഴ നോഡൽ ഏജൻസിക്ക് ഈടാക്കാം. ഇതിൽ സംരംഭകന് സംസ്ഥാന ബോർഡിന് 30 ദിവസത്തിനകം അപ്പീൽ നൽകാം. ഇത് 30 ദിവസത്തിനകം തീർപ്പാക്കണം.

(ഭേ., 28/10)

ആർസിഇപി കരാറിനെതിരെ കേരളം

രാജ്യത്തിന്റെ സമ്പദ്‌വ്യവസ്ഥയുടെ തകർച്ചയും കർഷകരുടെ പതനവും സമ്പൂർണ്ണമാക്കുന്ന മേഖലാ സമഗ്ര സാമ്പത്തിക പങ്കാളിത്ത (ആർസിഇപി) കരാറിനെതിരെ കേരളത്തിന്റെ പോരാട്ടവിളംബരം. സംസ്ഥാന സർക്കാർ വിളിച്ചുചേർത്ത ജനകീയ കൺവൻഷനിൽ ജനപ്രതിനിധികളും വിവിധ മേഖലകളിലുള്ളവരും കക്ഷിരാഷ്ട്രീയഭേദമന്യേ ഒറ്റക്കെട്ടായി ചെറുത്തുനിൽപ്പിന്റെ കാഹളമുയർത്തി. നിലനിൽപ്പിനായുള്ള ജനതയുടെ സമരത്തെ ശക്തമായി നയിക്കുമെന്ന് മുഖ്യമന്ത്രി പിണറായി വിജയൻ പ്രഖ്യാപിച്ചു. പ്രതിപക്ഷനേതാവ് രമേശ് ചെന്നിത്തല എല്ലാ പിന്തുണയും ഉറപ്പുനൽകി. വിഷയം നിയമസഭ പ്രത്യേകമായി ചർച്ചചെയ്യാനും കേന്ദ്രസർക്കാരിനെ ആശങ്കയും എതിർപ്പും അറിയിക്കാനും തീരുമാനിച്ചു.

(ഭേ., 29/10)

റേഷൻ വാങ്ങിയില്ല; പൊതു വിഭാഗത്തിലേക്ക് മാറ്റിയത് 32,982 കുടുംബങ്ങളെ

തുടർച്ചയായി 3 മാസം റേഷൻ വാങ്ങാത്തതിനാൽ പൊതുവിഭാഗത്തിലേക്കു ഇതുവരെ മാറ്റിയത് 32,982 കുടുംബങ്ങളെ.മുൻഗണന, അന്ത്യോദയ വിഭാഗങ്ങളിലായി അരലക്ഷത്തിലധികം കാർഡുടമകളാണ് മേയ് മുതൽ ജൂലൈ വരെ റേഷൻ വാങ്ങാതിരുന്നതായി കണ്ടെത്തിയത്. പട്ടികയിൽ ഉൾപ്പെട്ട ബാക്കിയുള്ളവരെയും ഉടനെ പൊതുവിഭാഗത്തിലേക്കു മാറ്റും. മുൻഗണനാ വിഭാഗക്കാരായ 52708 കുടുംബങ്ങളും അന്ത്യോദയ (എഎവൈ) വിഭാഗത്തിലെ 6004 കുടുംബങ്ങളും ചേർത്ത് മൊത്തം 58,712 കുടുംബങ്ങളാണ് റേഷൻ വാങ്ങാതിരുന്നത്. സൗജന്യ റേഷൻ ഇവർക്കിനി ലഭിക്കില്ല.

(മ.മ., 30/10)

ശബരിമല തീർത്ഥാടകർക്ക് കൂടുതൽ സൗകര്യമൊരുക്കി പൊലീസ്; വിർച്വൽ ക്യൂ ബുക്കിംഗിന് തുടക്കമായി

ശബരിമല തീർത്ഥാടനം കൂടുതൽ സുഗമമാക്കുന്നതിനും തിരക്ക് നിയന്ത്രിക്കുന്നതിനും കേരള പൊലീസ് ഏർപ്പെടുത്തുന്ന വിർച്വൽ ക്യൂവിന്റെ നവീകരിച്ച ഓൺലൈൻ വെബ്സൈറ്റിന്റെ സ്വിച്ച് ഓൺ കർമ്മം മുഖ്യമന്ത്രി പിണറായി വിജയൻ നിർവഹിച്ചു.ശബരിമലയിൽ ദർശനത്തിന് വരുന്ന എല്ലാ തീർത്ഥാടകരും ഓൺലൈൻ ബുക്കിംഗ് സംവിധാനം ഉപയോഗിക്കണമെന്ന് സർക്കാർ അഭ്യർത്ഥിച്ചു. ദേവസ്വം സേവനങ്ങൾ ഉൾപ്പെടെയുള്ള വിർച്വൽക്യൂ ബുക്കിംഗ് ആരംഭിച്ചു. ശരംകുത്തി വഴിയുള്ള പരമ്പരാഗത പാത (നോർമൽ ക്യൂ) ബുക്കിംഗ് നവംബർ 8 ന് ആരംഭിക്കും. രണ്ട് രീതിയിൽ ലഭ്യമാക്കുന്ന ക്യൂ ബുക്കിംഗ് സൗകര്യം സൗജന്യമാണ്. 2011 മുതൽ നടപ്പിലാക്കി വരുന്ന വിർച്വൽക്യൂ സംവിധാനം കൂടുതൽ സൗകര്യങ്ങളോടെയാണ് ഈ വർഷം നടപ്പിലാക്കുന്നത്.

(ഭേ., 30/10)

ആർസിഇപി വേണ്ട ; ഒറ്റക്കെട്ടായി കേരളം

രാജ്യത്തിന്റെ നട്ടെല്ലൊടിക്കുന്ന ആർ.സി.ഇ.പി. കരാറിൽ കേന്ദ്ര സർക്കാർ ഒപ്പുവയ്ക്കരുതെന്ന് കേരളം ഒറ്റക്കെട്ടായി ആവശ്യപ്പെട്ടു. മുഖ്യമന്ത്രി പിണറായി വിജയൻ നിയമസഭയിൽ അവതരിപ്പിച്ച പ്രമേയം ഐക്യകണ്ഠേന പാസാക്കി.പാർലമെന്റിൽ ചർച്ച ചെയ്യാതെയും സംസ്ഥാനങ്ങളെ വിശ്വാസത്തിലെടുക്കാതെയും കേന്ദ്രം ഒപ്പിടാൻ പോകുന്ന കരാർ വലിയ ആശങ്കയാണ് സൃഷ്ടിച്ചതെന്ന് മുഖ്യമന്ത്രി പറഞ്ഞു. കരാർ കാർഷിക സംസ്ഥാനമായ കേരളത്തിന്റെ നട്ടെല്ലൊടിക്കും. ചെറുകിട വ്യവസായ, ക്ഷീരസംരക്ഷണ, -

മത്സ്യബന്ധന, ആരോഗ്യമേഖലകൾ പ്രതിസന്ധിയിലാകും. ഭയാനകമായ തൊഴിൽ നഷ്ടവും സാമ്പത്തിക പ്രതിസന്ധിയുമായിരിക്കും കരാറിന്റെ ഫലം.കരാറിന്റെ ഭാഗമായി വരുന്ന ഇറക്കുമതി, ആഭ്യന്തര കാർഷിക മേഖലയ്ക്ക് വലിയ വെല്ലുവിളിയാകും. കർഷകർ കടുത്ത മത്സരവും വൻ വിലത്തകർച്ചയും നേരിടേണ്ടി വരും. വിലയിടിവ് നേരിടുന്ന റബ്ബർ, കാപ്പി, തേയില, കുരുമുളക് മേഖലയിൽ തിരിച്ചടി ഇരട്ടിക്കും. പാൽ ഇറക്കുമതി ക്ഷീര മേഖലയിലും ഗുരുതരമായ പ്രതിസന്ധിയുണ്ടാക്കും-- മുഖ്യമന്ത്രി പറഞ്ഞു.ആർ.സി.ഇ.പി. കരാറിനെതിരെ തികളാഴ്ച കർഷക കൂട്ടായ്മ സംഘടിപ്പിച്ച് സർക്കാർ പ്രതിഷേധം അറിയിച്ചിരുന്നു. അതിന് പിന്നാലെയാണ് നിയമസഭയിൽ ഒറ്റക്കെട്ടായി പ്രമേയം പാസാക്കിയത്. രാജ്യത്ത് ആദ്യമായാണ് ഒരു സംസ്ഥാനം ഒന്നടങ്കം കരാറിനെതിരെ രംഗത്ത് വരുന്നത്.

(ഭേ., 31/10)

പ്രവാസി ഡിവിഡന്റ് പദ്ധതി ബിൽ അവതരിപ്പിച്ചു ; നിക്ഷേപകനും കേരളത്തിനും ഗുണം

പ്രവാസി നിക്ഷേപം വികസനത്തിന് പ്രയോജനപ്പെടുത്താനുള്ള പ്രവാസി ഡിവിഡന്റ് പദ്ധതിയുടെ നിയമഭേദഗതി ബിൽ മുഖ്യമന്ത്രി പിണറായി വിജയൻ സഭയിൽ അവതരിപ്പിച്ചു. പ്രവാസി കേരളീയരുടെ ക്ഷേമ (ഭേദഗതി) ബില്ലാണ് അവതരിപ്പിച്ചത്. നിക്ഷേപ സുരക്ഷയോടൊപ്പം പ്രവാസികൾക്കും അവരുടെ ജീവിതപങ്കാളികൾക്കും ജീവിതാവസാനംവരെ മാസവരുമാനം ഉറപ്പാക്കുന്നു.മൂന്നുലക്ഷം രൂപ മുതൽ 51 ലക്ഷം രൂപ വരെയുള്ള നിക്ഷേപങ്ങൾ പ്രവാസി കേരളീയരിൽനിന്ന് സ്വീകരിക്കും. അത് സർക്കാർ നിശ്ചയിക്കുന്ന ഏജൻസികൾക്ക് കൈമാറി അടിസ്ഥാന സൗകര്യവികസനത്തിന് വിനിയോഗിക്കും. ഇപ്പോൾ കിഫ്ബിയാണ് നിക്ഷേപത്തിനുള്ള ഏജൻസി.കേരള പ്രവാസി കേരളീയ ക്ഷേമ ബോർഡ് നിക്ഷേപങ്ങൾ സ്വീകരിച്ച് കിഫ്ബിക്ക് കൈമാറും. കൈമാറ്റം ചെയ്യപ്പെടുന്ന തുകയ്ക്ക് കിഫ്ബി നൽകുന്ന തുകയും സർക്കാർ വിഹിതവും ചേർത്ത് നിക്ഷേപകർക്ക് 10 ശതമാനം പ്രതിമാസ ഡിവിഡന്റ് നൽകും. ഡിവിഡന്റ് നാലാം വർഷം മുതലാണ് നൽകുക. ജീവിതപങ്കാളിയുടെ കാലശേഷം നിക്ഷേപത്തുകയും ആദ്യ മൂന്നുവർഷത്തെ ഡിവിഡന്റും അനന്തരാവകാശിക്ക് കൈമാറുന്നതോടെ ഡിവിഡന്റ് നൽകുന്നത് അവസാനിക്കും.പ്രവാസി ക്ഷേമ പ്രവർത്തനങ്ങൾ വിപുലപ്പെടുത്താൻ കേരള പ്രവാസി കേരളീയ ക്ഷേമ ബോർഡിന് കമ്പനികൾ, സഹകരണ സംഘങ്ങൾ, സൊസൈറ്റികൾ മുതലായവ രൂപീകരിക്കാനും ഭേദഗതിവഴി സാധിക്കും. ബിൽ സബ്ജക്ട് കമ്മിറ്റിക്ക് വിട്ടു.

(ഭേ., 31/10)

NATIONAL NEWS

Scientists excavate ‘ancient river’ in Uttar Pradesh

The Union Water Ministry has excavated an old, dried-up river in Prayagraj (formerly Allahabad) that linked the Ganga and Yamuna rivers. The aim is to develop it as a potential groundwater recharge source, according to officials at the National Mission for Clean Ganga (NMCG), a body under the Union Jal Shakti Ministry that coordinates the cleaning of the Ganga. The “ancient buried river” as it was described at a conference organised by the Ministry, is around 4 km wide, 45 km long and consisted of a 15-metre-thick layer buried under soil.

(H.,01/10)

Obesity and undernutrition coexist, finds study

Nearly 10% of children in the age group of 5-9 years and adolescents in the age group of 10-19 years are pre-diabetic, 5% are overweight and another 5% suffer from blood pressure. These are among the key findings of the first-ever national nutrition survey conducted by the Centre, yet to be made public, providing for the first time hard evidence of the coexistence of obesity and undernutrition, among school going children. The Comprehensive National Nutrition Survey conducted by the Ministry of Health and Family Welfare and UNICEF between February 2016 and October 2018 is the first study undertaken to measure malnutrition, including micronutrient deficiencies through biochemical measures in children and adolescents.

(H.,01/10)

Single-use plastics won’t be allowed inside monuments, says Tourism Minister Prahlaad Patel

Tourism Minister Prahlaad Patel announced that single-use plastics will not be allowed on the premises of historical monuments or within 100 metres of them. The announcement comes days after Prime Minister Narendra Modi appealed to the nation to shun single-use plastics. “Single-use plastics will not be allowed inside monuments and within 100 metres of them,” the tourism minister said while addressing the media at the launch of tourism fair ‘Paryatan Parv’ in New Delhi. The idea of Paryatan Parv is to propagate the message of ‘Dekho Apna Desh’, with the objective to encourage Indians to visit various tourist destinations of the country and also to spread the message of ‘Tourism for All’.

(H.,02/10)

Over 11,000 turtles and tortoises poached in India every year since 2009

Over 11,000 turtles and tortoises (testudines) have been illicitly poached every year in India since 2009 according to a study released by the TRAFFIC, a wildlife trade monitoring network under WWF India on October 1. Uttar Pradesh and West Bengal has emerged as the two major hotspots in terms of total number of animals seized, accounting for more than 60% of all reported seizures from 19 States and 2 Union Territories indicating the wide expanse of illegal trade with at least 200 being smuggled per week. The turtles and tortoise species protected under the Wildlife (Protection) Act, hunting, trade or any other form of utilization of the species or their body parts and derivatives is banned.

(I.E.,02/10)

Inter-State portability for ration cards launched

An inter-State portability for ration cards has been launched for Rajasthan and Haryana to facilitate the distribution of foodgrains to beneficiaries of the National Food Security scheme. Labourers in the unorganised sector, migrating from one State to the other in search of work, will mainly benefit from the scheme. Rajasthan Food and Civil Supplies Minister Ramesh Chand Meena said that the beneficiaries would be able to purchase their quota of wheat from the fair price shops in either of the States on one ration card. Mr. Meena said the new system would be made online in all the States after their complete digitisation.

(H.,03/10)

Prime Minister Modi declares country open defecation-free

On the occasion of the 150th birth anniversary of Mahatma Gandhi, Prime Minister Narendra Modi declared the country open defecation-free, claiming success for the government's initiative under which every household now apparently has access to a toilet. "I am satisfied that on the occasion of Gandhi at 150, we are witnessing the fulfilment of his dream of 'Swachh Bharat'. I feel lucky that on this occasion, when India has successfully stopped open defecation, I'm here at the ashram," the Prime Minister wrote in the visitor's book at Mahatma Gandhi's Sabarmati Ashram.

(H.,03/10)

New Doklam roads set to alter India, China military dynamics

India's Border Roads Organisation (BRO) has built an alternative road through which its troops can enter the Doklam valley — the site of a 73-day military standoff between India and China in 2017 — where the Chumbi valley of China, Bhutan and India converge, a development that has the potential to alter the military dynamics in the region. The alternative road will enable access to the area through two points, easing the logistic difficulties, reducing time and making the process of deployment smoother. Of the 61 strategic roads spanning 3,346 km being built by BRO along the India-China border, 3,298 km are now connected. Over 2,400 km, or nearly 72%, of these roads are already blacktopped, making them all-weather roads.

(H.,04/10)

Chandrayaan 2's Orbiter payload detects charged particles on Moon

Chandrayaan2's Orbiter payload, in its first few days of observation, detected charged particles, and its intensity variations, the Indian Space Research Organisation said. The space agency said, "CLASS, #Chandrayaan2's Orbiter payload, in its first few days of observation, could detect charged particles and its intensity variations during its first passage through the geotail during Sept." The CLASS instrument on Chandrayaan-2 is designed to detect direct signatures of elements present in the lunar soil, ISRO said in a statement.

(H.T.,04/10)

Food safety agency FSSAI launches 'Trans Fat Free' logo

Union health minister Harsh Vardhan formally launched the "Trans Fat Free" logo during the 8th International Chefs Conference in the national Capital. The use of the logo by restaurants and food manufacturers, however, is voluntary. As part of the Food Safety and Standards Authority of India (FSSAI)-led 'Eat Right India' movement, the target is to reduce the industrially produced trans fatty acids on food supply to less than 2% by 2022. Food establishments that use trans-fat free fats/oil and do not have industrial trans-fat more than 0.2g/100g of food, in compliance with the Food Safety and Standards (Advertising and Claims) Regulations, 2018 are eligible to display the logo.

(H.T.,05/10)

Swachh Bharat 2.0 will tackle plastic menace on war footing

The Modi government will reposition its flagship sanitation programme, Swachh Bharat, to tackle the menace of plastic waste, according to a strategy document reviewed that will steer the next phase of the mission expected to run until 2029. The key objective of the Swachh Bharat Mission so far has been to achieve an open-defecation free (ODF) country by October 2, 2019, with a toilet for every household. Apart from its focus on sanitation, the Swachh Bharat mission will now be geared towards recycling and managing waste, including so-called single-use plastic.

(H.T.,05/10)

Parliament body to examine UIDAI's security, privacy of citizens' data issues

The Parliamentary Standing Committee on Information and Technology headed by Congress MP Shashi Tharoor has decided to examine the security and privacy of the citizens' data and review the functioning of the Unique Identification Authority of India (UIDAI). The Lok Sabha Secretariat on Friday said the panel has selected various subjects for examination including policy issues on information technology including cross border data flows, artificial intelligence (AI) and internet of things (IoT). The committee is also reviewing functioning of the telecom regulator TRAI, BSNL, MTNL and the country's preparedness for 5G.

(P.,06/10)

BSF, B'desh Guards agree to strengthen border

The Border Security Force (BSF) and its Bangladesh counterpart BGB agreed to further enhance sharing of information and cooperation to ensure effective border management system. The two forces also decided to pursue the construction of developmental projects in the respective border areas at the four-day-long IG level talks between them. The conference between inspectors general of BSF and region commanders of Border Guards Bangladesh (BGB) began on October 3 in the city. Both the forces guarding border decided to further enhance sharing of information and cooperation in all fields to bring an effective border management system to fight the menace of transborder crimes, smuggling of drugs etc, said a press statement from BSF.

(P.,06/10)

Indian Railways aims to complete pending projects by 2022

With 'Vanda Bharat' Express having a smooth run between New Delhi to Karta in Jammu region, the Indian Railways has set its eyes on completing all its pending projects by 2022, the 75th year of Independence. Construction of Dedicated Freight Corridor, electrification of railway tracks, doubling of tracks are some of the major projects that have been running behind the schedule. "We have reviewed the progress of these ambitious projects and are determined to complete it by 2020", Minister of Railways Suresh C Angadi said.

(P.,07/10)

AIIMS, Union Health Ministry launch 'eDantSeva' website and app

The All India Institute of Medical Sciences in collaboration with the Union Health Ministry launched the first-ever website and mobile application on oral health awareness. The digital platform, 'e-DantSeva', contains information about the National Oral Health Programme, a detailed list of all the dental facility and colleges, Information, Education and Communication (IEC) material and a unique feature called the 'Symptom Checker'. The website also provides GPRS route and satellite images of the facility for easier access to the people. Union Health Minister Harsh Vardhan said the digital platform will provide oral health information gathered from authentic scientific resources and connect the people to timely advise for managing any dental emergency or oral health problem.

(P.,07/10)

Government plans 1,400km long 'Great Green Wall' of India

The Centre is mulling an ambitious plan to create a 1,400km long and 5km wide green belt from Gujarat to the Delhi-Haryana border, on the lines of the "Great Green Wall" running through the width of Africa, from Dakar (Senegal) to Djibouti, to combat climate change and desertification. Though the idea is at a nascent stage, it has already generated a lot of excitement among officials in different ministries who believe that the project, if approved, may turn out to be a legacy programme in India's efforts to deal with land degradation and the eastward march of the Thar desert.

(E.T.,08/10)

Government to hire private security agency to protect its vacant land, bungalows, flats from encroachment

The Union Housing and Urban Affairs ministry will hire a private security agency to protect vacant government land, bungalows and flats from encroachment, sources said. The Central Public Works Department (CPWD), the prime construction agency of the central government, has been given the task of deploying private security guards, preferably ex-serviceman in Delhi, sources in the ministry said. The security agency will have to get their guards verified from the Delhi Police before their deployment at the vacant government bungalows, land and flats, they said.

(E.T.,08/10)

Task force to improve India's rights record

The government is forming a task force to prepare a National Action Plan on Human Rights (NAPHR) as mandated under the UN Human Rights Council's (UNHRC) Universal Periodic Review (UPR) to improve India's human rights record, government officials aware of the development said on condition of anonymity. The task force will involve the Union home ministry and the National Human Rights Commission (NHRC) and have representatives from ministries such as social justice and health, the officials added. Civil society organisations will also be consulted as part of the process at a later stage; the first draft of the NAPHR is likely to be ready by the end of November.

(H.T.,09/10)

Government officers' performance report to include attitude towards SC/STs

Apart from work achievements, the annual appraisal report of government officials will now include sensitivity towards social justice and attitude towards Scheduled Castes and Tribes. The report will also have the officers' ability to ensure justice SC/STs and their ability to protect them and take quick and effective action to prevent or quell atrocities against them. These guidelines are a part of draft Central civil services (performance appraisal report) rules 2019, which has been prepared to consolidate the instructions issued by the department of personnel and training.

(H.T.,09/10)

Panchayats, local bodies to decide water charges

The Centre has allowed gram panchayats and local bodies to decide on water usage charges for supply of potable piped water under the Jal Jeevan Mission, thereby ending a long debate on the matter. The Centre has decided that it will not prescribe a price structure for water usage under its flagship scheme to state governments. Instead, it will give 'full flexibility' to local bodies and gram panchayats to run the scheme. At present, only 18% of India's rural households (approximately 3.2 crore) have access to piped water. The Centre hopes to take this figure to 100% in five years under the Jal Jeevan Mission.

(H.T.,10/10)

Firearm laws may get more stringent

The Union home ministry has proposed stringent punishment, including jail till death, for those illegally manufacturing “prohibited” arms, and for members of crime syndicates carrying such arms, in the proposed changes in the Indian Arms Act, 1959, according to senior officials familiar with the matter. The draft of the proposed law, covers five new areas -- illegal trafficking of arms, tracking arms and their components from manufacturers to end users, organised crime, organised crime syndicates, and celebratory firing --- with varying punishment for these offences.

(H.T.,10/10)

Government plans 1,400km long 'Great Green Wall' of India

The Centre is mulling an ambitious plan to create a 1,400km long and 5km wide green belt from Gujarat to the Delhi-Haryana border, on the lines of the “Great Green Wall” running through the width of Africa, from Dakar (Senegal) to Djibouti, to combat climate change and desertification. Though the idea is at a nascent stage, it has already generated a lot of excitement among officials in different ministries who believe that the project, if approved, may turn out to be a legacy programme in India’s efforts to deal with land degradation and the eastward march of the Thar desert.

(E.T.,10/10)

Trade deficit, market access issues to be discussed in Modi-Xi summit in Mamallapuram

Prime Minister Narendra Modi and Chinese President Xi Jinping are expected to take up concerns over a massive bilateral trade imbalance and the mega RCEP (Regional Comprehensive Economic Partnership) trade deal being negotiated in Bangkok, in between more serious talks on Kashmir, Pakistan and the ongoing US-China trade war. The bilateral trade between the two neighbours touched a historic high of USD 95.54 billion in 2018, according to Chinese statistics. However, the trade deficit in China’s favour also rose to USD 57.86 billion, about one-third of India’s total trade deficit. India has been repeatedly raising the issue of the high trade deficit with China at various levels including at summit levels. More than tariff barriers, we have found non-tariff barriers impede our attempts to increase trade with China," said one of the top commerce ministry officials who are likely to meet their Chinese counterparts Thursday, ahead of the summit.

(N.I.E.,11/10)

Centre begins process to privatise 150 trains, 50 railway stations

The government is in the process of forming a task force to draw a blueprint for handing over operations of 150 trains and 50 railway stations to private operators in a "time-bound manner".A

letter from Niti Aayog CEO Amitabh Kant to Chairman Railway Board VK Yadav said an empowered group will be constituted to "drive the process". Besides Yadav and Kant, Secretary, Department of Economic Affairs and Secretary, Ministry of housing and urban affairs will be part of the empowered group.

(N.I.E.,11/10)

Government approves Rs 5.5 lakh resettlement package for 5,300 displaced PoK families

The Centre approved a resettlement package under which Rs 5.5 lakh will be given to each of the 5,300 displaced families which had come from PoK, initially settled outside Jammu and Kashmir and later relocated to the state. The decision was taken at a meeting of the Union Cabinet chaired by Prime Minister Narendra Modi here. The families will get a one-time financial assistance of Rs 5.5 lakh under the existing scheme, and in turn, be able to get some sustained income, an official statement said.

(N.I.E.,11/10)

PM Modi to inaugurate Kartarpur corridor on November 8

Prime Minister Narendra Modi will inaugurate the much-awaited Kartarpur corridor to Sri Kartarpur Sahib in Pakistan on November 8, Union Minister Harsimrat Badal said. Modi will inaugurate the integrated check post on the Indian side, she said. "With the blessings of Guru Nanak Dev ji, Sikh Panth's ardaas for 'khule darshan deedar' of Sri Kartarpur Sahib to finally become reality! On November 8th, history will be created with PM Narendra Modi ji inaugurating the Kartarpur corridor (ICP)," Badal tweeted.

(N.I.E.,12/10)

India may restrict imports of palm oil, other goods from Malaysia

India is considering restricting imports of some products from Malaysia including palm oil, according to government and industry sources, in reaction to the Southeast Asian country's leader criticising New Delhi for its actions in Kashmir. India is looking for ways to limit palm oil imports and may place restrictions on other goods from the country, said a government source and an industry source who participated in discussions led by the Ministry of Commerce and Industry on the planned restrictions. India, the world's biggest importer of edible oils, is planning to substitute Malaysian palm oil with supplies of edible oils from countries such as Indonesia, Argentina and Ukraine, said the sources.

(H.T.,12/10)

With Modi-Xi meet, Tamil Nadu and Fujian forge new relationship

The easy rapport between Prime Minister Narendra Modi and President Xi Jinping, as they continued their private conversation in this seaside resort, led to the forging sister state ties between

Tamil Nadu and China's Fujian province. There is historical evidence in both countries of the cultural and trade linkages between Fujian and South India dating back many centuries, including significant maritime contacts. Modi and Xi agreed on establishing sister state relations between Tamil Nadu and Fujian province, exploring the possibility of establishing an academy to study these and conducting research on the maritime links.

(H.T.,13/10)

UK to issue coin with Mahatma's image

The UK government will issue a commemorative coin to mark the 150th birthday anniversary of Mahatma Gandhi, British finance minister Sajid Javid said. While the denomination bearing Gandhi's image has not been revealed yet, Javid, who was culture secretary when a Gandhi statue was installed in London in 2015, told an annual awards event that as Master of the Royal Mint, he has called for plans to issue the coins to be advanced.

(H.T.,13/10)

India, China to focus on culture, mutual learning

Calling for a long-term plan to develop India-China relations, Chinese President Xi Jinping, who had lengthy meetings with Prime Minister Narendra Modi in Chennai, said bilateral differences should not be allowed to "dilute" the cooperation and the dance of the dragon and the elephant is the only "correct choice" for both sides. After the two-day talks, which mostly confined to the conversations between the two leaders in a relaxed manner followed by delegation level talks in the end, Xi said "no matter from any point of view, China and India should be good neighbours and good partners who live in harmony and move forward hand in hand".

(H.T.,14/10)

Army increases troops at LoC to fend off infiltration

The Indian Army has deployed more troops along the Line of Control (LoC) over the past two months to deal with an unusual spike in infiltration by Pakistan-backed terrorists looking to stir trouble in Jammu and Kashmir since the Centre's move revoking the special status of the state on August 5, one of the army's top-most commanders said. Northern Army commander Lieutenant General Ranbir Singh said anger over the government's move to effectively scrap Article 370 of the Constitution and J&K's bifurcation into two Union Territories was subsiding in the Kashmir valley but Pakistan was trying its best to reinvigorate the terror machinery in order to destabilise the border region.

(H.T.,14/10)

Indian-origin MIT professor Abhijit Banerjee, wife, among economics Nobel winners

A trio of American economists won the Nobel Economics Prize for their work in the fight against poverty, including with new approaches in education and healthcare, the Royal Swedish Academy of Sciences said. Indian-born Abhijit Banerjee of the US, his French-American wife Esther Duflo

and Michael Kremer of the US were honoured "for their experimental approach to alleviating global poverty," the jury said. The three found efficient ways of combatting poverty by breaking down difficult issues into smaller, more manageable questions, which can then be answered through field experiments, the jury said.

(N.I.E.,15/10)

Granaries overflowing, Food dept's SOS to MEA: Send wheat, rice as aid to deserving countries

With Food Corporation of India granaries overflowing, the government is looking to liquidate its grain stocks to prevent damage and minimise the carrying cost in the country beyond the requirement. In fact, the Food Ministry wants the Ministry of External Affairs to look at the option of presenting the surplus grain stocks as "humanitarian aid to deserving countries". Procurement of wheat and rice in the central pool has been increasing over the years, leading to accumulation of surplus stock of wheat and rice with FCI. As a result, stocks of food grain in the central pool continue to remain much in excess of stocking norms.

(I.E.,15/10)

Poverty index: Well done, but still a long way to go

The 2019 global Multidimensional Poverty Index (MPI) from the UN Development Programme and the Oxford Poverty and Human Development Initiative, which was released last week, confirmed that India's poverty reduction programmes are on the right track. The report said that incidence of multidimensional poverty almost halved between 2005-06 and 2015-16, climbing down to 27.5%, indicating that the number of poor people in the country fell by more than 271 million within 10 years. Multidimensional poverty defines poor not only on the basis of income, but also on other indicators, including poor health, poor quality of work and the threat of violence. The poorest district is Alirajpur in Madhya Pradesh, where 76.5% of people are poor – the same as Sierra Leone in Sub-Saharan Africa.

(H.T.,16/10)

Air India is world's first airline to use TaxiBot on A320 aircraft with passengers onboard

National carrier Air India (AI) became the first airline in the world to use a TaxiBot on an Airbus A320 aircraft operating a commercial flight with passengers onboard. A TaxiBot or a Taxiing Robot is a pilot-controlled semi-robotic towbar-less aircraft tractor used as an alternate taxiing equipment. It is used for taxiing an aircraft from parking bay to runway and vice versa. The aircraft of AI 665 Delhi-Mumbai flight, brought to the runway at IGI airport's Terminal 3 using the TaxiBot, was flagged off by Air India CMD Ashwani Lohani.

(H.T.,16/10)

Weddings in forests may not require Centre's permit anymore

Weddings, exhibitions, concerts, film shoots and other events of a temporary nature may now be allowed inside forests without the requirement of prior permission from the Centre under the Forest Conservation Act, a decision that has opened a debate on their likely impact on the wilderness. In a letter dated October 11 addressed to forest secretaries of states and union territories, the environment ministry said all such temporary activities can be conducted with approval of the divisional forest officer (DFO) of the range.

(H.T.,16/10)

India ranked 102 in Global Hunger Index, 8 places behind Pakistan

India slipped to the 102 spot in the Global Hunger Index which features 117 countries, according to Concern Worldwide, an aid agency which compiles the report. India was the lowest ranked South Asian country in Global Hunger Index even behind Pakistan which was ranked 94th. Indeed, India is also ranked below countries such as North Korea at 92. The report warned that the progress towards a 2030 zero hunger target that was agreed upon by leaders across the world was "under threat".

(H.T.,17/10)

Kartapur corridor: Centre may relax communication rules for pilgrims

To ease communication restrictions on the high-security Kartapur corridor, the Centre is considering relaxing mobile connectivity rules for the benefit of pilgrims visiting the Gurdwara Darbar Sahib, starting next month. At present, only BSNL services are available in areas bordering Pakistan, officials said. Land Port Authority of India chairman Govind Mohan said: "We have sought special relaxation for mobile connectivity in this area. Being a border area, there is a stated security policy. We are trying to carve out the area." Mobile towers of private telecom operators like Airtel, Vodafone and others are not allowed in the vicinity.

(E.T.,17/10)

Livestock census hints at rise in cattle being abandoned

The Ministry of Fisheries, Animal Husbandry & Dairying has released the key results of the 20th livestock census. A comparison of the results with previous statistics shows that cattle population has increased in the country. However, a closer reading of the statistics suggests that there may have been some increase in cattle owners abandoning unproductive animals. The numbers also suggest that a ban on cattle slaughter could have led to an increase in the number of cattle being abandoned. A decline in cattle population in states which banned cattle slaughter and a reduction in share of dry animals in total milch cattle suggests that people could be abandoning animals where it is difficult to dispose them in the market.

(H.T.,18/10)

Chandrayaan 2: Orbiter captures first illuminated image of moon

One of the spectrometers (an instrument that measures wavelengths to tell the properties of an object) on-board the Chandrayaan 2 orbiter has captured its first illuminated image. The image, released by the Indian Space Research Organisation (ISRO), captures part of far side (the part of the moon facing away from the Earth) in the northern hemisphere of the moon. The image shows that the Imaging Infrared Spectrometer (IIRS) is able to measure the variations in the reflected solar radiation and identify various features like crater central peaks, crater floors, the inner-rims of the craters, and very fresh reworked ejecta associated with small craterlets within the crater floor of a large crater.

(H.T.,18/10)

India-US bilateral defence trade to reach \$18 billion this year: Pentagon

The bilateral defence trade between Indian and the US is expected to reach USD 18 billion by year end, the Pentagon said on Saturday. The statement comes ahead of the ninth India-US Defence Technologies and Trade Initiative or DTTI group meeting in New Delhi next week. The DTTI seeks to identify opportunities for co-development and co-production of military hardware, collaborate on science and technology projects and jointly explore policy changes needed to further the military relationship. Under secretary Of Defense For Acquisition And Sustainment Ellen M Lord said the US is committed to strengthen its partnership with India while furthering military-to-military relationships and cooperation. "Bilateral defence trade, essentially zero in 2008, will reach an estimated USD 18 billion later this year," she told reporters at the Pentagon.

(H.T.,19/10)

Final agreement on Naga peace talks 'almost ready', says Centre as it blames NSCN-IM of delaying tactics

The decades-old Naga political issue and the peace talks underway for 22 years could finally end soon with the signing of a 'final agreement' between the New Delhi and the Naga rebel outfits. A press release issued by the office of the Centre's chief interlocutor and Nagaland Governor RN Ravi after a consultative meeting with Naga civil society groups, church organisations and tribal bodies in Kohima indicated the same. "A mutually agreed draft comprehensive settlement, including all the substantive issues and competencies, is ready for inking the final agreement," the release said. It mentioned that the Centre is "determined and diligent to honourably conclude the Naga peace talks", which has become "truly inclusive in last five years and reached the conclusion stage". The consultative meeting was held when talks between Centre and Isak-Muivah faction of National Socialist Council of Nagaland (NSCN-IM), the largest of the Naga rebel outfits, and seven other rebel outfits under the umbrella of Naga National Political Groups (NNPGs) are at a crucial stage and an agreement is expected before 2019 ends.

(H.T.,19/10)

Study flags deadly combo of anti-rabies vaccine shortage, ill-equipped clinics

NEARLY 60,000 people die of rabies globally every year. One-third of these deaths happen in India. This, despite the fact that each death is preventable if the animal bite is treated properly, and on time. According to a recent survey conducted by researchers at Bengaluru's Kempegowda Institute of Medical Sciences, the facilities available in most anti-rabies clinics in India are not at all adequate. The survey, which assesses the quality of treatment provided to people bitten by dogs, monkeys and other animals, also reveals that there is an acute shortage of anti-rabies vaccines (ARVs) in India. Dogs cause the highest number of rabies deaths among humans (97%), followed by cats (2%), mongoose, jackals, and other wild animals (1% each). In the case of a dog bite, patients need to be treated with rabies immunoglobulin at the wound site, followed by multiple shots of anti-rabies vaccine.

(N.I.E.,20/10)

Verification with Aadhaar will help purify electoral rolls, suggests Election Commission

Controversies over deletion of names from electoral rolls particularly ahead of polls are quite common. However, that is about to change. Aiming to completely purify the electoral roll, the Election Commission wrote to the Law ministry seeking amendments in certain sections of Acts for verification of the voter lists with the Aadhaar numbers. EC believes that the purification of the electoral roll is a long overdue challenge and verification with Aadhaar will help in streamline the process of registration of voters. EC said that "Appropriate amendments may be made in Representation of People Act and Aadhaar Act will for permitting the election machinery to obtain and use the Aadhaar numbers for the purposes of electoral rolls as a back-end exercise," said the Commission in its letter clarifying that "Aadhaar numbers will not be put in public domain.

(N.I.E.,20/10)

Railway Board to trim its staff by 25% for efficiency

The Indian Railways has decided to cut down the staff strength of its board from 200 to about 150 by transferring about five director-level officials and above to zonal railways in a long pending move to enhance efficiency, officials aware of the development said on Sunday. The transfers would be completed within a month, said a senior official with the railway ministry, adding that the move will not affect top-level members of the board. "It was one of the top suggestions of railway minister Piyush Goyal and was to be done on priority. In a review meeting, it was noted to review a deployment of railway staff. It was felt there were too many officers within the railway board looking at the same thing. The officers will be sent to supervise and help in the functioning of the zones. A final decision is yet to be taken on how many officers will be transferred," said an official familiar with the development on the condition of anonymity.

(H.T.,21/10)

Centre all set to revamp British-era Indian Penal Code

The Home Ministry is all set to overhaul the Indian Penal Code (IPC) designed by the British. A senior government official said rebooting the code introduced by the British in 1860 was necessary as it is primarily based on the spirit of “master and servant”. At a function in Delhi on September 28, Home Minister Amit Shah had said that the Bureau of Police Research and Development (BPR &D) should work on a proposal to amend various sections of the IPC and the Code of Criminal Procedure (Cr. PC) after seeking suggestions from people across the country.

(H.,21/10)

INX Media case: Chidambaram gets bail in CBI case, to remain in ED custody

The Supreme Court Tuesday granted bail to Congress leader and former finance minister P Chidambaram in connection with the INX Media case. The apex court said Chidambaram, 74, could be released from Tihar if he is not wanted in any other case. It added that its judgment would not have any bearing on any other proceedings. Chidambaram is currently in the custody of the Enforcement Directorate which arrested him last week. A bench headed by Justice R Banumathi and comprising Justices A S Bopanna and Hrishikesh Roy directed Chidambaram to deposit his passport and said he could not leave the country without obtaining permission from the Court. It also ordered him to furnish a bond of Rs one lakh and two sureties.

(I.E.,22/10)

Distress signal: Share of youngest workers in NREG begins to rise

The steady decline in the proportion of young workers, those between 18 and 30, under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) has halted and has begun to rise in the wake of demonetisation and the rollout of GST. There is no clarity on what could be the reason behind this rising trend of entry level workforce among MGNREGA workers but experts say this could be a reflection of rural distress and lack of employment opportunities. An analysis of age-wise data of persons employed in MGNREGA indicates that the share of workforce in the 18-30 age bracket began moving up after financial year 2017-18. The total number of young workers (18-30 years) employed under the job guarantee scheme was more than 1 crore in 2013-14 which came down to 58.69 lakh in 2017-18. However, their number started rising again and reached 70.71 lakh in 2018-19.

(I.E.,22/10)

We will be successful when Kashmiri youth does not join militancy: J&K DGP

J&K DGP Dilbagh Singh said that three local militants associated with Ansar Ghazwat-ul-Hind were killed on October 22. He said that an operation in Anantnag, three militants were neutralized before that, news agency ANI reported. Addressing the media here, Singh said that the militant

group 'Ansar Ghazwat-ul Hind (AGH) has been 'wiped out'. He blamed the Pakistan army and ISI for pushing militants to India. "Through launching pads near Line of Control (LoC), Pakistan army & ISI are involved in pushing in the maximum number of militants towards Indian side." Singh asserted that terrorism can only be stopped when the youth of Kashmir does not take path of militancy. "We will be successful in our efforts to curb terrorism only when the local youth of Kashmir do not take the path of militancy and choose the path of peace," Singh said.

(D.C.,23/10)

Supreme Court to examine restrictions on lawmakers

A five-judge bench of the Supreme Court is set to examine the point of law whether any restrictions other than those permitted in Article 19 (2) of the Constitution, dealing with free speech, can be imposed on lawmakers on the ground that it violates another persons' right to lead a dignified life. Freedom of speech and expression in India is not absolute, with Article 19(2) limiting it "in the interests of the sovereignty and integrity of India, the security of the State, friendly relations with foreign States, public order, decency or morality or in relation to contempt of court, defamation or incitement to an offence". However, any restrictions to freedom of expression can only made by law, which means this is something that will have to be done by parliament and not the Supreme Court. The bench comprising Justices Arun Mishra, Indira Banerjee, Vineet Sharan, MR Shah and Ravindra Bhat is dealing with this question in the context of a statement by controversial Uttar Pradesh politician Azam Khan in 2016, when he termed an incident of rape in Bulandshar "an outcome of political controversy". The court had wanted to know whether a person holding a high office can pass comments such as the one Khan did, when a victim files an FIR alleging a heinous offence. It wanted to know if the state "should allow such comments as they have the effect, potentiality of creating distrust in the mind of the victim as regards the fair investigation and, in a way, the entire system" and whether or not the statements come within the ambit of freedom of speech. The court had said it will examine "whether such comments (not meant for self protection) defeat the concept of constitutional compassion and also conception of constitutional sensitivity".

(H.T., 24/10)

Better sanitation made groundwater safer, says IIT study

Rising income and improved access to sanitation facilities has led to a decrease in disease-causing bacteria that cause acute diarrhoea in groundwater, according to a study by researchers from Indian Institute of Technology, Kharagpur. Open defecation is a major contaminant of groundwater, which is the most common source of drinking water in India. Acute diarrhoea is the cause of 9% of all deaths among children under the age of five. The study, published in a Nature group of journals, Scientific Reports shows that the concentration of faecal coliform in groundwater reduced by 38.5% between 2002 and 2017. Coliform are organisms that are found in the environment and the faeces of warm-blooded animals; their presence is used as a proxy for pathogens in water samples. "This is probably the first time we are systematically studying the actual impact of improvement in

sanitation conditions in India and its impact on the drinking water quality and health. For the study, we have mainly used government data sources for drinking water and health parameters and used NASA images of nightlight in the areas as a measure of urbanisation and economic development,” said Abhijit Mukherjee, the lead author of the paper and the associate professor of hydrogeology in the department of geology and geophysics at IIT Kharagpur.

(H.T., 24/10)

Focus on formative, continuous assessment of pre-school students: NCERT

Assessment of pre-school students should be formative and continuous, mentions the new curriculum released by the National Council of Educational Research and Training (NCERT). “It implies observing and documenting the development of a child, day-to-day experiences, behaviour, artworks and interactions to address the learning gaps,” NCERT stated in the recently released pre-school curriculum which also describes the role of teachers, administrators, policy planners and other stakeholders in providing good quality preschool education to children. The council, in a letter to its affiliated schools, has also said that teachers must document each child’s learning in a variety of ways. In the curriculum, it has suggested various tools and techniques that can be used by the teachers to assess students. The framework body emphasises on the upkeep of anecdotal records comprising how and where children spend time, their social relationships, use of language, modes of interaction and knowledge about health and nutrition habits. It also suggests teachers to maintain a portfolio of each student consisting of an adaptable collection of his/her work over the time. “This type of assessment also focuses on the child’s strengths and demonstration of knowledge and skills,” read the pre-school curriculum. Emphasising on the need of observations by teachers, the revised curriculum adds, “The observation could be planned purposefully for observing a child or group of children in a specific situation.”

(H.T., 24/10)

BSF permits fishing on Indian side of Padma from today

A week after a Border Security Force (BSF) jawan was killed in a firing by the Border Guard Bangladesh (BGB) during a flag meeting and fishing in river Padma was stopped, the BSF on Thursday granted permission to the Indian fishermen in Jalangi area of Murshidabad district to fish in the Indian waters from Friday. The BSF is also hopeful that the fisherman, who had strayed into the Bangladesh side of river Padma, would be released in a day or two. Fishing on the Indian side of Padma river was suspended since October 17 when BSF personnel Vijay Bhan Singh was killed and another injured after the BGB opened fire during the flag meeting to free the Indian fisherman, Pranab Mondal (41), whose boat, carrying two others, had strayed into the international waters. Kunal Mazumdar, DIG, BSF (Berhampore), said the livelihood of the people in Jalangi area was affected following the ban on fishing in Padma river. “After due consideration, we have decided to allow them to fish on the Indian side of the river. However, we have cautioned them not to venture into Bangladesh side of the river and stay within our waters.” The decision to resume the

fishing activities on the Indian side of the river was taken during a meeting of the BSF personnel with the residents of Sirachar village at Khair Tala border outpost on Thursday.

(I.E., 25/10)

SC seeks response of Centre on plea for entry of Muslim women into mosques

The Supreme Court on Friday sought response of the Centre on a PIL seeking entry of Muslim women in all mosques of the country. A bench comprising Chief Justice Ranjan Gogoi and justices S A Bobde and S A Nazeer issued notice to the union ministry of law and justice and minority affairs on the plea seeking entry of women in mosques. The plea was filed by one Yasmeen Zuber Ahmad Peerzade for issuance of direction to government authorities and Muslim bodies like Wakf Board to allow women into mosques on grounds that denial amounted to violation of various fundamental rights.

(T.O.I., 25/10)

ED to reply on P Chidambaram's bail plea by November 4

The Delhi high court gave the Enforcement Directorate time till November 4 to respond to the bail plea of senior Congress leader and former Union finance minister P Chidambaram in the INX Media money-laundering case. Chidambaram, 74, who was granted bail by the Supreme Court in the INX Media case filed by the CBI, is in ED's custody that ends on Thursday.

(T.O.I., 25/10)

Lieutenant Governors for J&K and Ladakh, Malik is shifted to Goa

Radha Krishna Mathur, a 1977-batch Tripura-cadre IAS officer (now retired) has been appointed the Lieutenant Governor of the Union Territory of Ladakh. With less than a week for the Jammu and Kashmir Reorganisation Act, 2019, to take effect, the government Friday shunted out the state's last Governor, Satya Pal Malik, and appointed him the new Governor of Goa. Malik was the thirteenth Governor of J&K state and had a tenure of about 15 months beginning August 23, 2018. The government appointed 1985-batch Gujarat-cadre IAS officer Girish Chandra Murmu, currently Expenditure Secretary in the Ministry of Finance, as the first Lieutenant Governor of Jammu and Kashmir, one of the two new Union Territories to be carved out from the state. Considered close to the Prime Minister, he was Principal Secretary to Narendra Modi when the latter was the Chief Minister of Gujarat.

(I.E., 26/10)

Army chief says PoK is illegally occupied, is run by terrorists

Army chief General Bipin Rawat on Friday said that Gilgit-Baltistan and parts of Kashmir are illegally occupied by Pakistan, and said that Pakistan-occupied Kashmir (PoK) is a "terrorist-controlled country". Delivering a lecture in Delhi, Gen Rawat said, "When we say Jammu and

Kashmir, the complete state of Jammu and Kashmir includes PoK and Gilgit-Baltistan... PoK and Gilgit-Baltistan become an occupied territory – a territory which has been illegally occupied by our western neighbour.”He said that Pakistan had not objected when Article 370 had been introduced, but because PoK is controlled by terrorists, the country has been so vocal since Article 370 was abrogated.Gen Rawat said that when Article 370 was brought in, “it was clearly mentioned that it was temporary in nature”, and when it “was introduced with the word temporary, there was no objection from Pakistan”. He said that Article 370 was even amended twice.The Army chief emphasised, “PoK is actually a terrorist-controlled country, or a terrorist-controlled part of Pakistan.”J&K, he said, has “always been a part of our great nation”, and in Article 1 of the Indian Constitution, he said that “it is mentioned that Jammu and Kashmir as a whole is a part of India”.Gen Rawat’s comments on India’s rights over Gilgit-Baltistan follow a series of statements made by the political leadership in the same vein.

(I.E., 26/10)

Number of educated prisoners rose in 2017

The number of graduates lodged in prisons across the country increased alarmingly in 2017. According to the latest Prison Statistics report for the year 2017 compiled by NCRB, the number of graduate inmates in prisons across India was 27,561 which was higher not just numerically but proportionately as well, when compared to the corresponding data for 2016 — 25,396. The proportion of graduate prisoners in the country’s prisons showed an overall increase of .2%.The situation seems grimmer if one digs up corresponding figures for 2015 when the number of graduates in India’s prisons was 23,674. The number of post-graduate jail inmates also increased from 7,647 in 2016 to 7,896 in 2017.

(N.I.E.,27/10)

Personal health records now a tap away with Centre's 'My Health Record' mobile app

All your health records will soon be available to you and the doctor you consult at the tap of your mobile phone. The Union Ministry of Health and Family Welfare has developed an app which will allow users to store their detailed health profile, past prescriptions, lab records and diagnoses at one platform that they can share with medical professionals when they need.The app will preclude the need to carry medical records when patients visit their doctors. The app, ‘My Health Record,’ developed by the Centre for Development of Advanced Computing under the Ministry for Information Technology, is ready and is set to be launched in a couple of months after security checks are complete.The app, equipped with multi-factor authentication, is part of a mega National Digital Health Blueprint that the Centre has prepared after wide consultations.

(N.I.E.,27/10)

Pakistan denies use of its airspace to PM Modi citing rights violation in J-K

Pakistan on Sunday said it has denied India's request to allow Prime Minister Narendra Modi's VVIP flight to use its airspace for his upcoming visit to Saudi Arabia, citing the alleged human rights violations in Jammu and Kashmir. In a statement, Foreign Minister Shah Mahmood Qureshi said Pakistan has decided not to allow Prime Minister Modi to use the country's airspace, state-run Radio Pakistan reported. He said the decision has been taken in context of the "black day" and in view of the alleged human rights violations in Jammu and Kashmir, it added. Pakistan is observing black day in support of Kashmiris. Modi will travel to Saudi Arabia on Monday where he will attend an international business forum and hold talks with top Saudi leadership. In September, Pakistan rejected India's request to allow Prime Minister Modi's flight to use its airspace for his visit to the US to attend the UN General Assembly. Pakistan also refused India's request to allow President Ram Nath Kovind to use its airspace for his flight to Iceland in the same month. Pakistan fully closed its airspace in February after an Indian Air Force strike on a Jaish-e-Mohammed (JeM) terror camp in Balakot. The country opened its airspace for all flights except for New Delhi, Bangkok and Kuala Lumpur on March 27.

(H.T., 28/10)

E-cigarette traders write to chief ministers seeking help against ban

An association of e-cigarette traders, in the wake of the recent nationwide ban on electronic nicotine delivery systems (ENDS) by the Centre, has sought the intervention of state governments into the matter. The Trade Representatives of Electronic Nicotine Delivery Systems (TRENDS) has written to all chief ministers, and are hopeful of receiving replies from at least the non-BJP ruled states, an official of the association said. The traders have urged the states to conduct independent studies, evaluate the effects of e-cigarettes and arrive at a "rational" decision. "Health is a state matter. The state health departments should seek the Centre's nod for conducting a study and taking independent decision on the use of e- cigarettes.

(H.T., 28/10)

Delhi air quality dips to 'very poor' post-Diwali, Mumbai breathes easy

Delhi and Noida were left reeling under 'very poor' pollution levels after Diwali celebrations which saw people bursting crackers to mark the occasion. Post-Diwali air in Delhi plunged to very poor category on Monday, according to System of Air Quality and Weather Forecasting and Research (SAFAR). The overall air quality index stood at 306 and 356 in Delhi and Noida respectively, reported news agency ANI quoting government agencies. Meanwhile, Mumbai recorded its cleanest Diwali air in five years, since real-time air quality monitoring began in Mumbai. However, researchers have predicted a marginal spike in pollution levels on Monday.

(H.T., 28/10)

Justice Sharad Arvind Bobde appointed next Chief Justice, to take oath on November 18

Justice Sharad Arvind Bobde is all set to be the 47th Chief Justice of India after President Ram Nath Kovind on Tuesday signed a warrant appointing the 63-year-old senior-most Supreme Court judge to the post. Bobde is scheduled to take charge of the top court on November 18, a day after the present CJI Ranjan Gogoi demits office. The Presidential warrant follows the recommendation of the serving Chief Justice on October 18, who, as per convention, proposed Justice Bobde's name as his successor. As in previous instances, the recommendation was sent a month before the current CJI demits office. Justice Bobde was part of the five-judge constitution bench hearing the longest running Ayodhya land dispute case and in which the order is expected by November 18, before CJI Gogoi retires. A native of Maharashtra, Justice Bobde is a third-generation lawyer and studied law at Nagpur University. The top court judge, whose grandfather and father were both lawyers, started out with law practice at the Nagpur bench of the Bombay high court. Justice Bobde was elevated to the Supreme Court in April 2012 after serving as chief justice of the Madhya Pradesh high court. Justice Bobde was elevated to the high court as an additional judge in March 2000.

(H.T., 29/10)

Strategic partnership, trade top PM's agenda in Saudi Arabia

Prime Minister Narendra Modi will have a packed schedule during his day-long visit to Saudi Arabia to participate in a global business forum and to hold talks with the top Saudi leadership. India and Saudi Arabia will sign several agreements, including one on forming a Strategic Partnership Council and another on a joint venture for retail outlets for petroleum products, during Modi's visit. Modi, visiting the kingdom at the invitation of King Salman bin Abdulaziz, will hold a bilateral meeting with the Saudi ruler and delegation-level talks with Crown Prince Mohammad bin Salman. He will also deliver the keynote address at the plenary session of the Future Investment Initiative forum in Riyadh, the Saudi capital. The Strategic Partnership Council, which will be headed by India's premier and the Saudi crown prince, was first mooted during Mohammad bin Salman's visit to India in February. The agreement on the council will be signed during Modi's meeting with King Salman. The council will serve as an institutional mechanism to monitor progress in the bilateral strategic partnership, which has expanded in recent years from energy security to wide-ranging cooperation in defence and security, including information-sharing for counterterrorism.

(H.T., 29/10)

Indians low on activity, have disturbed sleep

India is the second country after Japan to get the least sleep, with an average nightly sleep of 7 hours 1 minute, shows data released by Fitbit, a leading brand of fitness-tracking products. The Japanese sleep

the least, getting an average of 6 hours and 47 minutes of shuteye every night, showed sleep data from across 18 countries of at least 10.5 billion nights between August 1, 2018 and July 31, 2019. Indians were among the least active people in the world, walking an average of 6,533 steps each day, which is 3,600 steps lesser than the average of the most active country – Hong Kong.

(H.T., 30/10)

Madras High Court raps Tamil Nadu govt after death of Sujith in borewell

The Madras High Court made strong observations asking whether the government needs a corpse to act on implementing each and every statute, hours after the decomposed body of a two-year-old boy was pulled out from an unused borewell. Rescuers pulled out the decomposed and mangled body of Sujith Wilson early Tuesday from deep inside the borewell, after a futile 80-hour attempt to save the child who had fallen in while playing near his house in a village in Tamil Nadu's Tiruchirappalli district. In oral observations, the court also rapped the media, saying it was not streaming anything constructive in creating public awareness on the implementation of rules and regulation on borewells and tubewells, except giving a live relay on the rescue operations that eventually ended on a tragic note.

(I.E., 30/10)

J&K becomes UT today amid attempts to create space for political alternative in Valley

A new political alternative being catalyzed by the Centre is starting to take shape in Kashmir with some senior leaders such as PDP patron and former Deputy Chief Minister Muzaffar Hussain Beig and several young aspiring politicians ready to look beyond the abrogation of Article 370, and willing to start afresh a dialogue with the people and engage with New Delhi. The first signs were visible when a group comprising three prominent politicians, some businessmen and activists met an unofficial delegation of Members of European Parliament (MEPs) at a lunch hosted by National Security Advisor (NSA) Ajit Doval in New Delhi Monday. It is early days, but the Centre hopes this will restart conversations and slowly fill the political void created following the arrest of almost all notable politicians and prominent workers of mainstream parties in the Valley including the BJP's closest ally People's Conference. The Centre said these arrests were necessary in the wake of the August 5 decision to do away with the special status accorded to Jammu and Kashmir and bifurcate the state into two Union Territories on October 31. Besides Beig, those who made it to the NSA's lunch include former minister Altaf Bukhari and Congress general secretary and former lawmaker Usman Majeed. They said they were there in their individual capacity, giving weight to the belief that a new political alternative is coming up. Two second-rung Congress leaders Farooq Andrabi and Channi Singh too met the European delegation in Srinagar.

(I.E., 31/10)

‘With a golden heart comes a rebel fist’: Gurudas Dasgupta dies at 83

Indian trade union movement lost a doyen as veteran communist Gurudas Dasgupta, 83, in Kolkata. He had been suffering from heart and kidney related ailments. He spent three terms in the Rajya Sabha and two in the Lok Sabha. As the general secretary of All India Trade Union Council (AITUC), Dasgupta, almost single-handedly, transformed the lesser-known trade union into a major force, even surpassing CPIM’s Centre of Indian Trade Unions (CITU) in membership—a feat to boost CPI’s ego as CPIM has been always been a much bigger party. But unlike many dogmatic communists, Dasgupta kept his communication channels open for adversaries too. Former Prime Minister Atal Bihari Vajpayee liked him (often called him Guru Dasgupta) and Trinamool chief Mamata Banerjee enjoyed a good rapport with him even when she was CPIM’s arch-rival. He knew the limitations of his party (and the ideological restrictions) but Dasgupta, as the floor leader of CPI in the House, never hesitated to meet any Opposition leaders for floor coordination in Parliament. The alleged 2G scam saw the best of Dasgupta as a lawmaker. He was the most active member of the Joint Parliamentary Committee on 2G, first Left leader to accuse then Prime Minister Manmohan Singh of “dereliction of duty” and finally gave a long dissent note as the PC Chacko-led panel’s report was favourable to the government. It might be an irony but the lyrics of a song by American punk band Streetlight Manifesto best describes Dasgupta: With a golden heart comes a rebel fist.

(H.T., 31/10)

NEWS FROM OTHER STATES

ANDHRA PRADESH

Jagan announces January as 'recruitment month' to fill vacancies in AP govt departments

In a major announcement aimed at addressing the unemployment issue in the state, Andhra Pradesh Chief Minister YS Jagan Mohan Reddy said that his government would observe January every year as the 'recruitment month' to fill vacancies in government departments. Jagan Mohan Reddy, who handed over appointment letters to the candidates who got selected in the Village Secretariats initiated by the state government, said, "This is just the beginning. Hereafter, every January will be recruitment month. Recruitment tests will be held for all the vacant posts in the government from January 1 to 31."

(N.I.E.,01/10)

CM Jagan Mohan Reddy to launch his ambitious Village Secretariat system on Gandhi Jayanti

The stage is set for the launch of Village Secretariat system, an ambitious scheme of the State government in village administration. Chief Minister YS Jagan Mohan Reddy will hand over appointment letters to village/ward secretariat employees and address them at a function to be held in Vijayawada. The Village Secretariat system is aimed at delivering government schemes at the doorstep of beneficiaries. The government said it will bring in a corruption-free, transparent and accountable administration at the village level and address the unemployment problem in rural areas to an extent.

(N.I.E.,01/10)

Now, people can check tenders as CM Jagan Reddy launches judicial panel website

In another step towards bringing in transparency in the tendering process, the official website of the Judicial Preview Committee was launched for the general public to give their suggestions and objections on the tenders invited by the government for various projects. Chief Minister YS Jagan Mohan Reddy launched the official website and also the logo of the Judicial Preview Committee at his residence in Tadepalli. The State government brought in the State Infrastructure (Transparency through Judicial Preview) Act 2019 on August 14, 2019 for undertaking a judicial review prior to inviting tenders for all infrastructure projects worth Rs 100 crore and above.

(H.T.,09/10)

YSR Kanti Velugu scheme to be launched on World Sight Day, to cover 70.41 lakh children in state

As many as 70,41,988 school children in the State will undergo eye screening under the YSR Kanti Velugu scheme to be launched by Chief Minister YS Jagan Mohan Reddy in Anantapur. On the occasion of World Sight Day, the State government has decided to launch the YSR Kanti Velugu scheme to provide free comprehensive quality eye care services to the entire population of the State. According to an estimate, 40 per cent of the population in the State are suffering from some or other eye related problems and 80 per cent of blindness is preventable and treatable. The scheme will be taken up in six phases covering the entire 5.3 crore population of the State.

(N.I.E.,10/10)

ARUNACHAL PRADESH

Arunachal Pradesh panel to safeguard rights of indigenous people from CAB

The Arunachal Pradesh government will constitute a consultative committee to safeguard the rights of indigenous people of the state in view of the NDA government's decision to amend the citizenship law through the contentious Citizenship Amendment Bill (CAB), Chief Minister Pema Khandu said. "The committee will take inputs from these groups on adding safeguards to the proposed CAB so that protections given to the tribal people of the state under Bengal Eastern Frontier Regulation Act, 1873 and Chin Hill Regulations Act, 1896 are not diluted," Khandu said.

(H.T.,13/10)

Classroom on wheels for students in Arunachal Pradesh's district

In a one-of-its kind initiative, the Lohit district administration in Arunachal Pradesh has set up a classroom in an old and abandoned bus, replete with tables, chairs and stationeries, as part of its initiative to deal with space crunch in school buildings. Space crunch in schools is one of the major reasons leading to dropouts as juniors are often made to sit with seniors in one class, with subject teachers imparting lessons to them simultaneously, a district official said. "The 'school on bus' idea has been well-received by the students of a government-run primary school at Thowang village in the district, and they seem "more excited than ever" to attend classes, he said. "The initiative has not just solved the problem of space crunch, albeit temporarily, but it also infused an element of fun and interactive learning," Lohit deputy commissioner Prince Dhawan said.

(H.T.,21/10)

ASSAM

Supreme Court moves out Assam NRC chief, gives Centre 7 days to shift him to MP

The Supreme Court directed the Centre and the Assam government to transfer the National Register of Citizens (NRC) coordinator Prateek Hajela “forthwith” to Madhya Pradesh for the maximum period possible. The bench, however, did not give a reason for passing the order. People familiar with the matter who spoke on condition of anonymity said the Indian Administrative Service officer placed a personal request for his transfer in view of threats he has received following the NRC exercise that has excluded 1.9 million people. Hajela, from Madhya Pradesh, and a 1995 batch IAS officer from the Assam-Meghalaya cadre, was appointed NRC coordinator by the top court in September 2013 to oversee the exercise of finalising the Assam NRC to weed out illegal immigrants in the state. A bench comprising chief justice Ranjan Gogoi and justices S A Bobde and R F Nariman ordered the inter-cadre transfer of Hajela on deputation to Madhya Pradesh “within seven days”.

(H.T.,19/10)

BIHAR

Bihar to adopt 'climate-friendly' mode of agriculture as pilot project

For the first time in agriculture, Bihar which is facing nature's fury every now and then, is all set to adopt the Climate-Friendly mode of agriculture as a pilot project. The agriculture department, acting on CM Nitish Kumar's idea, has come out with a comprehensive roadmap for starting "Climate Friendly" (CF) mode of agriculture in eight districts of Bihar. Chief Minister Nitish Kumar toyed with the idea of starting "Climate-Friendly" mode of agriculture in 2018 while speaking at a function of the agriculture department.

(P.,07/10)

Over 1400 people tested positive for dengue in Bihar

The dengue menace in Bihar, especially in state capital Patna, continued with official figures, released, showing that 1404 positive cases for dengue have been reported so far from January to October 13 this year in the state. "Among 1404 dengue patients, 974 are from Patna alone while rest are from other districts included 112 from Bhagalpur and 32 from Vaishali," said an official release, adding that free medical camps have been set up at various locations with ample quantity of medicines. Bleaching powder has been extensively sprayed across the state with more efforts taken in Patna.

(N.I.E.,14/10)

Patna HC expresses concern over water-logging, dengue outbreak

Expressing grave concerns over parts of the Bihar capital being inundated for over a fortnight now and reports of people suffering from dengue, the Patna High Court directed the state government to

take urgent steps. A division bench of Justice Shivaji Pandey and Justice Partha Sarathi passed the order while hearing a bunch of writ petitions filed by various parties drawing the court's attention to the destruction caused in the city following three days of torrential rainfall last month. "Citizens of Patna are facing the problem of water-logging in certain areas and also reports have come through newspapers that people are suffering from dengue and one member of the bar has already died of dengue fever which is a serious matter," the court said.

(H.T.,19/10)

CHHATTISGARH

Chhattisgarh gets its first model police station

Amanaka police station located on Greater Eastern (GE) road of Raipur, in Chhattisgarh is not your usual run-of-the-mill station. With personnel at a reception desk ready to greet visitors with a smile upon arrival, the station fails to conform to the stereotypical "discourteous and alienated" vibe that one comes to expect from a 'thana' (police station). Functioning on some simple principles — be humane, help others and give more than what is expected of you — the station is Chhattisgarh's first model police station. Every visitor will be served with a glass of water, have access to clean toilets and parking facilities. The entire pattern is no less than a corporate-style functioning with visitors being promptly heard by the policemen with a smile on their face.

(N.I.E.,11/10)

DELHI

Delhi Govt starts drive to make city pothole-free

To make national Capital roads potholes free, Delhi Government launched a mega exercise to fill potholes on roads managed by its Public Works Department (PWD). Delhi Chief Minister, Arvind Kejriwal in a series of tweets said it was first time that such a big scale road inspection was being done to free the PWD roads from potholes caused by rains and wear and tear. "Aam Aadmi Party (AAP) 50 ruling legislators, each accompanied by a PWD engineer will inspect 25 km of road stretch in their areas. An app will be used to locate and record the potholes and other damages, which will be repaired immediately," said the Chief Minister.

(P.,07/10)

Delhi govt to meet entire expenditure on Valmiki community children beyond class 12

Delhi Chief Minister Arvind Kejriwal announced his government decision to meet the entire expenditure on education of Valmiki community children after class 12 while accusing previous governments of keeping Valmiki community bereft of developmental opportunities. He also alleged

that various political parties wanted the Valmiki community children to become only cleaners and sanitation workers.

(H.T.,12/10)

Delhi govt to announce fitness fee, GPS charges waiver for taxis

The Delhi government gave its nod to fully waive the fitness test fees and GPS-related charges for all taxis in the national Capital. It also slashed charges of other documentation and penalties by 60-80% for all cabs registered in Delhi. The move comes ahead of the assembly elections scheduled in Delhi early next year. As per government data, the scheme will benefit at least a lakh taxis in the city. Transport minister Kailash Gahlot said the revised fees will be applicable only for those cabs, which are registered under an individual and not in the name of private companies.

(H.T.,15/10)

Delhi government directs schools to follow guidelines on reducing weight of school bag

The Delhi government has directed schools in the national capital to ensure strict implementation of guidelines on reducing weight of school bags. The HRD Ministry had formed the guidelines in 2016 to ensure students do not get bogged down with the burden of carrying heavy bags to schools. The guidelines were framed after it was observed that the load of school bag is increased by bringing textbooks, guides, homework and classwork notebooks, rough work notebooks, water bottles, lunch box, sometimes heavy school bags also. "Schools should not prescribe additional or supplementary books that are costly and designed in a pedagogically unsound manner," the guidelines said.

(H.T.,16/10)

EDMC to use treated water in sprinklers

The East Delhi Municipal Corporation (EDMC) on Wednesday said that it will now use treated sewage water in its sprinklers to control dust pollution. "We have tied up with the Jhilmil Industrial Area to use water from their Central Effluent Treatment Plant (CETP). They produce about 80 lakh litre of treated sewage water daily, only a fraction of which is taken by the Public Works Department (PWD) and rest goes into the drain," said Sandeep Kapoor, Standing Committee Chairperson, East Delhi Municipal Corporation (EDMC). "On the other hand, we use about 80 lakh litres of potable water in the 40 sprinklers-cum mist creators which we have recently bought to curb dust pollution in our area. Now, instead of the fresh water, treated water will be used," he said.

(H.T., 24/10)

Delhi: Ola, Uber roped in to help rush road accident victims to nearest hospitals

The Delhi government has entered into a partnership with cab service providers Ola and Uber to help road accident victims get immediate attention by ferrying them to the nearest hospital. This is a

part of its recently launched 'Farishtey Dilli Ke', a government initiative to honour good samaritans who take accident victims to hospitals. According to the plan, the companies will train and sensitise their cab and auto drivers on how they should respond if they find an accident victim on the road. The government has also sent an advisory explaining the scheme to Ola and Uber. These companies have joined hands with the government to sensitise drivers as well as passengers. The logo on the mobile application will have information about the scheme.,"The scheme was implemented in February 2018 on a pilot basis and formally launched by Delhi Chief Minister Arvind Kejriwal on October 7. Under it, the government will bear the cost of treatment of victims of road accidents and acid attacks at government and private hospitals. The government also decided to pay Rs 2,000 as an incentive to those who help accident victims reach hospitals. As per the procedure, cashless treatment will be provided to any eligible medico-legal victim of a road accident in Delhi at any private hospital or nursing home, provided he or she is brought or referred or transferred to the private hospital concerned within 72 hours of the incident – irrespective of whether the patient was earlier undergoing treatment at a government or private hospital.

(I.E., 26/10)

Delhi: Rs 1,000 'seed money' for govt school students

Delhi government schools will roll out the 'field project' under the entrepreneurship curriculum over the next two months, Deputy Chief Minister Manish Sisodia said. Under the programme, the government will give seed money of Rs 1,000 to each child in classes XI and XII to develop a business idea or social intervention. "Using this seed money, they shall try either to earn profit or increase social impact, as they have the confidence to do some entrepreneurial activities. Within the next two months, this project will be completely executed," Sisodia said. The students, either individuals or groups, will be required to prepare a budget and plan to execute their projects. "Students will execute the project outside school hours and execute it around school or in their communities. A maximum six-week timeline for the field project implementation has been issued which ends on 30 December 2019," a statement issued by the government said.

(I.E., 31/10)

GOA

Goa CM promises to cut red tape, grant approval to investors within 30 days

Goa Chief Minister Pramod Sawant promised potential investors that his government would grant approvals within 30 days of submitting a proposal, especially if they are from hospitality, tourism, IT services or agro-based sectors. Under the current system a proposal is first received by Goa's investment promotion board and after approval, the investor needs to seek approvals from other government departments before it is finally given the go ahead. Sawant wants to ensure that the departments are consulted first before approval is granted and that the process gets over in a month.

(H.T., 18/10)

GUJARAT

Gujarat: Government taking our land, not giving benefits, say tribals near Statue of Unity

Some tribals from villages around the Statue of Unity (SoU) site in Narmada district, said that they are being deprived of the benefits of projects and that they do not want to give their lands for tourism purposes in the region. They addressed a press conference in Ahmedabad in the presence of former Chief Minister Suresh Mehta and former minister Pravinsinh Jadeja, along with some social activists. Notably, acting on a public interest litigation (PIL) moved by an Ahmedabad-based activist, the HC had ordered to maintain status quo on land acquisition in six villages around SoU. The land of these villages was claimed to be acquired by Sardar Sarovar Narmada Nigam Limited (SSNNL) in the 1960's, but its possession remained with the tribals. The petitioner has demanded that since the possession of the land remained with the tribals for these many years, the government cannot take it back now. The quantum of such land, the tribals said, is 1700 acre of which 1100 acre has been in possession of the SSNNL or the state government.

(I.E.,23/10)

HARYANA

Soon, auto and taxi passengers in Chandigarh can scan code to get driver's details

Soon, auto and taxi passengers will be able to get details about the vehicle and its driver just by scanning a quick response (QR) code. The UT administration is preparing to make it mandatory for all autos and taxis, including mobile aggregators like Uber, Ola, to display QR codes, a two-dimensional barcode which encodes both letters and numeral information. The QR code will be provided to drivers only after thorough verification and vehicles without these will be deemed illegal and stopped from plying on city roads.

(H.T.,03/10)

JAMMU KASHMIR

Jammu Kashmir orders transfer of Upper House assets

The Jammu and Kashmir government has ordered the transfer of buildings, assets and staff of the legislative council (upper house) of the bicameral state legislature to other departments after the House's abolition under the Jammu and Kashmir Reorganization Act, 2019. The decision follows the Centre's decision on August 5 to effectively revoke the special status of the state and to split it into two Union territories -- J&K and Ladakh. The order directed the secretary of the council to hand over the property to the director, estates. Vehicles purchased for the legislative council from time to time would be transferred to the director, state motor garages.

(H.T.,18/10)

Jammu and Kashmir:2018 saw highest terror infiltration in five years

As many as 143 terrorists infiltrated into Jammu and Kashmir from Pakistan in 2018, the highest in last five years, according to the Home Ministry's annual report. The report said terrorists made a total 328 bids to sneak into India through J&K and were successful in 143. In 2017, 419 cross-border infiltration attempts were made of which 136 were successful. Last year also recorded the highest number of casualties of security forces in the last five years. While 91 security personnel were killed, a total of 257 terrorists were also shot dead and 39 civilians lost their lives in 2019. The state saw overall 614 terror incidents in 2018.

(N.I.E.,27/10)

JHARKHAND

'Police Uncle Tutorial' for school dropouts

To help school dropouts complete their matriculation, Simdega police have come up with a unique concept of 'Police Uncle Tutorial' which was launched on the occasion of Gandhi Jayanti. The special classes are designed for Maoist affected areas of the Simdega district where children are more susceptible to crime. A total of 16 centres across the district have been set up with at least 50 students in each centre. Teachers of government schools, retired people and those willing to contribute have been roped in as teachers. The project is a brainchild of Simdega SP Sanjeev Kumar.

(P.,06/10)

Jharkhand High Court goes digital

Now, any information related to the filing of any case at Jharkhand High Court will be available through a single click. All 3.60 crore pages of documents related to 1.80 lakh cases have been made digital and will be uploaded soon on the site of Jharkhand High Court enabling people to access them at one go. This includes cases that have been disposed of or are pending at the high court. It also includes those documents which were transferred from Patna High Court after the state was carved out of Bihar in 2000.

(P.,06/10)

68 per cent MLAs in Jharkhand still have criminal cases pending against them

More than half of the MLAs in Jharkhand are tainted, having at least one or more criminal case

pending against them in different courts of the State. According to an affidavit submitted by Jharkhand Police in a PIL filed by a civil society 'Jharkhand Against Corruption' at the Jharkhand High Court, it stated that out of a total of 62 MLAs having criminal cases against them, 19 have been acquitted, while 43 MLAs still have cases pending against them. "12 MLAs are being produced in the court, while arguments are on in cases related to two MLAs. Cases against six of the MLAs are under trial," stated the affidavit filed in Jharkhand High Court. Charges are to be framed against six MLAs while another one has been granted bail, it said.

(N.I.E.,20/10)

KARNATAKA

ISRO to celebrate 'World Space Week' with 7 academic institutions in Karnataka

As a part of World Space Week program, Indian Space Research Organisation (ISRO) has joined hands with seven academic institutions across Karnataka to spread information and knowledge about the benefits of space science and technologies to the student community. The programme will start on October 4 and will continue till October 10, the space agency said in a statement. The space agency has invited students to participate in these events and enrich themselves about space activities in general and activities of ISRO-U R Rao Satellite Centre (URSC). URSC is the lead centre of ISRO, which is responsible for design, development and realisation of satellites for the Indian space program aimed at benefitting the common man.

(H.T.,05/10)

Karnataka may ease rules for affordable housing

Karnataka is working on its own policy to allow potential homeowners to build multistorey residential apartments through their own societies. The idea is to enable people to plan and build their own homes under the Centre's PM Awas Yojana (PMAY) without encountering the routine bureaucratic hurdles if the government were to implement the scheme. The Centre has favourably responded to Karnataka's novel idea, and asked its housing department to try it out on a pilot basis. About 56 tribal families showed interest to form societies and build their house as they thought it was less cumbersome.

(E.T.,08/10)

BSY govt bars pvt channels, DD to show live proceedings

The Karnataka House proceedings will now be shown only by Doordarshan, and not private news channels. Ahead of the legislature session starting on Thursday, the state government issued an order restricting private TV channels from telecasting live the proceedings of both the Houses, prompting the opposition to say that it is a move to restrict the freedom of the media. The order even restricts photojournalists from carrying their cameras and reporters from carrying their mobile phones inside

the Assembly and the Council during the session. According to the order, private news channel cameramen will not be allowed to take their cameras inside the House. Instead Dooradarshan will record the proceedings and supply it to private channels, which they can telecast. The Information Department will supply photographs to print media.

(N.I.E., 10/10)

Karnataka: Students made to cover head with cartons at exam

To check exam malpractice, a college in Haveri district in Karnataka made its students write the exam with cardboard cartons covering their head. The students were provided with 'modified' cartons with an opening on one side when they came to write their mid-term exam on October 16, official sources said. The college officials called it an 'experiment' to prevent students from copying from other answer-sheets, sources said. As the pictures of students with the cartons on their heads while writing the exam went viral, education board officials visited the college and stopped it. A show-cause notice has also been issued to the college, officials said. In a post on his facebook page, primary and secondary education minister S Suresh Kumar said, This is totally unacceptable. Nobody has any right to treat anybody moreso students like animals. This perversion will be dealt with aptly."

(H.T., 22/10)

Bengaluru civic body to introduce animal waste collection to prevent unscientific disposal

In a bid to stop unscientific disposal of animal waste in Bengaluru, the Bruhat Bengaluru Mahanagara Palike (BBMP), city's local civic body, has decided to collect and transport the same from meat shops on a daily basis, for a fixed fee. The local civic body has floated tenders to pick vendors for each zone who can complete the process, as planned. According to Randeep, Special Commissioner for Solid Waste Management, BBMP, the city will have a dedicated waste collection stream for the first time with meat shops mapped by an app that would also demarcate the easiest route for animal waste collection. BBMP officials explained that the proposal for a dedicated animal waste disposal system arose after a recent study indicated animal waste disposed on the sides of the roads were among the main reasons behind stray dogs thriving in the city. To enable efficient incineration of animal waste collected, the BBMP has proposed to begin three rendering plants with a capacity of 20 tonnes a day.

(I.E., 23/10)

Karnataka farmers, planters oppose proposed Free Trade Agreement

Planters and farmers from Karnataka are opposing the Union government's proposal to sign a Free Trade Agreement (FTA) for dairy products and plantation commodities under the Regional Comprehensive Economic Partnership (RCEP). The Regional Comprehensive Economic Partnership (RCEP) is a proposed free trade agreement (FTA) between the ten member states of the Association

of Southeast Asian Nations (ASEAN) that includes Brunei, Cambodia, Indonesia, Laos, Malaysia, Myanmar, the Philippines, Singapore, Thailand, Vietnam and its six FTA partners which consist of China, Japan, India, South Korea, Australia and New Zealand. The farmers from Mandya, Mysuru, Shivamogga, Hassan and other districts staged a massive protest against the proposal as they are apprehensive that the duty-free import of milk products will affect their livelihood. On Wednesday, 'Mandya Zila Haalu Utpadakara Horata Samiti', a milk producers' association protested in Mandya. Sunanda Jayaram, Karnataka Rajya Raitha Sangha (KRRS) leader, said, "The RCEP agreement will allow duty-free import of milk, this will hit the dairy and agriculture sector in the country. The RCEP will also impact the employment of five crore people working in the dairy industry and affects the livelihood of 10 crore milk producers across the country."

(I.E., 29/10)

Chapters glorifying Tipu Sultan to be removed from textbooks: Yediyurappa

Karnataka Chief Minister B S Yediyurappa said history lessons glorifying Tipu Sultan shall be removed from school textbooks. "Our government is trying to remove Tipu Sultan's history lessons from textbooks in the state. Such topics must not find a place in textbooks. 101% we are not going to allow such things to happen," he said in Bengaluru. Soon after, BJP Karnataka tweeted: "By ending public celebrations of Tipu Jayanti, our CM has restored dignity to Kannadigas. As the next step, textbooks must be rewritten to portray the real Tipu Sultan to our Children. They should be made aware of the Tyrant's cruelty against Hindus & his anti Kannada rule." Yediyurappa's statement comes just a week after BJP legislator from Madikeri, Appachu Ranjan, demanded the removal of a lesson on Tipu from school textbooks, saying it "contains wrong information". Following this, earlier in the week, Primary and Secondary Education Minister S Suresh Kumar sought a report from the Managing Director of the Karnataka Textbook Society on Ranjan's proposal. Reacting to the same, Leader of Opposition of the state Legislative Assembly, Siddaramaiah, accused the BJP government of acting like a "party fanatic."

(I.E., 31/10)

MAHARASHTRA

Profits from rising onion prices helps Maharashtra farmers buy 250 tractors in a single day

Major automobile makers have reported double digit declines in domestic passenger vehicle sales but this hasn't stopped onion farmers in a Maharashtra tehsil from buying as many as 250 tractors in a single day. Onion prices which ranged between Rs 100 to Rs 500 per quintal in the last five years shot in the range of Rs 2,000- Rs 4,000 for around two months this year. This earned rich dividends for farmers in tribal Kalwan taluka, a major onion growing region in the district. In addition to the 250 tractors, 21 cars

and around 400-500 two-wheelers were also sold on the same day, an automobile dealer said. It resulted in transaction of Rs 30 crore in a single day, and around 70 per cent of this purchase was in cash.

(H.T.,04/10)

Mumbai colleges set up 200 libraries in state's villages

Commemorating the 150th birth anniversary of Mahatma Gandhi and the 60th anniversary of the National Service Scheme (NSS), colleges affiliated with the University of Mumbai (MU) set up over 200 libraries in villages across the state and plan to set up 150 more by the end of the academic year. These libraries have either been set up in the zilla parishads or grampanchayats of the villages to increase accessibility for students. By the end of the academic year, these colleges plan to set up 350 new libraries across rural Maharashtra, one by each of the participating colleges.

(H.T.,14/10)

In Raigad, Maharashtra — women take up poultry farming, stop migration

A poultry farming programme in rural Raigad for below poverty line women is ensuring a steady income and alternate livelihood source in the paddy-dominated terrain. The region witnesses seasonal migration that has increased due to erratic rainfall pattern over the last few years. While the project was initiated by NGO Childfund India, Raigad district officials are handholding the vaccination of poultry and in providing the list of possible beneficiaries for the programme.

(I.E., 21/10)

Plea to scrap 70% regional quota in medical colleges rejected by HC

Seventy per cent seats in medical and dental colleges will continue to be reserved for candidates from the region where the colleges are located. The Bombay high court (HC) rejected a plea filed by a medical aspirant from Osmanabad, requesting the HC to scrap the regional quota during the institutional round of admission. In Maharashtra, 15% of the total seats in medical and dental colleges are reserved for students from across the country under the all-India quota. Of the remaining 85% seats, the government has, since 2016, reserved 70% seats for candidates hailing from the region where the college is located.

(H.T., 24/10)

MADHYA PRADESH

Madhya Pradesh records highest number of deaths caused due to rain, floods

Madhya Pradesh has recorded the highest number of deaths in the country during the monsoon this year, caused by excessive rain, flood and lightning, a government official said. According to the revenue department's official figure, as many as 674 people died due to excessive rain, flood and lightning from June 1 to September 30. Thus on an average, more than 5 people died every day. As

per a news agency report attributed to home ministry officials, as many as 1,900 people were reported to have lost their lives due to rains and flood across the country. Out of these 1,900 people, 182 died in Madhya Pradesh as per the report.

(H.T.,05/10)

MP government relaxes license norms for real estate sector

In a relief to real estate sector, Madhya Pradesh government approved a proposal to reduce the number of documents needed to get government permission for projects from 27 to five and allowed real estate companies to have one licence for the entire state. This was decided at the state cabinet meeting held under the chairmanship of chief minister Kamal Nath, according to the state government spokesperson. As per the decision, colonisers have also been given relaxation from the rule of economic weaker section (EWS) construction which is currently mandatory under the real estate projects.

(H.T.,17/10)

MEGHALAYA

Meghalaya wants to be free of plastic while turning waste to wealth

Plastic can be converted to wealth, Meghalaya chief minister Conrad K Sangma said on Gandhi Jayanti to mark the 150th birth anniversary of Mahatma Gandhi. "17 tons of waste plastic collected by rag pickers and village level volunteers across Meghalaya will be consumed by Dalmia Cements as fuel for producing clinkers," he said. He urged people to collect plastic waste which he said will be used by Dalmia Cements as fuel for producing clinkers as fuel instead of coal. The cement company will pay Rs 30 per kg directly to the scrap dealer engaged by the Swachh Bharat Mission office for collection and transportation of waste plastic, he added.

(H.T.,03/10)

MIZORAM

Mizoram records nine HIV positive cases every day

With nine positive cases of HIV-AIDS being reported in Mizoram every day, the state's Chief Minister Zoramthanga has made a clarion call to fight the menace. The land-locked and Christian-majority Mizoram, which shares porous borders with Myanmar and Bangladesh, has the dubious distinction of being the highest HIV prevalent state in the country. At 2.04 per cent, Mizoram recorded the highest HIV prevalence rate in the country. It is followed by Manipur (1.43 per cent) and Nagaland (1.15 per cent). "The HIV/AIDS prevalence in Mizoram is 42.38 per cent among people in the age group of 25-34 years, 26.46 per cent in the age group of 35-49 years and 23.03 per cent in the age group of 15-24 years," Dr. Lalthlengliani said.

(N.I.E.,12/10)

ODISHA

Naveen Patnaik launches 'Mo Sarkar' initiative

Marking the 150th birth anniversary of the Father of the Nation, Chief Minister Naveen Patnaik rolled out his Government's ambitious 'Mo Sarkar' programme which finds its roots in the Gandhian philosophy of giving people their voice in daily governance. Releasing the logo and preamble of 'Mo Sarkar,' he hailed the programme as a pioneering initiative to completely transform the way Government offices deliver services to people, treating them with dignity and in a professional manner. 'Mo Sarkar' programme has been launched in 21 district headquarters hospitals and medical colleges at Cuttack, Sambalpur and Berhampur.

(N.I.E.,04/10)

In Odisha's first robotic restaurant, two humanoids to serve customers

A restaurant in Bhubaneswar opened its doors to customers claiming to be the first eatery in eastern India where two indigenously developed robots will serve customers. Named 'Champa' and 'Chameli', the two humanoid robots rolled on the floor of the "Robo Chef" restaurant in Chandrasekharapur area of Bhubaneswar in the evening and served food to the waiting customers. After serving them food, the two robots even chimed "Apana mane khushi to" (Are you happy), a phrase popularised by chief minister Naveen Patnaik during his 2019 election campaign.

(H.T.,17/10)

PUNJAB

Punjab records 45% jump in farm fires

The paddy harvesting season has started in Punjab and the state has already recorded a 45% increase in stubble burning incidents till October 11, but the administration hopes the farm fire count will come down gradually as a result of intensive interventions made this year. The period between October 15 and November 15 is considered critical as most farmers harvest their paddy crop during this period. According to data from the Punjab Pollution Control Board (PPCB), the state had recorded 435 incidents of stubble burning till October 11 last year. This year, the figure has shot up to 630.

(H.T.,13/10)

Punjab against DBT for paying fertiliser subsidy to farmers

The Punjab agriculture department has raised apprehension over the central government's proposal to pay fertiliser subsidy to farmers through the direct benefit transfer (DBT) system, saying it may lead to misuse of funds for non-agricultural purposes by those in dire need of cash, thus leading to indebtedness in the farming community. In a discussion with the Union agriculture secretary and other officials through video conferencing on Thursday, state additional chief secretary (agriculture,

horticulture and food processing) Viswajeet Khanna said the move will affect the cash flow of farmers in case subsidy is not released on time. Also, the government's cash flow will suffer in case arrangements are made for monetary disbursal through e-payment by placing the funds with the banks for release to farmers when they made purchases, he added.

(H.T.,19/10)

Chandigarh declared ODF++ city

Chandigarh has been declared Open Defecation Free Plus Plus (ODF++) by the Ministry of Housing and Urban Affairs (MoHUA) under the Swachh Bharat mission. The previous status of Chandigarh was ODF. Being an ODF ++ city was a pre-qualifying condition to compete for five star and above rankings in the garbage-free cities in the Swachh Survekshan that will be conducted in January 2020. In order to ensure effective functioning of public and community toilets and to address proper disposal of fecal sludge, the MoHUA had introduced the Open Defecation Free Plus Plus (ODF++) and Open Defecation Free Plus (ODF+) protocol under the Swachh Bharat Mission in August last year. Both, ODF++ certification and Garbage-Free City Star Rating-5 certification, are the key to get a top ranking in Swachhata Survey 2020. According to this protocol, every civic body has to focus on achieving sanitation sustainability by addressing complete sanitation value chain, including safe and complete fecal sludge management. ODF certifications entail providing access to clean and usable toilet facilities for the citizens.

(I.E., 25/10)

Chandigarh makes it must for all schools: 'No bag day' once every week

THE CHANDIGARH Administration has made it mandatory for all the schools to have "no bag day" once every week. The directions will come into force from next week and all the schools have to implement them every Saturday. It was decided in a meeting chaired by UT Education Secretary B L Sharma on Wednesday in the run-up to the preparations for PISA (Programme for International Student Assessment) test that is scheduled to be held in Chandigarh in 2021. As per the minutes, it was discussed that "no bag day" will be initiated for students every week. On the no bag day, students will come to school without bags and will be provided learning through various activities that will be held in or outside the classrooms. Learning through activities will be related to the course itself. It was also stated that field trips will be encouraged to ensure more practical learning in children instead of completely theoretical learning. Field trips will mean visiting places such as gas station, railway station, parks, farms and post office, as per the minutes.

(I.E., 26/10)

Now, vets can take up stray dog sterilisation in Chandigarh

Now registered veterinarians can also apply for the contract to sterilise stray dogs in Chandigarh. The decision came in the finance and contract committee (F&CC) meeting headed by

mayor Rajesh Kalia, wherein agenda to revise tender norms for municipal corporation's animal birth programme was tabled. Earlier the MC only considered non-governmental organisations (NGOs) recognised by the Animal Welfare Board to run its sterilisation programme. However, the civic body did not get any response to e-tender floated in August. Now the applicant, whether an NGO or a registered veterinary doctor, can apply to run the programme with the condition of sterilisation of 200 dogs per month.

(H.T., 30/10)

Gujarat-based firm to run intelligent transport system in Chandigarh

A Gujarat based company will be running the intelligent transport system in Chandigarh now. Of the three companies, including a Japanese one, that applied, it was the Amnex Infotechnologies Private Limited Company that made the cut. Transport Director Uma Shankar Gupta stated that against the bid price of Rs 47 crore, the price offered by the Gujarat-based Amnex was the lowest — Rs 35 crore. That is why it was selected. The project had been pending since 2014 and now within 15 days, work would be allotted. "The project will be executed in a year's time," he said. This was the third time that bids were called, and three companies had applied.

(I.E., 30/10)

RAJASTHAN

Rajasthan government bans categories of pan masala, flavoured supari

The Rajasthan government has banned pan masala and flavoured supari in the state, health minister Raghu Sharma announced. Sharma made the announcement during one of the several events held in Jaipur to mark the 150th birth anniversary of Mahatma Gandhi. "We have banned storage, distribution and sale of pan masala containing magnesium carbonate, nicotine, tobacco and mineral oil, and flavoured supari under Food Security Act, 2006," the state health minister said. All food inspectors have been asked to ensure compliance of the ban, the minister added.

(H.T., 02/10)

For more eyes in the sky, Jammu and Kashmir Police to get 50 drones

The Jammu and Kashmir police is set to add to more teeth to its surveillance system with an upcoming acquisition of 50 unmanned aerial vehicles (UAVs). The biggest UAV procurements for the JK police has already been approved Union home ministry. The UAVs will help the police to keep an eye on protesters and militant movements. The UAVs or drone system will be of category 3 which is considered the latest and equipped with the technology required by the police especially in Kashmir given its terrain and mountainous region, the official said.

(H.T., 02/10)

Rajasthan to have indirect polls for urban local body chiefs

In a U-turn, the Rajasthan government decided that chiefs of urban local bodies will be chosen through indirect election. Mayors and municipal chairpersons elected directly by people “usually ignore councillors”, affecting development works, urban development and housing minister Shanti Dhariwal said while briefing the media about cabinet decisions. The announcement is a major policy shift as after forming the government in the state in December 2018, chief minister Ashok Gehlot had reintroduced direct election of municipal body chiefs, replacing indirect election introduced by the erstwhile the BJP government.

(H.T.,15/10)

In Rajasthan, 40% children underweight, 44% anaemic: National Nutrition Survey

Jaipur Despite efforts to tackle malnutrition in Rajasthan, 40.9 percent children under five years are underweight and 44.4 percent are anaemic, according to the Comprehensive National Nutrition Survey. The survey report reveals that 26 percent children aged 5-9 years and 36.8 percent children aged 10-19 years are underweight in the state. The Comprehensive National Nutrition Survey (CNNS) report is the first national nutrition survey covering 112,316 pre-schoolers, school-age children and adolescents in rural and urban areas across 30 states.

(H.T.,16/10)

Rajasthan schools asks EWS students under RTE to pay 8- year fee

According to the parents, the students from economically weaker section (EWS) families were admitted to the school under Right to Education (RTE). But the school authorities said the admissions were not under RTE and the parents were informed about this but they kept delaying payment of fees. A private school in Rajasthan’s Bikaner district has allegedly served legal notices to more than a dozen students to pay fee for eight years. The legal notice said if they don’t pay the fee, amounting to more than one lakh rupees, in 15 days, legal action will follow. According to the parents, the students from economically weaker section (EWS) families were admitted to the school under Right to Education (RTE). But the school authorities said the admissions were not under RTE and the parents were informed about this but they kept delaying payment of fees. The parents met the Bikaner district collector and secondary education director on Monday to complain against the legal notice. The school said they hadn’t demanded fee from any student admitted under the EWS category. “These parents were told that their wards were not selected as RTE beneficiaries. Meanwhile, the education department has ordered an inquiry into the case to examine the facts and assured the parents that no schools will be permitted to charge any undue sum from the parents, said Nathmal Didel, director of secondary education in Rajasthan.

(H.T.,22/10)

Lau Diya: An exquisite work of Jaipur craftsmen

With the entire country in grip of Diwali festivities, a special metallic lamp is creating waves in Jaipur. Called 'Lau Diya', this oil lamp is crafted in copper and brass by the Thathera artisans of Jaipur. The lamp is simplified with the detachable top. Now, the Lau Diya has been awarded the UNESCO Seal of Excellence for its innovative and sustainable design. "These techniques were used to make the towers in old mosques and temples where handmade gold leaf work, 'Saaj', is done. The gold is cut in smaller pieces and then heated into a thin sheet. It is lit using liquid paraffin lamp oil only." The flip side is the cost given the work and the costly metals used to make this diya. This diya come in three sizes and cost anywhere between Rs 1,000 to Rs 3,000.

(N.I.E., 27/10)

Rajasthan govt to discontinue pension to Emergency detainees

The Rajasthan government has decided to discontinue the pension provided to those who were detained during the Emergency under the Maintenance of Internal Security Act (MISA) and the Defence of India (DIR) rules, Cabinet minister Shanti Dhariwal said Monday. Addressing journalists after a Cabinet meeting chaired by Chief Minister Ashok Gehlot, Dhariwal, the Minister for Local Self Government as well as Urban Development and Housing, said, "We don't consider them as freedom fighters or as sentinels of democracy." The Gehlot government has claimed that its decision will save the exchequer about Rs 40 crore annually. Madhya Pradesh too had suspended the MISA pension in early January, arguing that there were many fake and ineligible beneficiaries. When the decision led to an uproar in the state, the state government said the pension had not been discontinued but physical verification of beneficiaries had been ordered.

(I.E., 29/10)

TAMIL NADU

Chennai: Operations in full swing to rescue Sujith

Officials who are heading operations to rescue Sujith, a toddler who had fallen down an abandoned borewell in Nadukattupatti near Manapparai in Trichy on October 25 said that it will take the team close to eight hours to rescue the two-year-old child. The toddler, who has been stuck at 70 feet for more than 60 hours had fallen into the borewell which measures 600 feet deep on Friday evening while playing with his friends. On Sunday, officials had dug a new borewell from the side of the borewell Sujith was stuck inside to rescue the boy. However, the process was hindered by the rocky terrain and the officials were only able to dig upto 35-feet on October 27.

(I.E., 28/10)

TELANGANA

Stage set for 'trifurcation' of TSRTC

The stage is all set for 'trifurcation' of the TSRTC. The corporation will run half its fleet which is about 5,200 buses, while 30 per cent of the remaining requirement - 3,100 buses - would be taken on hire and the remaining 20 per cent (2,100 buses) would be run by private operators. This was a major decision taken by Chief Minister K Chandrasekhar Rao after a four-hour-long review at Pragathi Bhavan on the report submitted by an officials' committee headed by Roads and Buildings Principal Secretary Sunil Sharma.

(H.T.,09/10)

UTTAR PRADESH

Urban properties to be linked with owners' Aadhaar in Uttar Pradesh

All urban properties in Uttar Pradesh will now be linked to the Aadhaar cards of the owners. The Yogi Adityanath government is preparing to implement the Urban Properties Ownership Record (UPOR) Scheme, in the pattern of Karnataka. "This scheme will help in identifying 'benami' properties, multiple properties and will also increase tax collection in Municipal Corporations," said a senior official. At present, most Municipal Corporations do not have data of property ownership within their Municipal limits, which often leads to legal disputes.

(N.I.E.,11/10)

Good Samaritans to get monetary rewards for helping accident victims in UP

Good Samaritans who rush to the aid of road accident victims may no longer be just unsung heroes. The UP government is planning to monetarily reward such people. The government has approved the release of Rs 3.71 crore for road safety this quarter. The money will be spent on organising massive awareness campaigns on road safety and a portion will also be reserved to reward Good Samaritans who save lives of road accident victims.

(H.T.,16/10)

In UP anganwadis to be converted into pre-primary schools: Yogi

The Uttar Pradesh government is planning to turn anganwadi centres across the state into pre-primary schools where three-year-olds would be prepared for progressing to class I, Chief Minister Yogi Adityanath said. Speaking at the inaugural function of the Kanya Sumangalam Yojna, the CM said the plan would be put into effect from the next academic session. Adityanath said the move comes after a request made by Governor Anandiben Patel in this regard. "Our government is making efforts. There was also a request from Governor, who asked: 'Why should children wait to be five years old to get admission in Basic Education Schools, why can't we give them admission before that?'," Adityanath said. "On her direction, the government has made an arrangement that

now for basic education schools, we will turn anganwadi centres into pre-primary schools, where three-year-olds would study for a year,” he added. Under the Kanya Sumangalam Yojna, the government will give Rs 15,000 to girls in six phases — from birth to the time they get admission in intermediate college. The government has set aside budget of Rs 1,200 crore in the current fiscal for the scheme, Adityanath said.

(I.E., 28/10)

INTERNATIONAL NEWS

Iraq, Syria reopen major border crossing retaken from Islamic State

A border crossing on a vital highway linking the capitals of Iraq and Syria, seized by Islamic State group jihadists in 2014, re-opened, an AFP reporter said. Iraqi security forces had re-taken the border post near the town of Al-Qaim in late 2017 as part of a massive operation backed by an international coalition against the jihadists' self-proclaimed "caliphate". It is the only crossing between the two countries controlled by Syrian regime forces on one side and Iraqi federal authorities on the other.

(N.I.E.,01/10)

Japan raises consumption tax, reviving worries over economy

Japan's national sales tax was raised to 10% from 8%, amid concerns that the long-delayed move could derail the fragile growth path of the world's third largest economy. Government officials say ample measures have been taken to minimize the impact of the hike, which took effect Tuesday. Previous tax increases, a 2-point increase to 5% in 1997 and another to 8% in 2014, brought on recessions. Prime Minister Shinzo Abe postponed this hike twice but said it was unavoidable given rising costs for elder care and a growing national debt as the population ages and shrinks.

(H.,01/10)

Peru lurches into uncertainty after president shuts congress

Peru is lurching into a new period of political uncertainty after President Martín Vizcarra dissolved the opposition-controlled congress and called new elections that he contends are needed to uproot the nation's endemic corruption. Renegade lawmakers defied the chief of state, staying in their seats late into the night and even voting to suspend him from office and appoint a vice president who recently broke ranks in his place. But thousands of people took to the streets in the capital waving Peruvian flags and celebrating Vizcarra's decision in a country where nearly every living president has been implicated in the Odebrecht graft scandal.

(H.,02/10)

Israel begins Benjamin Netanyahu's pre-indictment corruption hearing

Israeli Prime Minister Benjamin Netanyahu's long-awaited pre-indictment hearing on corruption charges began in Jerusalem, as a jittery political world eagerly sought clarity on his legal standing amid the stalemate that followed the country's second inconclusive election of the year. Netanyahu is currently struggling to prolong his lengthy rule by building a unity government with his primary opponents, the centrist Blue and White party, who refuse to partner with him because of the serious

crimes of which he is suspected. Israel's attorney general has recommended charging Netanyahu with bribery, fraud and breach of trust in three separate cases.

(H.,02/10)

Submarine-launched missile test successful, says North Korea

North Korea has said that its test-firing of a new submarine-launched ballistic missile in the waters off its east coast was successful. The test-firing was North Korea's first of a submarine-launched missile in three years, which occurred ahead of a restart of nuclear negotiations between North Korea and the United States this weekend. The report did not elaborate on whether the missile was fired from a submarine, a barge or other underwater launch platform. The Korean Central News Agency said the missile was launched in a vertical mode and that its test had no adverse impact on the security of neighbouring countries.

(H.,03/10)

UK Brexit plan gets cool reception in Brussels

Britain's new Brexit plan got a cool reception in Brussels, where European officials highlighted problems and their chief negotiator warned it left "a lot of work" to be done. European Commission chief Jean-Claude Juncker used a call with Prime Minister Boris Johnson to share concerns about "problematic points" in the proposal, in particular London's proposed customs regime aimed at avoiding checks on the border between British-ruled Northern Ireland and EU member Ireland. EU officials were careful not to dismiss the proposal out of hand, and pledged to continue talks, but there was widespread scepticism and concerns that the plan could leave Ireland exposed.

(H.T.,03/10)

United States government to collect DNA of all undocumented migrants

The US government plans to collect the DNA of all migrants detained after entering the country illegally, officials said. The Department of Homeland Security (DHS) is developing a plan to take DNA samples from each of the undocumented immigrants and store it in a national database for criminal DNA profiles, they said. Speaking to journalists on grounds of anonymity, DHS officials said the new policy would give immigration and border control agents a broader picture of the migrant and detainee situation.

(H.T.,04/10)

Israel's parliament to be sworn in without new government

Israel's parliament will be sworn without a new government formed as a deadlocked general election leaves Prime Minister Benjamin Netanyahu scrambling to find a path to extend his long

tenure in power. Members of parliament elected in September 17 polls will take their oaths of office at 4 pm (1300 GMT) in a ceremony that will to a large degree be hollow due to deadlocked coalition talks. It would be the third in the space of a year after April polls too ended inconclusively, with Netanyahu unable to form a coalition afterwards.

(H.T.,04/10)

Clashes as Ecuador President Lenin Moreno declares ‘state of emergency’

Clashes broke out between protesters and police in Ecuador after President Lenin Moreno declared a “state of emergency” following demonstrations against rising fuel prices due to the government scrapping subsidies. Police fired tear gas at protesters who threw stones and fire bombs close to the seat of government in the historic center of the capital Quito. Moreno told reporters he had taken the measure “to safeguard the security of citizens and to avoid chaos.” The protests -- the largest in a decade -- were led by the transport sector but included students and other groups.

(H.T.,05/10)

Hong Kong police fire tear gas hours after government imposes emergency laws

Hong Kong’s embattled leader Carrie Lam invoked colonial-era emergency powers last used more than 50 years ago, in a dramatic move that enraged protesters who took to the streets of the Chinese-ruled city within hours. Lam, speaking at a news conference, said a ban on face masks would take effect on Saturday under the emergency laws that allow authorities to “make any regulations whatsoever” in whatever they deem to be in the public interest. China’s Hong Kong and Macao Affairs Office praised the move in a statement that said the protests were evolving into a “colour revolution”, a term coined to refer to popular uprisings in Ukraine and other former Soviet states that swept away long-standing rulers, with interference from external forces.

(H.T.,05/10)

Trump to block immigrants unable to pay for healthcare

The US will block the entry of immigrants without health insurance or the ability to pay for medical bills, President Donald Trump revealed. Consular officers will only be allowed to issue visas to prospective immigrants who can prove they “will not impose a substantial burden” on the US health care system, according to a proclamation authored by Trump. “Immigrants who enter this country should not further saddle our healthcare system, and subsequently American taxpayers, with higher costs.” The measure will go into effect on November 3. He has pushed wide-ranging immigration law reforms, while tasking authorities with carrying out mass deportations of people in the US illegally.

(P.,06/10)

Turkey must ‘take responsibility’ for migrants: Greece

Greek Prime Minister Kyriakos Mitsotakis called on Turkey to “take responsibility” for a renewed wave of migrants to Greece, and for an EU-Turkish deal to be revised so Athens can speed up the

return of rejected asylum-seekers. “Turkey must take responsibility” and “control the migrant flow in the Aegean Sea,” the conservative Greek leader said during a debate in parliament on migration. Greece has felt under increasing pressure. For the first time since 2016, the country has become the main port of entry into the European Union for migrants and refugees arriving via Turkish shores. The UN refugee agency (UNHCR) announced that arrivals by sea from Turkey to Greece, mostly Afghan and Syrian families, increased to 10,258 in September.

(P.,06/10)

WHO to launch ‘40 seconds of action’ campaign on World Mental Health Day

With World Mental Health Day round the corner, to be precise on October 10, the World Health Organisation (WHO) is all set to launch "40 seconds of action" campaign to raise awareness of the scale of suicide around the globe and the role that each of us can play to help prevent it. The campaign is based on the observation that every 40 seconds, someone loses their life to suicide. Collectively, WHO's approach to suicide prevention is known as LIVE LIFE (leadership, interventions, vision and evaluation). This approach is the basis on which comprehensive national suicide prevention strategies should be developed, said the official.

(P.,07/10)

Kosovo votes amid pressure to reboot talks with Serbia

Kosovo went to the polls in an election that could usher in new leadership at a time when stalled talks with former war foe Serbia are a source of instability in Europe. Whoever takes the reins will be under heavy pressure from the West to renew dialogue with Belgrade, which still rejects the independence its former province declared in 2008. However, for many of Kosovo's 1.8 million citizens, high unemployment, widespread corruption and poor healthcare are more pressing concerns than the talks. "We need freedom, a state governed by the rule of law, prosperity, economic development," voter Mentor Nimani, 47, told AFP in the capital Pristina shortly after polling began at 0500 GMT.

(P.,07/10)

Trio win Nobel Medicine Prize for work on cells, oxygen

US researchers William Kaelin and Gregg Semenza and Britain's Peter Ratcliffe shared the Nobel Medicine Prize for discoveries on how cells sense and adapt to oxygen availability, the Nobel Assembly said. “They established the basis for our understanding of how oxygen levels affect cellular metabolism and physiological function,” the jury said. Their research has “paved the way for promising new strategies to fight anemia, cancer and many other diseases.”

(P.,08/10)

Fresh violence in Hong Kong as thousands defy mask ban

Hong Kong was rocked by fresh violence as tens of thousands hit the streets to defy a ban on face masks, sparking clashes with police, street fights and vandalism across the strife-torn city. Large crowds marched through torrential rain in peaceful but unsanctioned rallies on both sides of Victoria Harbour, condemning the government for deploying emergency powers to ban face masks at public gatherings. But violence erupted as police dispersed crowds with tear gas, and then battled hardcore protesters in multiple locations -- plunging the finance hub into chaos once more.

(P.,08/10)

UN may run out of money by end of the month, says secretary general Guterres

The United Nations is running a deficit of \$230 million, Secretary General Antonio Guterres said and may run out of money by the end of October. In a letter intended for the 37,000 employees at the UN secretariat, Guterres said unspecified "additional stop-gap measures" would have to be taken to ensure salaries and entitlements are paid. "Member States have paid only 70 per cent of the total amount needed for our regular budget operations in 2019. This translates into a cash shortage of \$230 million at the end of September. We run the risk of depleting our backup liquidity reserves by the end of the month," he wrote.

(H.T.,09/10)

Turkey ready for Syria offensive despite mixed signals from Trump

Turkey said it was ready for an offensive into northern Syria, while President Donald Trump insisted the United States had not abandoned its Kurdish allies who would be targeted in the assault. Trump has blown hot and cold since a surprise announcement that Washington was pulling back 50 to 100 "special operators" from Syria's northern frontier. The troops had served as a buffer preventing a long-planned attack by the Turkish military against Kurdish forces, who were crucial in the years-long campaign to defeat the Islamic State group but are viewed as "terrorists" by Ankara. Turkey has always pushed hard against US support for Kurdish forces in Syria due to their links with the outlawed Kurdistan Workers' Party (PKK) which has fought a bloody insurgency against the Turkish state since 1984.

(H.T.,09/10)

Saudi Arabia rules women can join armed forces

Saudi Arabia announced it will allow women in the ultra-conservative kingdom to serve in the armed forces as it embarks on a broad programme of economic and social reforms. The move is the latest in a series of measures aimed at increasing the rights of women in the kingdom, even as rights groups accuse Riyadh of cracking down on women activists. Crown Prince Mohammed bin Salman,

the kingdom's de facto ruler, has approved a handful of reforms aimed at widening women's rights, including allowing them to drive and to travel abroad without consent from a male "guardian".

(H.T.,10/10)

Malaysian MPs vote to repeal 'fake news' law

Malaysian lawmakers voted to repeal a controversial law that punished spreading "fake news" with up to six years behind bars and which critics said was aimed at stifling dissent. As well as hefty jail terms, those who disseminated what authorities deemed false news -- via any medium, from print to social networks - could be fined up to 500,000 ringgit (\$120,000). It was the second attempt by the lower house to overturn the law after MPs voted to repeal it last year only for the opposition-controlled upper chamber to block it.

(H.T.,10/10)

EU removes Switzerland, UAE from tax-haven list

The EU removed Switzerland and the United Arab Emirates from its list of tax havens, giving two global hubs for multinational tax schemes the all-clear. "Albania, Costa Rica, Mauritius, Serbia and Switzerland have implemented ahead of their deadline all necessary reforms to comply with EU tax good governance principles," the bloc's 28 finance ministers said. The EU's grey list has included Switzerland since its launch in December 2017 as the country was deemed as having inadequate tax rules, although it had expressed commitment to reform them. Switzerland had approved a tax reform in October 2018, but its entry into force had been delayed due to a referendum. The United Arab Emirates, which includes Dubai, was also given a clean bill of health, lifted out directly from the blacklist after rushing through reforms.

(N.I.E.,11/10)

Trump administration appoints Indian-American doctor Sampat Shivangi to serve key US health body

Sampat Shivangi, an influential Indian-American community leader, has been invited to serve on the national advisory committee of a key health body dealing with mental health. Shivangi, a physician, has been invited by the US Health and Human Services Secretary Alex M Azar to serve on the Substance Abuse and Mental Health Services Administration's (SAMHSA) Center for Mental Health Services National Advisory Council. Advisor to the US department of Health & Human Services from 2005-2008 during the Bush Administration, Shivangi is a recipient of the Pravasi Bharatiya Samman Award, 2017 for his contributions to India-US relationship.

(N.I.E.,11/10)

Ethiopian Prime Minister Abiy Ahmed Ali wins Nobel Peace Prize for 2019

Ethiopian Prime Minister Abiy Ahmed has been awarded the Nobel Peace Prize for 2019 in recognition of his efforts to end his country's long-running border conflict with Eritrea. The Norwegian Nobel Institute also praised the "important reforms" that Abiy, Ethiopia's leader since April 2018, has launched at home. Abiy, 43, took office after widespread protests pressured the longtime ruling coalition and hurt one of the world's fastest growing economies. Africa's youngest leader quickly announced dramatic reforms and "Abiymania" began.

(H.T.,12/10)

NASA aims for first manned SpaceX mission in first-quarter of 2020

SpaceX's Crew Dragon astronaut capsule will be ready for its first manned test flight into orbit in the first quarter of next year, provided that "everything goes according to plan" in upcoming tests, NASA chief Jim Bridenstine said. On a visit to the SpaceX headquarters, Bridenstine praised Elon Musk's company for its "fail fast, then fix" approach to spacecraft design after a personal tour and briefing at the sprawling manufacturing plant - a display of unity amid a rare public spat between the two key space figures.

(H.T.,12/10)

Stalled escalators, empty water coolers at UN as budget crunch hits

Stalled escalators, the heating turned down, even the diplomats' bar closing early at 5pm: already the UN budget crunch, one of the worst in a decade, is making itself felt in a series of measures announced by the world body. "We really have no choice," said Catherine Pollard, a top official in the UN's management department. The main priority now is ensuring the next paycheck for the UN's 37,000 employees. Secretary General Antonio Guterres laid out the looming cutbacks he said would mean fewer flights and receptions, limits on hiring, fewer documents, reports and translations and even an end to water coolers.

(H.T.,13/10)

UK to issue coin with Mahatma's image

The UK government will issue a commemorative coin to mark the 150th birthday anniversary of Mahatma Gandhi, British finance minister Sajid Javid said. While the denomination bearing Gandhi's image has not been revealed yet, Javid, who was culture secretary when a Gandhi statue was installed in London in 2015, told an annual awards event that as Master of the Royal Mint, he has called for plans to issue the coins to be advanced. "It was the first statue in Parliament Square of someone who had never held public office... Tonight, we take another step in honouring his memory," he said.

(H.T.,13/10)

Tens of thousands evacuated as California wildfires rage

Wind-driven wildfires forced the evacuation of about 100,000 people in southern California Friday and destroyed dozens of structures and homes as authorities warned it could take days to extinguish the flames. The strongest blaze, dubbed the Saddleridge Fire, had consumed 7,542 acres (3,052 hectares) in areas of the San Fernando Valley, about 20 miles (32 kilometers) north of downtown Los Angeles, fire officials said. They added that it had damaged or destroyed at least 31 structures. Some 200 firefighters were meanwhile battling several other blazes in Riverside County, east of Los Angeles, including one that tore through a trailer park and was started by burning trash.

(H.T.,14/10)

US says up to 1,000 troops to withdraw from northern Syria

The Pentagon said President Donald Trump had ordered the withdrawal of up to 1,000 troops from northern Syria -- almost the entire ground force in the war-torn country -- amid an intensifying Turkish assault on Kurdish forces. Defense Secretary Mark Esper said the move came after the US learned that Turkey was pressing further into Syria than expected. The Kurds -- with whom the US partnered to combat the Islamic State (IS) group -- later announced they had reached a deal with the regime in Damascus to deploy Syrian troops near the border to confront the Turkish offensive.

(H.T.,14/10)

Japan looks for missing after typhoon Hagibis , warns of mudslides

Rescue crew dug through mudslides and searched near swollen rivers after a typhoon caused serious damage in central and northern Japan, leaving dozens of people dead or missing. Typhoon Hagibis unleashed torrents of rain and strong winds that left thousands of homes on Japan's main island flooded, damaged or without power. Authorities warned more mudslides were possible with rain forecast for the affected area during the day Monday. Kyodo News service, assembling information from a wide network, counted 35 deaths caused by the typhoon with 17 people missing.

(H.T.,15/10)

Ecuador President, protesters reach deal to end violent unrest

Ecuador's president and indigenous leaders reached an agreement to end nearly two weeks of violent protests against austerity measures put in place to obtain a multi-billion-dollar loan from the IMF. President Lenin Moreno met with Jaime Vargas, the head of the indigenous umbrella grouping CONAIE, for four hours of talks in the capital Quito broadcast live on state television. Rocketing prices after Moreno cut the subsidies to obtain a \$4.2 billion loan from the International Monetary Fund sparked 12 days of demonstrations that left seven people dead.

(N.I.E.,15/10)

China wants centralised digital currency after bitcoin crackdown

As Facebook readies to launch its answer to bitcoin, China is set to introduce its own digital

currency, one that could allow the government and the central bank to see what people spend their money on, according to analysts. Far from the libertarian ideals of cryptocurrencies, whose anonymity allows users to buy and sell without leaving a digital trail, China's mooted e-cash system will be tightly regulated, experts say, and run by the People's Bank of China, the central bank.

(N.I.E.,16/10)

One size, fits all: NASA unveils new spacesuit prototypes for missions

NASA showed off two new spacesuits tailored for future moonwalking astronauts, signalling development of a crucial component to the space agency's accelerated drive to return to the moon by 2024. Two NASA engineers strutted on a stage inside the agency's Washington, D.C. headquarters, donning the new spacesuits, modelling and doing squats and crunches in front of a crowd of students and reporters to reveal what the first zero-gravity space-wear under NASA's Artemis moon programme would look like. "This is the first suit we've designed in about 40 years," Chris Hansen, a manager at NASA's spacesuit design office, said.

(H.T.,16/10)

US House passes Honk Kong 'Democracy Act'

The US House of Representatives passed a bill sought by pro-democracy protesters in Hong Kong that aims to defend civil rights in the semi-autonomous territory. The Hong Kong Human Rights and Democracy Act, which will now move to the Senate before it can become law, has drawn rare bipartisan support in a polarised Congress. The law would end the Hong Kong-US special trading status unless the State Department certifies annually that city authorities are respecting human rights and the rule of law. The act will now move to a similar vote in the Senate before it can become law.

(P.,17/10)

Turkey defiant on Syria operation

Turkey rebuffed international pressure to curb its military offensive against Kurdish militants in Syria as US President Donald Trump dispatched his deputy Mike Pence to Ankara to demand a ceasefire. Turkish President Recep Tayyip Erdogan rejected any negotiations, telling parliament the only way to solve Syria's problems was for the Kurdish forces to "lay down their arms... Destroy all their traps and get out of the safe zone that we have designated." Battles raged in the key Syrian border town of Ras al-Ain on Wednesday, with Kurdish fighters burning tyres in a bid to blind Ankara's warplanes and digging in against a ground offensive by Turkish-backed Syrian rebels.

(P.,17/10)

Tibetan graduates need to 'expose and criticise Dalai Lama' for Chinese govt jobs

New qualifications required of Tibet Autonomous Region (TAR) graduates applying for government jobs include criticism of the Dalai Lama and "firm" pro-Communist Party of China

(CPC) political principles, a rights group has said in a statement. The new requirements for Tibetan graduates go beyond what is in the list of qualifications for graduates from other parts of the country, the International Campaign for Tibet (ICT) said in a statement. International rights groups and critics say Beijing rules TAR with an iron fist, accuse the Chinese government of widespread rights abuses in the mountainous region and say the distinct culture, language and traditions of Tibetans is being gradually eroded.

(H.T.,18/10)

Britain, European Union reach Brexit deal, Boris Johnson hails 'great new deal'

Britain and the European Union said that they have struck an outline Brexit deal after days of intense see-saw negotiations, though it must still be formally approved by the bloc and ratified by the European and U.K. Parliaments. British Prime Minister Boris Johnson tweeted that the two sides had struck a "great new deal" and urged U.K. lawmakers to ratify it in a special session on Saturday. The breakthrough came just hours after Johnson's Northern Irish government allies threw a spanner in the works by saying they couldn't support the draft agreement because of provisions for the Irish border.

(E.T.,18/10)

Britain's 'Super Saturday' Brexit showdown in parliament

Prime Minister Boris Johnson faces a Brexit showdown with parliament on Saturday after clinching a last-minute divorce deal with the European Union that his Northern Irish allies oppose. In an extraordinary Saturday sitting, the first since 1982, parliament will vote on approving Johnson's deal. Britain is due to leave the EU on Oct. 31. But Johnson, whose Conservative Party has no majority in the 650-seat House of Commons, will face a deeply divided parliament where his opponents are trying to force both a delay to Brexit and another referendum. Other options include collapsing his government so that others can take control of Brexit negotiations. Parliament will sit from 0830 GMT on Saturday Oct. 19 - the first time since April 3, 1982 when it discussed the Argentine invasion of the Falkland Islands. Johnson will make a statement to lawmakers, after which there will be a 90-minute debate and then a vote. The final vote is intended to meet one part of the criteria for ratifying the exit deal. Legislation would then need to be passed by Oct. 31 in order to complete the ratification.

(H.T.,19/10)

In a first, two women carry out spacewalk: Nasa

US astronauts Christina Koch and Jessica Meir became the first all-female pairing to carry out a spacewalk, following a spacesuit flub earlier this year that caused the historic mission to be aborted. "Christina, you may egress the airlock," spacecraft communicator Stephanie Wilson told the pair shortly after they began their mission to replace a power controller at 1138 GMT. The first such mission was supposed to take place in March but had to be cancelled because the space agency had

only one medium-sized suit, with a male-female combination performing the required task at a later date. Traditionally male-dominated NASA's failure to be adequately prepared was denounced in some quarters as evidence of implicit sexism. Koch is leading Meir, who is making her first ever spacewalk. The two will replace a faulty battery charge/discharge unit (BCDU). The station relies on solar power but is out of direct sunlight for much of its orbit and therefore needs batteries, and the BCDUs regulate the amount of charge that goes into them.

(H.T.,19/10)

Lebanon protesters keep pressure on government as economic reform deadline nears

Protesters in Lebanon returned to the streets, keeping pressure on Prime Minister Saad al-Hariri as a self-imposed deadline to deliver a package of badly needed reforms for the country's crumbling economy drew near. Anti-government protests that have swept the country since Thursday have pulled together all segments of Lebanese society in an unusually unified call for the downfall of a political elite that protesters blame for plunging the economy into crisis. Young protesters carrying rubbish bags arrived early in central Beirut on Sunday to clean debris left from festive demonstrations the day before, while groups of marchers with drums and loudspeakers returned to keep momentum.

(N.I.E.,20/10)

Boris Johnson's Brexit plan in disarray after MPs delay key vote

Boris Johnson's "do or die" plan to take Britain out of the EU on October 31 has been thrown into disarray after MPs voted to delay a crunch vote on his new Brexit deal and compelled him to hunt an extension to the Article 50 exit course of. The prime minister had hoped MPs would again his new deal in a so-called "significant vote", however as an alternative the Home of Commons voted on Saturday afternoon by 322 to 306 to again a movement tabled by Oliver Letwin, the previous Tory cupboard minister, to place the essential vote on maintain. The impact of the vote, which passed off in opposition to the backdrop of an enormous pro-EU demonstration in central London, was that Mr Johnson was now required by regulation to jot down a letter to the EU27 asking for an extension to Brexit past October 31.

(N.I.E.,20/10)

Letters 'put on hold' as Pakistan stops mail from India for the first time

Even through Partition, three wars, and extended tension, and despite the circuitous route involving the Middle-East, one service did not stop between India and Pakistan. In the wake of abrogation of Article 370 however, Pakistan has stopped postal mail between the two countries. It's been more than one-and-a-half months since Pakistan last accepted a consignment from India, on August 27, forcing the Indian postal authorities to put mail marked for the country "on hold". Said R V Chaudhary, the Director of Postal Services (Mail and Business Development), Delhi, "It was a unilateral decision on their part. This is the first time they have taken such a stand... We are not sure when the order will be lifted."

(I.E. ,21/10)

Longest direct flight arrives in Sydney from New York, marks new aviation milestone

The longest non-stop passenger flight touched down in Australia Sunday morning after more than 19 hours in the air, a milestone journey from New York that Qantas hopes to parlay into commercial success. Qantas flight QF7879 took 19 hours and 16 minutes to fly direct from New York to Sydney in the first of three “ultra long-haul” journeys planned by the airline this year. The national flag carrier is operating the test flights -- which also include one from London to Sydney -- as it weighs a rollout of regular services on marathon routes from the United States and Britain to Australia. Just 49 people travelled on the Boeing 787-9 to minimise the weight on board and give the plane sufficient fuel range to travel more than 16,000 kilometres (9,500 miles) without re-fuelling.

(H.T., 21/10)

‘Lots of room on moon’: NASA welcomes international partners to mission

As it looks to return to the Moon, NASA is open to the idea of international participation, which could mean a non-American setting foot on Earth's natural satellite for the first time in history, global space chiefs said. The Americans are developing a spacecraft (Orion) and a mini space station (Gateway) that will remain in lunar orbit, which will in theory be used for a first crewed mission in 2024, Artemis 3. Only one element of the mission will be produced outside the US: the Orion service module that will supply it with electricity, propulsion, thermal control, air and water in space and is being delivered by the European Space Agency (ESA). Only once the Gateway is expanded will non-Americans be able to make the journey too. For its part, Japan also wants to take advantage of the new US program to write a new chapter in its own history. The building of the ISS in the late 1990s and 2000s appeared to usher in a new era of space cooperation between the US and Russia following the Cold War, but this time around, Washington is in no mood to work with geopolitical rivals. Specifically, the US Congress has explicitly prohibited any cooperation with China, the world's biggest economy and an emerging space power.

(D.C. ,22/10)

Same-sex marriage, abortion laws liberalised in Northern Ireland

Same-sex marriage and abortion laws in Northern Ireland were liberalised in a landmark shift for the province aimed at bringing it into line with mainland Britain but which has stoked resentment. The relaxation of the UK-ruled territory's restrictive laws on the issues occurred at midnight, after a deadline elapsed for local lawmakers to stop the changes imposed by MPs in Westminster. British lawmakers in July approved decriminalising abortion and creating lawful access to abortion services, as well as rolling out new regulations to allow same-sex marriage and civil partnerships. They gave Northern Ireland's assembly - suspended since January 2017 - until October 21 to institute alterations to the reforms, which will see the province broadly match the rest of Britain. Abortion and same-sex marriage are legal in England, Wales and Scotland. The assembly

was briefly restored on Monday, but without support from opposition parties, they were unable to constitute an executive and pass any changes. Northern Ireland Secretary of State Julian Smith told parliament the law forbidding abortions would be repealed at midnight and there will be a moratorium on criminal prosecutions.

(D.C. , 22/10)

After months of protests, Hong Kong govt to formally withdraw extradition bill

Hong Kong authorities are set to formally withdraw an unpopular extradition bill that sparked months of chaotic protests in the semi-autonomous Chinese city. The security chief is due on Wednesday to announce the bill's withdrawal in the city's legislature. Hong Kong leader Carrie Lam had proposed the amendments to resolve a case involving a man wanted for murder in Taiwan who could not be sent to the self-ruled island because there was no extradition agreement in place. But the proposal stoked widespread fears residents would be put at risk of being sent into mainland China's Communist Party-controlled judicial system, and Lam was forced to drop the bill in the face of fierce opposition. The crisis has snowballed into demands for universal suffrage and an investigation into police tactics.

(D.C. , 23/10)

Canada election results: Justin Trudeau keeps the wheel but prepares for left turn

Canadian Prime Minister Justin Trudeau faced the cold reality of a minority government that will likely be forced to tilt left to survive, a move that risks upsetting the business community and stoking alienation in oil-producing provinces. Trudeau, one of the world's most prominent progressive leaders, saw a sharp drop in support for his ruling Liberals across the country in an election on Monday that focused in part on two scandals that dogged the 47-year-old leader. Preliminary results showed the Liberals elected or ahead in 157 of 338 seats, a drop of 20 from where they stood going into the vote. They also trailed the main opposition Conservatives in the popular vote by just over a percentage point. The election was a disappointment for Conservative leader Andrew Scheer, who had promised to balance the federal budget and eliminate a "carbon tax" on fossil fuels. Trudeau looks set to govern with support from the left-leaning New Democratic Party, which also lost seats but managed to do well enough to be in a position to hold the balance of power. Together, the parties would control 181 seats. NDP leader Jagmeet Singh can now press for action on priorities such as an increase in spending on housing and healthcare.

(I.E. , 23/10)

UN saying 'no' to hatred of any kind, for protecting human rights: Guterres

The United Nations is saying a firm "no" to hatred of any kind and will continue to focus on the real problems of people "at this time of turbo-charged change", UN Secretary-General Antonio Guterres said on Wednesday. The UN is becoming "ever more agile and accountable" and protecting human rights and promoting gender equality, Guterres said in his message to mark the 74th UN Day

on Thursday, released here by UN India. He said the UN is working for “fair globalisation and bold climate action” and striving to maintain peace while bringing life-saving aid to millions caught up in armed conflict. The secretary-general, also referred to as the chief administrative officer of the UN, said the day highlights the enduring ideals of the charter which entered into force on this date 74 years ago. “Amid stormy global seas, the charter remains our shared moral anchor,” he said.
(I.E. ,24/10)

India moves up 14 spots to 63 on World Bank's ease of doing business ranking

India jumped 14 places to the 63rd position on the World Bank's ease of doing business ranking released, riding high on the government's flagship "Make in India" scheme and other reforms attracting foreign investment. The country also figured among the top 10 performers on the list for the third time in a row. The rankings come at a time when the Reserve Bank of India (RBI), World Bank, International Monetary Fund (IMF) and various rating agencies have slashed the country's growth forecasts amid a slowdown in the global economy.

(D.C. , 24/10)

Ukrainian MPs to take lie detector test over corruption claims

Two lawmakers from Ukrainian President Volodymyr Zelensky's party were set to take a lie detector test late Wednesday after the president called for a group of MPs to be tested over corruption allegations. “Today we ... will go on a lie detector,” Davyd Arakhamia, leader of the parliamentary faction of the president's Servant of the People party, told reporters. His colleague Oleksandr Dubinsky also said he would take the test. They promised to livestream the proceedings. Dubinsky sits on a committee that examines draft legislation. Journalists have reported that MPs on the committee have taken bribes to block an anti-corruption law aimed at regulating the property market. The bill has not yet gone before parliament. Zelensky called for the ten or so MPs involved in examining the bill to be tested on a lie detector. So far, the lawmakers are not facing any charges but investigators have launched a probe after journalists and bloggers reported a possible crime. If these checks find “even the slightest possibility that the lawmakers took the money ... then the anti-corruption authorities should deal with these lawmakers,” Zelensky wrote on Facebook.

(H.T. , 24/10)

Without help from US, UN climate fund struggles to meet goal

France is hosting a two-day meeting seeking donations for an international climate fund that's struggling to meet its goals because the US has stopped contributing. The meeting starting in Paris aims to replenish the UN-backed Green Climate Fund, which has spent much of the USD 7 billion it received from governments since 2014. The fund supports projects that help poor countries tackle climate change, both by reducing emissions and responding to inevitable impacts. US President Donald Trump's decision to withhold USD 2 billion of the USD 3 billion pledged by his predecessor, Barack Obama, has contributed to a shortfall other countries haven't managed to

fill. Climate campaigners have welcomed some countries' promises to increase their contributions but fear others — such as Australia — might follow the US's lead and stop donating.

(D.C. ,25/10)

UK PM Boris Johnson calls for December election amid Brexit chaos

UK Prime Minister Boris Johnson (local time) said that the MPs would have more time to debate the new Brexit deal if they agree to a general election on December 12. "If Labour (Party) agrees to the election, the government will try to get its deal through before Parliament is dissolved for the campaign on November 6," Xinhua quoted the British Prime Minister as saying to local media. The Prime Minister in a tweet also informed that he has written a letter to the Labour Party leader Jeremy Corbyn. "I have written to Jeremy Corbyn: this Parliament must get Brexit done now or a NEW Parliament must get Brexit done so the country can move on," he said tweeting a copy of the letter written by him to Jeremy Corbyn. In his letter, the UK Prime Minister said, "An election on December 12 will allow a new Parliament and government to be in place by Christmas. If I win a majority in this election, we will then ratify the great new deal that I have negotiated, get Brexit done in January and the country will move on." The development comes days after UK lawmakers rebuffed the government's proposed three-day timetable for approving the legislation through Parliament in a move that prompted Johnson to put the Brexit Bill on 'pause'. According to Sputnik, Johnson was forced to send an unsigned letter to the EU asking for an extension last week after Parliament voted against his time table on the basis that they needed more time to debate the details.

(D.C. , 25/10)

Trump says Turkey's ceasefire in northern Syria now permanent, sanctions lifted

US President Donald Trump said Turkey was making a ceasefire in northern Syria permanent, prompting the United States to lift the recent sanctions it had imposed on Turkish imports in response to the violence. Trump also used the White House announcement, where he was flanked by Vice President Mike Pence and Secretary of State Mike Pompeo, to declare a change of course in US relations with the Middle East, where he said too many American service members had died. Trump said he had instructed Treasury Secretary Steven Mnuchin to lift sanctions imposed on Turkey in response to its moves against the Kurds in Syria's northeast "unless something happens that we are not happy with."

(I.E. ,26/10)

Indian, Chinese to be exempted from visas to enter Brazil: President Jair Bolsonaro

Chinese and Indian tourists would be exempted from visas to enter Brazil for tourism or business, Brazilian President Jair Bolsonaro has announced. "There will be no reciprocity in the beginning. (The) US, Australia, Japan, and Canada are already exempt from short-term tourist and business visas. The next country should be India," he said on Thursday during a meeting here, according to Brazilian newspaper Folha de S.Paulo. China has a population of about 1.39 billion people, while India has 1.3

billion. Both India and China are part of BRICS - an association of five major emerging national economies including Brazil, Russia and South Africa. Bolsonaro on Friday met President Xi Jinping and Premier Li Keqiang during his first official visit to China. Brazilian and Chinese leaders emphasised continued cooperation between emerging economies in the face of protectionism worldwide.

(T.O.I. , 26/10)

Russia to join Turkey to push back Kurdish fighters along border in northern Syria

Turkish President Recep Tayyip Erdogan and his Russian counterpart, Vladimir Putin, on Tuesday (local time) agreed to jointly push back Kurdish fighters from a "safe zone" along the Turkey-Syria border, after marathon talks here. The talks held in the Black Sea resort town of Sochi came hours before a five-day ceasefire between Turkish troops and Kurdish fighters in northeastern Syria was set to expire. The meeting centered on the security situation in northeast Syria following the launch of Turkey's cross-border operation on October 9 aimed at driving the Kurdish People's Protection Units (YPG), which Ankara considers "terrorists" from the area, Al Jazeera reported. Moscow understands the reasons behind the ongoing Turkish military incursion into Syria, Russia's President Vladimir Putin was quoted as saying by Russia Today, though he stressed it must not play into the hands of terrorists and that the territorial integrity of Syria must be preserved.

(D.C. , 26/10)

Chile prez tells ministers to quit after protests

Chilean President Sebastian Pinera has asked all his cabinet ministers to step down so that he can form a new government as part of a reform plan aimed at quelling mass protests that have rocked the South American nation. Reuters said it had obtained a document which suggested Pinera was considering replacing the heads of at least nine ministries, including the ministries of interior, defense, economy, transportation and environment. The protests first broke out more than a week ago when the government announced a hike in transportation costs. Pinera later canceled the fare increases, but the move failed to soothe the protesters, who are seeking reforms to the country's social and economic model. At least 17 people have so far been killed and hundreds injured during the protests, which have caused over \$1.4 billion of losses to Chilean businesses. Police have also made more than 7,000 arrests over the past days.

(N.I.E., 27/10)

ISIS leader Al-Baghdadi killed in raid, Donald Trump announces

President Trump announced on Sunday that a commando raid in Syria this weekend had targeted and resulted in the death of Abu Bakr al-Baghdadi, the founder and leader of the Islamic State, claiming a significant victory even as American forces are pulling out of the area. "Last night, the United States brought the world's number one terrorist to justice," Trump said in an unusual nationally televised address from the White House. "Abu Bakr al-Baghdadi is dead." Trump said al-Baghdadi died when he was caught at the end of a tunnel, "whimpering and crying and screaming all the way" as he was chased by American military dogs. Accompanied by three children, al-

Baghdadi then detonated a suicide vest, blowing himself and the children up, Trump said. The raid took place in Idlib Province, hundreds of miles from the area along the Syrian-Iraqi border where al-Baghdadi had been believed to be hiding, according to senior officials. The target of the raid was killed when he detonated a suicide vest he was wearing, officials said. American forces working with allies on the ground like the Kurdish troops abandoned by Trump in recent days have swept Islamic State forces from the field in the last couple of years, recapturing the territory it had seized. Al-Baghdadi's death would be another important victory in the campaign against the Islamic State, but counterterrorism experts warned that the organization could still be a potent threat. Moreover, al-Baghdadi was no Osama bin Laden in the American psyche and hardly a household name in the United States, which may limit the psychological and political impact at home.

(I.E. ,28/10)

Catholic bishops back ordination of married men as priests in Amazon region, a milestone

A summit of Roman Catholic bishops meeting at the Vatican recommended Saturday that Pope Francis allow the ordination of married men as priests in the Amazon region, which would lift a roughly 1,000-year-old restriction and potentially revolutionize the priesthood. It is the first time a grouping of bishops convened by a pope has endorsed such a historic change to the tradition of a celibate priesthood. The proposal is limited to remote areas of South America where there is a scarcity of priests but could set a precedent for easing the restriction on married priests throughout the world. If Francis, who has already signalled an openness on the issue, accepts the bishops' recommendation, he will turn the remote areas of the Amazon region into a laboratory for a Catholic Church looking to the global south for its future, with married priests and indigenous rites mixing with traditional liturgy. The pope is expected to respond to the proposals by the end of this year.

(I.E. ,28/10)

ISIS leader Baghdadi given burial at sea, afforded religious rites: report

The United States has given the remains of Islamic State leader Abu Bakr al-Baghdadi a burial at sea and afforded him religious rites according to Islamic custom after he was killed in a US commando raid in Syria on Saturday, three officials told Reuters. Baghdadi, an Iraqi jihadist who rose from obscurity to declare himself "caliph" of all Muslims as the leader of Islamic State, died by detonating a suicide vest after fleeing into a dead-end tunnel as elite US special forces closed in, according to the US government. The US officials, who spoke on condition of anonymity, did not disclose where the ritual was performed or how long it lasted. Two officials said they believed his remains were delivered to the sea from an aircraft. US Army General Mark Milley, the chairman of the Joint Chiefs of Staff, told a Pentagon news briefing on Monday that the US military disposed of Baghdadi's remains "appropriately, in accordance with our (standard operating procedures) and in accordance with the law of armed conflict."

(I.E. ,29/10)

EU nations agree Brexit delay until Jan 31 as PM Johnson seeks election

The European Union agreed a 3-month flexible delay to Britain's departure from the bloc as Prime Minister Boris Johnson pushes for an election after opponents forced him to request an extension he had vowed never to ask for. Just three days before the United Kingdom is due to leave the EU on Oct. 31 at 2300 GMT, Brexit is hanging in the balance as British politicians are no closer to reaching a consensus on how, when or even if the divorce should take place. Johnson, who became prime minister by pledging – “do or die” – to deliver Brexit on Oct. 31, was driven into requesting a postponement after he was defeated in parliament over the sequencing of the ratification of his divorce deal. The 27 countries that will remain in the EU after Brexit agreed on Monday to put off Brexit until the end of January with an earlier departure possible should the faction-ridden UK parliament ratify their separation deal. “The EU27 has agreed that it will accept the UK's request for a Brexit ‘flexextension’ until 31 January 2020,” European Council President Donald Tusk said in a tweet, referring to the idea of a “flexible extension”. But EU member states will need Britain to formally respond to its offer of a 3-month delay to Brexit before launching a “written procedure” whereby governments will have 24 hours to accept or reject the delay.

(I.E., 29/10)

Nepali mountaineer, Nirmal Purja claims new climb record for world's 14 highest peaks

A Nepali mountaineer smashed the record for summiting the world's 14 highest peaks, racing up all “8000ers” in just seven months, according to a post on his social media accounts. Nirmal Purja completed the climb of the 14 mountains, all over 8,000 metres (26,250 feet) in seven months, the post said. The previous record was almost eight years. The 36-year-old Purja, a former member of the Gurkhas -- a unit of Nepalis recruited into the British army -- as well as the elite Special Boat Service, kicked off his ambitious “Project Possible” in April.

(H.T., 30/10)

Climate activist Greta Thunberg declines environmental award

Swedish climate activist Greta Thunberg refused to accept an environmental award, saying the climate movement needed people in power to start to “listen” to “science” and not awards. The young climate activist, who has rallied millions to her “Fridays for Future” movement, was honoured at a Stockholm ceremony held by the Nordic Council, a regional body for inter-parliamentary cooperation. Thunberg had been nominated for her efforts by both Sweden and Norway and won the organisation's annual environment prize.

(H.T., 30/10)

Twitter bans all political advertisements

Twitter is banning all political advertising from its service, saying social media companies give advertisers an unfair advantage in proliferating highly targeted, misleading messages. Facebook has

taken fire since it disclosed earlier in October that it will not fact-check ads by politicians or their campaigns, which could allow them to lie freely. CEO Mark Zuckerberg told Congress last week that politicians have the right to free speech on Facebook. The issue suddenly arose in September when Twitter, along with Facebook and Google, refused to remove a misleading video ad from President Donald Trump's campaign that targeted former Vice President Joe Biden, a leading Democratic presidential candidate. In response, Democratic Sen. Elizabeth Warren, another presidential hopeful, ran an ad on Facebook taking aim at its CEO Mark Zuckerberg. The ad falsely claimed that Zuckerberg endorsed President Donald Trump for re-election, acknowledging the deliberate falsehood as necessary to make a point.

(H.T., 31/10)

Britain to hold a general election on December 12

Prime Minister Boris Johnson of Britain, in the boldest gamble of his high-wire political career, won backing Tuesday to hold a general election Dec. 12, throwing back to the British people the bedeviling issue of how, or even if, their country should leave the European Union. The 438-20 vote in Parliament, which came after the opposition Labour Party dropped its resistance, provided the starting gun for one of the most momentous and unpredictable campaigns in post-World War II Britain, a six-week race that could forever alter Britain's relationship to Europe and its place in the world. Much will hinge on the sentiments of a fickle British public that is not just divided into warring camps but exhausted with the whole shambolic process and hoping for something, anything, finally to be decided — as long as it is not for the other side. The motion to hold the election must still go to the House of Lords, where it could conceivably be held up, but that was unlikely.

(H.T., 31/10)
